JURISDICTION DETAILS

PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajasthar | n, Jaipur, N.C.R.B , Sta | tue Circle, Jaipur. E | PBX No.0141-238530 | 1 |
|---|---|---|--|--|
| Pr. CIT Charge:C | IT-1 | | | |
| City : Jaipur | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline | Ward/Circle (Designation of ITO/AC/DC & his office Address & | | AO Wise Jurisdiction | |
| Number | Landline Number) | | | |
| | , | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
| JCIT/Addl. CIT Range-1 Ext. No. 110 | N.C.R.B , Statue Circle, Jaipur | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-I, falling in following territory:-i) Badi Chopar to Sanganeri Gate, (left & right) and Gopal Ji Ka Rasta, Partaniyon Ka Rasta, Partaniyon Ka Rasta, Ramlala Ji Ka Rasta, Ramlala Ji Ka Rasta, Ramlala Ji Ka Rasta, Sabzi Mandi, Jhulelal Market, Jadiyon Ka Rasta, Fatehpuriyon Ka Rasta, Fatehpuriyon Ka Rasta, Hanuman Ka Rasta & Katla Purohit, Tripolia gate to New Gate (Choura Rasta), Radha Damodar Ki gali, Lalji Sand ka Rast, Churkon ka Rast, Singhiji Ka Rasta, Bordi ka Rasta, Bordi ka Rasta, Bordi ka Rasta, Sanghon ka | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or |

| Thakur ka Rasta, Maniharonkain item (b) of column referred correspRasta,Natanion | er or ary in the nies d to in |
|---|--|
| Rasta, Boaraj Thakur ka Rasta, individual referred to in item (b) of column (6). (6). (6). (6). (7). (6). (7). (6). (6). (7). (6). (7). (6). (7). (7). (6). (7). (7). (7). (7). (7). (7). (7). (7 | rry in the nies d to in |
| Thakur ka Rasta, Maniharonka Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Telipada Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | nies d to in |
| Maniharonka (6). referred Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Telipada Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | d to in |
| Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Telipada Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Telipada Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | onding |
| House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | n item (c) |
| Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| Rasta, Telipada Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar | |
| gate, Kamla Nehru Market, Nehru Bazar | |
| Nehru Market, Nehru Bazar | |
| Nehru Bazar | |
| Nehru Bazar | |
| | |
| | |
| Road, Sanjay | |
| Market, Tripliya | |
| | |
| Bazar, Ramganj | |
| Bazar, Galta | |
| Road, Udai Sing | |
| Ki Haveli Kishore | |
| Niwas, Navab | |
| Saheb Ki Haveli, | |
| All Khandas from | |
| Chhoti Chopar to | |
| Surajpole | |
| gate.Khejaron ka | |
| Rasta, | |
| Khajanewalon Ka | |
| | |
| | |
| Ka Rasta, Kalyanji | |
| Ka Rasta, Needar | |
| Rao Ji Ka Rasta, | |
| Topkhana ka | |
| Rasta Indira | |
| Bazar. | |
| 2. Individuals in | |
| the District of | |
| Jaipur except | |
| Tehsils Kotputli, | |
| | |
| Shahpura and | |
| Viratnagar whose | |
| first name begins | |
| with Alphabets 'A' | |
| or 'B' or 'C' and | |
| whose principal | |
| source of income | |
| is from Salary. | |
| 3. In the State of | |
| Rajasthan cases | |
| | |
| of acquisition | |
| proceedings | |
| under chapter XX- | |
| A of the Income | |
| tax Act, 1961 are | |
| pending and | |

| | cases in which proceeding under Estate Duty Act is pending. 4. All cases of Principal Commissioner of Income Tax, Jaipur-I which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Jaipur-I. | | |
|--|--|--|---|
| | (b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'A' or 'B' or 'C' |
| | (c) In the entire State of Rajasthan | (f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4); (g) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4); (h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or | (d) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which acquisition proceedings under chapter XX-A of the Income tax Act, 1961 are pending. (e) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which proceedings under Estate Duty Act, 1953 are pending. |

| | | | having its principal | |
|----------------|------------------|--|---|---------------------------------|
| | | | place of business in | |
| | | | the area mentioned | |
| | | | in item (c) of column | |
| | | | (4); | |
| JCIT/Addl. CIT | DCIT/ACIT | (a) All areas in the | (a) Persons other | (a) All cases of |
| Range-1 | Circle-1, Jaipur | jurisdiction of | than companies | persons referred |
| - | • | Addl./Joint | deriving income | to in |
| Ext. No. 110 | Ext.116 | Commissioner of | from sources other | corresponding |
| | | Income Tax, | than income from | entries in items |
| | AO Code (RJN C | Range-1, Jaipur, | business or | (a), (b) and (c) of |
| | 101 1) | falling in following | profession and | column (5) |
| | - / | territory:- | residing within the | having |
| | | i) Badi Chopar to | territorial area mentioned in item | income/loss |
| | | Sanganeri Gate, (left & right) and | (a) of column (4); | greater than or equal to Rs. 15 |
| | | Gopal Ji Ka | (a) of column (4), | lakhs in the case |
| | | Rasta, Partaniyon | (b) persons other | of non-corporate |
| | | Ka Rasta, | than companies | assesses and |
| | | Pitaliyon Ka | deriving income | Rs. 20 lakhs in |
| | | Rasta, Ramlala Ji | from business or | the case of |
| | | Ka Rasta, Sabzi | profession and | corporate |
| | | Mandi, Jhulelal | whose principal | assesses other |
| | | Market, Jadiyon | place of business or | than those |
| | | Ka Rasta, | profession is within | having principal |
| | | Fatehpuriyon Ka | the territorial area | source of |
| | | Rasta, | mentioned in item | income from |
| | | Vidhyadhar Ka Rasta, Hanuman | (a) of column (4); | (i) "Salary" (ii) Legal, |
| | | Ka Rasta & Katla | | medical, |
| | | Purohit, Tripolia | (c) persons being | engineering or |
| | | gate to New Gate | companies | architectural |
| | | (Choura Rasta), | registered under the | profession |
| | | Radha Damodar | Companies Act, | or the profession |
| | | Ki gali, Lalji Sand | 2013 or under the | of accountancy |
| | | ka Rast, Churkon | Companies Act, | or technical |
| | | ka Rast, Singhiji | 1956 and having its | consultancy or |
| | | Ka Rasta, | registered office or | interior |
| | | Luharon ki gali, Thatheron ki gali, | having its principal place of business in | decoration or any other |
| | | Film colony, | the area mentioned | profession as is |
| | | Godhon ka Rasta, | in item (a) of column | notified by the |
| | | Bordi ka Rasta, | (4); | Board in the |
| | | Sanghon ka | | official Gazette |
| | | Rasta, Pt. | (d) persons being | under sub- |
| | | Shivdeen ka | individual referred to | section (1) of |
| | | Rasta, Boaraj | in item (b) of column | Section 44AA of |
| | | Thakur ka Rasta, | (6). | the Income-tax |
| | | Maniharonka Rasta, Natanion | | Act, 1961; |
| | | ka Rasta, Dhula | | (b) all cases of |
| | | House, | | individuals being |
| | | Shothaliyon Ka | | managing |
| | | Rasta, Telipada | | director or |
| | | Ka Rasta, Patwon | | director or |
| | | Ka Rasta. Left | | manager or |
| | | side of Kishanpole | | secretary in the |
| | | Bazar from Chhoti | | companies |
| | | Chopar to Ajmeri | | referred to in |
| | | gate, Kamla | | corresponding |

| | State of Rajasthan | than companies deriving income from sources other than income from business or | persons referred to in corresponding entries in items (f), (g) and (h) of |
|--|---|--|--|
| | (c) In the entire | (f) Persons other | equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'A' or 'B' or 'C' (d) All cases of |
| | Jaipur-I. (b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar | (e) persons being individuals deriving income from sources other than income from business or profession and | (c) all cases of persons referred to in item (e) of column (5) having income/loss greater than or |
| | ii) All areas of Principal Commissioner of Income Tax, Jaipur-I which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, | | |
| | All Khandas from Chhoti Chopar to Surajpole gate.Khejaron ka Rasta, Khajanewalon Ka Rasta, Bhindon Ka Rasta, Kalyanji Ka Rasta, Needar Rao Ji Ka Rasta, Topkhana ka Rasta Indira Bazar. | | |
| | Nehru Market, Nehru Bazar Bapu Bazar Link Road, Sanjay Market, Tripliya Bazar, Ramganj Bazar, Galta Road, Udai Sing Ki Haveli Kishore Niwas, Navab Saheb Ki Haveli, | | entry in item (c) of column (5). |

| Addl. CIT /JCIT, | ITO, Ward-1(1), | (a) All areas | profession and residing within the territorial area mentioned in item (c) of column (4); (g) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4); (h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (c) of column (4); (a) Persons other | column (5) of which proceedings under Estate Duty Act, 1953 are pending. |
|-------------------------|--|---|--|---|
| Range-1 Ext. No. 110 | Jaipur Ext. 111 AO Code (RJN W 101 1) | of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Johari Bazar(left & right) and left lanes of Johari Bazar i.e. Gopal Ji Ka Rasta, Partaniyon Ka Rasta, Pitaliyon Ka Rasta, Ramlala Ji Ka Rasta, Sabzi Mandi, Jhulelal Market, Jadiyon Ka Rasta, Fatehpuriyon Ka Rasta. ii) All areas of Range-1, Jaipur | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of |

| | | which are not falling in the jurisdiction of other wards of Range-1, Jaipur. | 1956 and having its registered office or | managing |
|---|---|---|---|---|
| Addl. CIT /JCIT, Range-1 Ext. No. 110 | ITO, Ward-1(2), Jaipur Ext. 112 AO Code (RJN W 101 2) | (a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Katla Purohit., Vidhyadhar Ka Rasta, Hanuman Ka Rasta, Tripolia gate to New Gate (choura Rasta), Radha Damodar Ki gali, Lalji Sand ka Rasta, Churkon ka Rast, Singhiji Ka Rasta, Luharon ki gali, Thatheron ki gali, Film colony, Godhon ka Rasta, Bordi ka Rasta, Sanghon ka Rasta, Boaraj Thakur ka Rasta, Boaraj Thakur ka Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta. | (a) Profession of other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (d) Full bases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) |

| | | | | of column (5). |
|---|---|---|---|---|
| Addl. CIT /JCIT, Range-1 Ext. No. 110 | ITO, Ward-1(3), Jaipur Ext. 113 AO Code (RJN W 101 3) | (a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar Bapu Bazar Link Road, Sanjay Market, Tripliya Bazar, Ramganj Bazar, Galta Road, Udai Sing Ki Haveli Kishore Niwas, Navab Saheb Ki Haveli, All Khandas from Chhoti Chopar to Surajpole gate | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'A' |

| Addl. CIT /JCIT, Range-1 Ext. No. 110 | ITO, Ward-1(4), Jaipur Ext. 114 AO Code (RJN W 101 4) | (a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Right side of Kishonpole Bazar (Chhoti Chopar to Ajmeri gate), Mishrarajaji ka Rasta, Baba Harishchandra Marg, Chhoti Chopar to Chandpole gate, Raisar Plaza, Jhalanion ka Rasta, Tikkarmal Ka Rasta, Sonkhiyon ka Rasta, Khunteton ka Rasta, Thkkiwalon ka Rasta, Namak ki Mandi. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or technical consultancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies |
|---|---|--|--|--|
| | | | individual referred to | secretary in the |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'C' |

| Addl. CIT /JCIT, Range-1 | ITO, Ward-1(5), Jaipur | (a) All cases of Addl. CIT/JCIT, | than companies | (a) All cases of persons referred |
|-----------------------------|---------------------------|--|---|---|
| Ext. No. 110 | Ext. 114 | Range -1, Jaipur in the territory of | deriving income from sources other than income from | to in corresponding entries in items |
| | AO Code (RJN W 101 5) | territory of Khejaron ka Rasta, Khajanewalon Ka Rasta, Bhindon Ka Rasta, Kalyanji Ka Rasta, Needar Rao Ji Ka Rasta, Topkhana ka Rasta, Indira Bazar. | than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and | (e) persons being individuals deriving income from sources other than | of column (5). (c) all cases of persons referred to in item (e) of column (5) |
| | | Virat Nagar) | income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | whose principal source of income is from "Salary" and whose first names begin with the alphabet 'B' |
| Range-2 | | (a) All persons in the jurisdiction of | (a) Persons other than companies | (a) All cases of persons referred |

| Principal | deriving income | to in |
|--|---------------------------------------|------------------------------------|
| Commissioner of | from sources other | corresponding |
| Income Tax, | than income from | entries in items |
| Jaipur-I, falling in | business or | (a), (b) and (c) of |
| following territory:- | profession and | column (5) other |
| Ghatgate Bazar | residing within the | than those |
| (left & right) and | territorial area | having principal |
| lanes joining to | mentioned in item | source of |
| Johari Bazar | (a) of column (4); | income from |
| Jaipur. M.I. Road | | (i) "Salary" |
| (From Sanganeri | (b) persons other | (ii) Legal, |
| Gate to Khasa | than companies | medical, |
| Kothi), Left side of Khasa Kothi to | deriving income | engineering or |
| Khasa Kothi to Railway Station, | from business or profession and | architectural profession |
| Church Road, | whose principal | or the profession |
| Vidhayakpuri, | place of business or | of accountancy |
| Gopal Bari, | profession is within | or technical |
| Fatehsingh Ki | the territorial area | consultancy or |
| Dharamshala and | mentioned in item | interior |
| adjoining areas | (a) | decoration or |
| falling between | of column (4); | any other |
| Govt. Hostel - | | profession as is |
| Railway Station - | (c) persons being | notified by the |
| Ajmer Pulia and | companies | Board in the |
| back to Govt. | registered under the | official Gazette |
| Hostel . Ajmeri | Companies Act, | under sub- |
| Gate Subji Mandi | 2013 or under the | section (1) of Section 44AA of |
| Yadgar bye lane, New colony, | Companies Act, 1956 and having its | the Income-tax |
| Jayanti Market, | registered office or | Act, 1961; |
| Gopinath | having its principal | |
| Marg.Area | place of business in | (b) all cases of |
| comprising of left | the area mentioned | individuals being |
| hand side of | in item (a) of column | managing |
| Ajmer Road from | (4); | director or |
| Ajmer Pulia to | | director or |
| Sodala to 200 Ft. | (d) persons being | manager or |
| Bye Pass up to | individual referred to | secretary in the |
| Gurjar Ki Thadi | in item (b) of column | companies |
| which includes | (6). | referred to in |
| Civil Lines, Madrampura, | | corresponding entry in item (c) |
| Parivahan Marg, | | of column (5). |
| Ashokpura, | | |
| Shyam Nagar, | | |
| Nirman Nagar, | | |
| Ranisati Nagar, | | |
| Rajendra Prasad | | |
| Nagar and other | | |
| adjoining | | |
| colonies. Left and | | |
| Right Side of New | | |
| Sanganer Road | | |
| from Sodala to | | |
| Gurjar Ki Thadi.Sardar | | |
| Patel Marg, Hawa | | |
| Sarak, Bais | | |
| Godam Industrial | | |
| | | |

| | | | | I |
|---------|----------|--|---|---|
| | | Area, Sudershanpura Industrial Area, Left side of Hawa Sarak having area Geejgarh Vihar, Ram Nagar, Govind Puri, Swage Farm and other adjoining colonies. Complete Mansarover, Left side of Gopalpura bye pass road from Ridhi Sidhi Chouraha to New sanganer road (Kisan Dharm Kanta including New Aatish Market), Left side of New Sanganer Road from Kisan Dharm Kanta towards Sanganer up to end of Municipal Limits. Both sides of Ajmer Road from 200 Ft. bye pass upto end of Municipal Limit of Jaipur. | | |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' |
| Range-2 | Circle-2 | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2, Jaipur, falling in following territory:- Ghatgate Bazar (left & right) and Ianes joining to | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 |

| Johari Bazar | | lakhs in the case |
|---|----------------------------------|----------------------------------|
| Jaipur. M.I. Road | (b) persons other | of non-corporate |
| (From Sanganeri | than companies | assesses and |
| Gate to Khasa | deriving income | Rs. 20 lakhs in |
| Kothi), Left side of | from business or | the case of |
| Khasa Kothi to | profession and | corporate |
| Railway Station, | whose principal | assesses other |
| Church Road, | place of business or | than those |
| Vidhayakpuri, | profession is within | having principal |
| Gopal Bari, | the territorial area | source of |
| Fatehsingh Ki | mentioned in item | income from |
| Dharamshala and | (a) | (i) "Salary" |
| adjoining areas | of column (4); | (ii) Legal, |
| falling between Govt. Hostel - | (c) persons being | medical, |
| Railway Station – | (c) persons being companies | engineering or architectural |
| Ajmer Pulia and | registered under the | profession |
| • | | or the profession |
| back to Govt. Hostel . Ajmeri | Companies Act, 2013 or under the | of accountancy |
| Gate Subji Mandi | Companies Act, | or technical |
| Yadgar bye lane, | 1956 and having its | consultancy or |
| New colony, | registered office or | interior |
| Jayanti Market, | having its principal | decoration or |
| Gopinath | place of business in | any other |
| Marg.Area | the area mentioned | profession as is |
| comprising of left | in item (a) of column | notified by the |
| hand side of | (4); | Board in the |
| Ajmer Road from | | official Gazette |
| Ajmer Pulia to | (d) persons being | under sub- |
| Sodala to 200 Ft. | individual referred to | section (1) of |
| Bye Pass up to | in item (b) of column | Section 44AA of |
| Gurjar Ki Thadi | (6). | the Income-tax |
| which includes | | Act, 1961; |
| Civil Lines, | | |
| Madrampura, | | (b) all cases of |
| Parivahan Marg, | | individuals being |
| Ashokpura, | | managing |
| Shyam Nagar, | | director or |
| Nirman Nagar, | | director or |
| Ranisati Nagar, | | manager or |
| Rajendra Prasad | | secretary in the |
| Nagar and other | | companies |
| adjoining colonies. Left and | | referred to in |
| Right Side of New | | corresponding |
| Sanganer Road | | entry in item (c) of column (5). |
| from Sodala to | | |
| Gurjar Ki | | |
| Thadi.Sardar | | |
| Patel Marg, Hawa | | |
| Sarak, Bais | | |
| Godam Industrial | | |
| Area, | | |
| Sudershanpura | | |
| Industrial Area, | | |
| Left side of Hawa | | |
| Sarak having area | | |
| | | |
| Geejgarh Vihar, | | |
| Geejgarh Vihar, Ram Nagar, Govind Puri, | | |

| | | | | [|
|---------|-----------|---|---|--|
| | | Swage Farm and other adjoining colonies. Complete Mansarover, Left side of Gopalpura bye pass road from Ridhi Sidhi Chouraha to New sanganer road (Kisan Dharm Kanta including New Aatish Market), Left side of New Sanganer Road from Kisan Dharm Kanta towards Sanganer up to end of Municipal Limits. Both sides of Ajmer Road from 200 Ft. bye pass upto end of Municipal Limit of Jaipur. | | |
| | | (b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) having income/loss greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' |
| Range-2 | Ward-2(1) | (a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of Ramganj Choppar to Ghat Gate, Haldiyon Ka Rasta, Ghee Walon Ka Rasta, Moti Singh Bhomiyon Ka Rasta, Kundigar Bharon Ka | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or |

| Rasta, Purani Kotwali Ka Rasta, Kiron Ka Rasta, Kiron Ka Rasta, Luharon Ka Khurra, Ragaron Ki Kothi Ka Rasta, Sariyon Walon Ki Gali, Koliyon Ka Rasta, Th. Shyam Karan Ka Rasta, Balaji Ka Rasta, Balaji Ka Rasta, Balaji Ka Rasta, Balaji Ka Rasta, Balaji Ka Rasta, Balaji Ka Kothi, Pagal Khumaron Ka Rasta, Kajiyon Ka Mohalla, Bai Ji Ki Kothi, Pagal Khane Ka Rasta, Chhappor Bandon Ka Rasta, Mehandi Ka Chowk, Mani Ramji Ki Kothi, Th. Pachewar Ka Rasta, Mehron Ka Rasta, Niwai Ke Mehant Ka Rasta, Jeen Mata Ka Khurra, Babu Ke Tibe Ka Rasta. | from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | architectural profession or the profession or accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---|--|--|
| (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin |

| | | | (b) of column (4). | with the alphabet 'D' |
|---------|-----------|--|--|--|
| Range-2 | Ward-2(2) | (a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of:- M. I. Road (from Sanganeri Gate to Khasa Kothi Chouraha).Left side of road from Khasa Kothi Chouraha to Railway Station. Area falling between road connecting Govt. Hostel to Khasa Kothi chouraha to Railway Station to Ajmer Pulia(Parallel to Railway line) to Govt. Hostel comprising of Vidhayakpuri, Church Road, Gopal Bari, Hathroi Fort, Fateh Singh Ki Dharamshala etc.Both sides of road connecting Govt Hostel to Ajmer Pulia. Left Side of Ajmer Road from Ajmer Pulia to Sodala Circle. Right side of Hawa Sarak from Bias Godam Circle to Sodala Circle. Both sides of Sardar Patel Marg from Govt. Hostel to Sahkar Circle. Area falling between road connecting Govt. Hostel to | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or the profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | | Aimer Dulia un | | |
|---------|-----------|--|---|--|
| | | Ajmer Pulia up to Govt. Hostel. Comprising Dhuleshwar Garden, Parivahan Marg, Jagan Path, Civil Lines, Bhagat Vatika, Gaurav Nagar, Madrampura ,Jacob Road etc.Ajmeri Gate Sabji Mandi, Yadgaar by Lane, New Colony, Jayanti Market, Gopinath Marg, MLA Quarters near GPO. (b) District of | (e) persons being | (c) all cases of |
| | | Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'E' or 'F' |
| Range-2 | Ward-2(3) | (a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of :- Bais Godown Ind. Area, Sudershanpura Industrial Estate, Area falling on left side of Hawa Sadak upto Sodala Circle Comprising of Geejgarh Vihar, Ramnagar, Govindpuri, Swage Farm etc.Left side of main Ajmer Road from Sodala Circle to 200 ft. bye pass. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the consultancy or technical consultancy or interior decoration or any other profession as is |

| | | AreafallingbetweenroadconnectingNewSanganerRoad(SodalaCircle)toGurjartiThaditobyepasstoSodalaCircle onAjmerRoadcomprisingof ofShyamNagar,VivekVihar,DeviNagar,NirmanNagar,RailNagar,PadmawatiColony,KasturbaNagar,RajendraPrasadNagar,UdaiNagar,UdaiNagar,Vindavan Viharetc.BothsidesofmainNewSangarRoadfromSodalaCircletoGurjarKi | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---------|-----------|--|--|---|
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'G' |
| Range-2 | Ward-2(4) | (a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of :- Complete Mansarover Scheme, Left side of Gopalpura bye pass road from Ridhi Sidhi Chouraha to New sanganer | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, |

| | | road (Kisan | deriving income | engineering or |
|---------|-----------|--|---|--|
| | | road (Kisan Dharm Kanta including New Aatish Market), Left side of New Sanganer Road from Kisan Dharm Kanta towards Sanganer. | deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'H' |
| Range-2 | Ward-2(5) | (a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of :- Area falling on left hand side of road connecting Kisan Dharm Kanta (Gopalpura Bye pass) to 200 Ft. Bye Pass and Ajmer Road towards Ajmer upto municipal | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural |

| [] | limits | nrofession and | nrofession or the |
|---------|---|--|---|
| | limits comprising of Narayan Vihar, Rajendra Prasad Nagar, Vardhman Nagar, Shiv Parvati Nagar, Engineers Colony, Udai Nagar, Rajeev Vihar, Shashi Nagar, Rajeev Vihar, Shashi Nagar, Sohan Nagar, Tirupati Nagar, Sohan Nagar, Sohan Nagar, Giriraj Nagar, Amrit Vihar, Sumer Nagar, Giriraj Nagar, Giriraj Nagar, Giriraj Nagar, Giriraj Nagar, Giriraj Nagar, Giriraj Nagar, Cata Sachivalaya Nagar etc. Area falling of right hand side of Ajmer Road from 200 ft. Bye Pass to end of municipal limits and left hand side of express highway from 200 Ft. bye pass towards Delhi comprising of Kamla Nehru Nagar, Jagdamba Nagar, Paschim Vihar, Dhawas, | profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | Nagar, Paschim Vihar, Dhawas, Keshavpura, K C C Nagar, Rajani Vihar, Ekta Nagar etc. | | |
| | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'I' or 'J' |
| Range-3 | (a) All persons in the jurisdiction of Principal Commissioner of | (a) Persons other than companies deriving income from sources other | (a) All cases of persons referred to in corresponding |

| T | | |
|------------------------------------|--------------------------------------|--------------------------------|
| Income Tax, | than income from | entries in items |
| Jaipur-I, falling in | business or | (a), (b) and (c) of |
| following territory:- | profession and | column (5) other |
| (i) Left side of Station Road | residing within the territorial area | than those having principal |
| from Railway | territorial area mentioned in item | source of |
| Station circle | (a) of column (4); | income from |
| to Khasa | (a) of column (4), | (i) "Salary" |
| Kothi Circle. | (b) persons other | (ii) Legal, |
| Roun Oncie. | than companies | medical, |
| (ii) From Khasa | deriving income | engineering or |
| Khoti to MI | from business or | architectural |
| Road on left | profession and | profession |
| side upto | whose principal | or the profession |
| Govt. Hostel | place of business or | of accountancy |
| chouraha | profession is within | or technical |
| excluding | the territorial area | consultancy or |
| shops/buildin | mentioned in item | interior |
| gs lying on MI | (a) | decoration or |
| Road. | of column (4); | any other |
| | | profession as is |
| (iii) Left side of | (c) persons being | , notified by the |
| Sansar | companies | Board in the |
| Chand Road | registered under the | official Gazette |
| from Govt. | Companies Act, | under sub- |
| Hostel | 2013 or under the | section (1) of |
| chouraha to | Companies Act, | Section 44AA of |
| Sanjay Circle | 1956 and having its | the Income-tax |
| (Chandpole | registered office or | Act, 1961; |
| gate) | having its principal | |
| including | place of business in | (b) all cases of |
| Banasthali | the area mentioned | individuals being |
| marg, Loha | in item (a) of column | managing director or |
| Mandi, Nawalgarh | (4); | |
| house, | (d) persons being | |
| Lalpura | individual referred to | manager or secretary in the |
| Colony | in item (b) of column | companies |
| Colorly | (6). | referred to in |
| (Iv) Right side of | (-). | corresponding |
| Sansar | | entry in item (c) |
| Chand Road | | of column (5). |
| from Govt. | | (-) |
| Hostel | | |
| Chouraha to | | |
| Sanjay Circle | | |
| including | | |
| Jalupura, | | |
| MLA | | |
| Quarters, | | |
| New Grain | | |
| Mandi. | | |
| (v) Both oldes of | | |
| (v) Both sides of Moti Lal Atal | | |
| Road from | | |
| M.I. Road | | |
| upto Polo | | |
| victory | | |
| (Station | | |
| | 1 | |

| Road) and |
|-------------------|
| Park Street. |
| |
| (vi) Left side of |
| Jhotwara |
| Road from |
| |
| Sanjay Circle |
| to Panipech |
| Traha, both |
| sides of |
| Power |
| House |
| |
| Road from |
| Panipech |
| Tiraha to |
| Railway |
| Station circle |
| |
| comprising of |
| Banipark, |
| Sindhi |
| Colony, Indira |
| Colony, |
| Inderpuri, |
| |
| Vivek Nagar, |
| Sindhi Camp. |
| |
| (vii) Jaipur |
| Railway |
| station to the |
| |
| area on the |
| right side of |
| railway track |
| from Jaipur |
| Railway |
| |
| station to |
| Ajmer pulia. |
| Right side of |
| Ajmer Road |
| from Ajmer |
| |
| pulia to 200 |
| ft byepass on |
| Ajmer Road. |
| |
| (viii) From Ajmer |
| |
| |
| side 200 ft |
| Beypass) to |
| Sirsi Road |
| pulia to |
| Jhotwara |
| |
| Industrial |
| area. |
| |
| (ix) Jhotwara |
| Industrial |
| |
| Area to Sikar |
| Road |
| Chouraha |
| (Rao |
| |
| Shekhaji |

| Circle) upto | | |
|---------------------|-----|--|
| municipal | | |
| limits of | | |
| Jaipur Nagar | | |
| Nigam which | | |
| includes both | | |
| sides of | | |
| Niwaru Road. | | |
| Niward Road. | | |
| | | |
| (x) Area lying on | | |
| Left side of | | |
| 200 Ft bye | | |
| pass from | | |
| Gandhi Path | | |
| Road to | | |
| Niwaru Road | | |
| up to end of | | |
| Municipal | | |
| limits of | | |
| | | |
| Jaipur Nagar | | |
| Nigam which | | |
| includes | | |
| Kalwar Road. | | |
| | | |
| (xi) Left side of | | |
| 200 ft | | |
| byepass road | | |
| from Gandhi | | |
| | | |
| Path to | | |
| Niwaru Road | | |
| upto | | |
| municipal | | |
| limits of | | |
| Jaipur Nagar | | |
| Nigam | | |
| including | | |
| | | |
| Bindayaka, | | |
| Meenawala, | | |
| Panchyawala. | | |
| | | |
| (xii) Right side of | | |
| Sirsi Road | | |
| from 200 ft | | |
| byepass upto | | |
| Aminisha | | |
| Nallah | | |
| | | |
| comprising of | | |
| Vaishali | | |
| Nagar, | | |
| Chitrakoot, | | |
| Tagore | | |
| Nagar, Heera | | |
| Nagar, Vidyut | | |
| | | |
| | | |
| Nagar, | | |
| Nemisagar | | |
| Colony, | | |
| Hanuman | | |
| Nagar-A,B, C, | | |
| D. | | |
| 5. | I I | |

| [| | | | |
|---------|-----------|--|---|--|
| | | (xiii)Both sides of Khatipura road from Aminisha Nallah to Hassanpura Pulia (Jaipur- Delhi railway line) comprising of Hassanpura, Man Industries, Ganpati Nagar, Shanti Nagar, Shanti Nagar, Shanti Nagar, Shanti Nagar, Shanti Nagar, Shanti Nagar, Shanti Nagar, Shanti Nagar, Jamaa Dairy, Gulabi Nagar, Janata Colony, Kumawat Basti, Govind Bahwan, Bairav Nagar, Krishnapuri, Saraswati Nagar, NBC, Jharkhand Nallah. | | |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'N' or 'P' or 'Q' |
| Range-3 | Ward-3(1) | (a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- i) From Sikar road Chouraha (Rao Shekhaji circle) to Kalwar Road (both side) upto Municipal Limits of Jaipur Nagar Nigam | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, |

| | | (including Jhotwara) From Sikar road Chouraha (Rao Shekhaji Circle) to Niwaru Road (both side) upto Municipal limits of Jaipur Nagar Nigam (including Jhotwara Industrial area) Right side of Khatipura Road from Queens Road Tiraha to Sirsi Road (including Khatipura Tiraha) upto municipal limits of Jaipur Nagar Nigam Left side of Sirsi Road from 200 ft byepass road to municipal limits of Jaipur Nagar Nigam including Bindayaka, Meenawala, Panchyawala. ii) All cases of Range-3, Jaipur which are not falling in the jurisdiction of other wards of Range-3, | deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | engineering or architectural profession or the profession or the profession or accountancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|----------|-----------|---|---|--|
| Dan se 2 | Mand 2(2) | Jaipur. | (a) Persons other | |
| Range-3 | Ward-3(2) | (a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Left side of Station Road from Railway Station circle to Khasa Kothi Circle, Both sides of Station Road from Khasa Khothi Circle to Sanjay | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or |

| | | Circle near | from business or | architectural |
|---------|-----------|---|--|--|
| | | Chandpole Gate. Both sides of Moti Lal Atal Road from M.I. Road upto Polo victory (Station Road) comprising of Park Street.Left side of Jhotwara Road from Sanjay Circle to Panipech Traha, both sides of Power House Road from Panipech Tiraha to Railway Station circle comprising of Banipark, Sindhi Colony, Indira Colony, Inderpuri, Vivek | from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column | profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies |
| | | Nagar, Sindhi Camp. | in item (b) of column (6). | companies referred to in corresponding entry in item (c) of column (5). |
| Range-3 | Ward-3(3) | (a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Left side of Sansar Chand Road (excluding adjoining area) from Govt. Hostel chouraha to Sanjay Circle (Chandpole gate) including Banasthai marg, Loha Mandi, Nawalgarh house, Lalpura Colony Right side of Sansar Chand Road (excluding adjoining area) from Govt. Hostel Chouraha to Sanjay Circle including | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- |

| | | Jalupura, MLA Quarters, New Grain Mandi | 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---------|-----------|--|---|---|
| | | (b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'N' |
| Range-3 | Ward-3(4) | (a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Both adjoining sides of main Sansar Chand Road from Chandpole Gate to Govt. Hostel. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of |

| | | | 1956 and having its | the Income-tax |
|---------|-----------|--------------------------------------|--|---------------------------------------|
| | | | registered office or having its principal | Act, 1961; |
| | | | place of business in the area mentioned | (b) all cases of individuals being |
| | | | in item (a) of column (4); | managing director or |
| | | | | director or |
| | | | (d) persons being individual referred to | manager or secretary in the |
| | | | in item (b) of column | companies referred to in |
| | | | (6). | corresponding |
| | | | | entry in item (c) of column (5). |
| | | (b) In the district of | (e) persons being individuals deriving | (c) all cases of persons referred |
| | | Jaipur except | income from | to in item (e) of |
| | | tehsil Shahpura, | sources other than income from | column (5) whose principal |
| | | Kotputli and Virat Nagar. | business or profession and | source of income is from |
| | | vilat ivagal. | residing within the | "Salary" and |
| | | | territorial area mentioned in item | whose first names begin |
| | | | (b) of column (4). | with the alphabet 'P' or |
| | | | | 'Q' |
| Range-3 | Ward-3(5) | (a) All cases of Addl. CIT/JCIT, | (a) Persons other than companies | (a) All cases of persons referred |
| | | Range -3, | deriving income | to in |
| | | Jaipur in the territory of :- | from sources other than income from | corresponding entries in items |
| | | Right side of | business or profession and | (a), (b) and (c) of column (5) other |
| | | Ajmer Road from Ajmer | residing within the | than those |
| | | pulia (Jaipur Delhi | territorial area mentioned in item | having principal source of |
| | | Railwayline) to 200 ft byepass | (a) of column (4); | income from (i) "Salary" |
| | | From Ajmer | (b) persons other than companies | (ii) Legal, medical, |
| | | road (right side 200 ft Beypass) | deriving income | engineering or |
| | | upto Sirsi Road pulia. Right side | from business or profession and | architectural profession or the |
| | | of Sirsi Road | whose principal | profession of |
| | | from 200 ft byepass upto | place of business or profession is within | accountancy or technical |
| | | Aminishas | the territorial area mentioned in item | consultancy or interior |
| | | Nallah comprising of | (a) | decoration or |
| | | Vaishali Nagar, | of column (4); | any other profession as is |
| | | Chitrakoot, Tagore Nagar, | (c) persons being | notified by the |
| | | Heera Nagar, | companies registered under the | Board in the official Gazette |
| | | Vidyut Nagar, Moti Nagar, | Companies Act, 2013 or under the | under sub- section (1) of |
| | | Nemisagar | Companies Act, | Section 44AA of |
| | 1 | Colony, | 1956 and having its | the Income-tax |

| | Hanuman Nagar-A,B, C, D. Both sides of Khatipura road from Aminisha Nallah to Hassanpura Pulia (Jaipur- Delhi railway line) comprising of Hassanpura, Man Industries, Loco Colony, Ganpati Nagar, Shanti Nagar, Shanti Nagar, Janata Colony, Kumawat Basti, Govind Bahwan, Bairav Nagar, Krishnapuri, Rakdi, Saraswati Nagar, NBC, Jharkhand Mahadev. | registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
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PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajastha | n, Jaipur 0141-2385 | 301, N.C.R.B , Statue | e Circle, Jaipur | |
|-------------------|---------------------|--|------------------------------------|---------------------------------|
| Pr. CIT Charge: 0 | · · | , , | · · | |
| City : Jaipur | | | | |
| Range | Ward/Circle | AO Wise Jurisdictio | n | |
| - | • | | /// | |
| (Designation | (Designation of | | | |
| of JCIT/Addl. | ITO/AC/DC & his | | | |
| CIT & Landline | office Address & | | | |
| Number | Landline | | | |
| | Number) | | | |
| Range-4 | | Territorial Areas | Persons or classes | Cases or |
| 0 | | | of | classes of |
| | | | persons | cases |
| | | (Colony,Ram | (a) Persons other | (a) All cases of |
| | | nagar,Housing | than companies | persons referred |
| | | Board, Shastri | deriving income | to in |
| | | Nagar, Jai Prakash | from sources other | corresponding |
| | | a) All persons in | than income from | entries in items |
| | | the jurisdiction of | business or | (a), (b) and (c) |
| | | Principal Commissioner of | profession and residing within the | of column (5) other than those |
| | | Income Tax, | territorial area | having principal |
| | | Jaipur-II, falling in | mentioned in item | source of |
| | | following territory:- | (a) of column (4); | income from |
| | | i) Left side from | | (i) "Salary" |
| | | Chhoti Chopar to | (b) persons other | (ii) Legal, |
| | | Brahampuri, Right | than companies | medical, |
| | | side lanes from | deriving income | engineering or |
| | | Chhoti Chopar to | from business or profession and | architectural profession |
| | | Chandpole Gate, Purani Basti, Right | profession and whose principal | or the profession |
| | | side of Chandpole | place of business or | of accountancy |
| | | Gate, Sikar House, | profession is within | or technical |
| | | Hazi colony, Khetri | the territorial area | consultancy or |
| | | House, Power | mentioned in item | interior |
| | | house Road, Nahri | | decoration or |
| | | Ka Naka, Subash | of column (4); | any other |
| | | Nagar, Subash | (a) porocos hoise | profession as is |
| | | Nagar, Nehru Nagar, Bassi, | (c) persons being companies | notified by the Board in the |
| | | Sitarampura. | registered under | official Gazette |
| | | Ambabari, Right | the Companies Act, | under sub- |
| | | side of Sikar Road | 2013 or under the | section (1) of |
| | | Chauraha to VKI | Companies Act, | Section 44AA of |
| | | Area, Vidhyadhar | 1956 and having its | the Income-tax |
| | | Nagar, Jhotwara | registered office or | Act, 1961; |
| | | Road, Left side of | having its principal | |

| | | Sikar Road Chauraha to VKI Area, Murlipura Scheme. ii) All cases of Principal Commissioner of Income Tax, Jaipur-II which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Jaipur-II. | place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---------|----------|---|---|--|
| | | (b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'O' or 'R' |
| Range-4 | Circle-4 | (b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of accountancy or technical |

| | 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; |
|--|---|---|
| | | (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:- Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Both sides of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, Gangapole, Chardarwaza, Shiredhyodi Bazar, Jalebi Chowk, Hawamahal, Chandi Ki Taksal and Subhash Chowk, Both side of M. D. Road, Janta Colony, Burmese Colony, Saket Colony, Sethi Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) having income / loss is greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'O' or 'R' |

| | | Both sides of | | |
|---------|-----------|--|---|---|
| | | Govind Marg, Both side of Agra Road, Transport Nagar and Automobile Nagar, Surajpole Mandi, Both Sides of Galta Road, Lanes of Ramganj Bazar, Laxminarainpuri, Raghunathpuri and Bas Badanpura | | |
| Range-4 | Ward-4(1) | (a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- i) Left side from Chhoti Chopar to Brahampuri, Right side lanes from Chhoti Chopar to Chandpole Gate, Purani Basti, Right side of Chandpole Gate, Sikar House, Hazi colony, Khetri House, Power house Road, Nahri Ka Naka, . ii) All areas of Range-4, Jaipur which are not falling in the jurisdiction of other wards of Range-4, Jaipur. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| Range-4 | Ward-4(2) | (a) All areas of | (a) Persons other | (a) All cases of |

| | | than companies | porcone referred |
|-----------|---|--|--|
| | Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- Right side of Sikar Road Chauraha to VKI Area, Vidhyadhar Nagar. It comprises of Vidhyhadhar Nagar and VKI. | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or the profession or accountancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| Ward-4(3) | (a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- Left side of Sikar Road Chauraha to VKI Area, Murlipura Scheme. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies | of column (5). (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, |
| | Ward-4(3) | Ward-4(3) (a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of Sikar Road Chauraha to VKI Area, Vidhyadhar Nagar. It comprises of Vidhyhadhar Nagar and VKI. Nagar and VKI. Ward-4(3) (a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- Left side of Sikar Road Chauraha to VKI Area, Murlipura | Ward-4(3)(a) All areas of Addl. CIT/JCIT, Range - 4, Jaipur in the territory of : - Right side of Sikar Road Chauraha to VKI Area, Vidhyadhar Nagar. 1t comprises of Vidhyhadhar Nagar and VKI.deriving income from sources other than income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);(b) persons other than companies deriving income from business or profession is within the territorial area mentioned in item (a) of column (4);(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business or profession is within the area mentioned in item (a) of column (4);Ward-4(3)(a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of : Left side of Sikar Road Chauraha to VKI Area, Murlipura Scheme.(a) Persons other than income from tousiness or profession and residing within the territorial area mentioned in item (a) of column (4);(b) persons other than income from tusines or profession and residing within the territorial area mentioned in item (a) of column (4);(b) persons other than income from tusines or profession and residing within the territorial area mentioned in item (a) of column (4); |

| | | | frame business an | a nabita atuma l |
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| | | | from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) In the district of Jaipur except tehsils Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'O' |
| Range-4 | Ward-4(4) | (a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of:- Ambabari, Jhotwara Road, Nehru Nagar, Bassi Sitarampura | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the |

| | | | where a state t | nunda anti- |
|---------|-----------|---|---|---|
| | | | whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) In the district of Jaipur except tehsils Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from State Government "Salary" and whose first |
| Range-4 | Ward-4(5) | (a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of:- Subash Nagar, Subash Colony, Ram nagar, Housing Board Shastri Nagar, Shastri Nagar, Jai Prakash Nagar. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or | names(a) All cases ofpersons referredtoincorrespondingentries in items(a), (b) and (c)of column (5)other than thosehaving principalsourcesourceofincome fromI cases ofindividuals beingmanagingdirector ordirector ormanager orsecretary in thecompanies |

| | | profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of | referred to in corresponding entry in item (c) of column (5). |
|---------|--|--|--|
| | | column (4); (d) persons being individual referred to in item (b) of column (6). | |
| | (b) In the district of Jaipur except tehsils Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from other than State Government "Salary" and whose first names begin with the alphabet 'R' |
| Range-5 | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:- Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Both sides of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, Gangapole, Chardarwaza, Shiredhyodi Bazar, Jalebi Chowk, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior |

| | | Hawamahal, Chandi Ki Taksal and Subhash Chowk, Both side of M. D. Road, Janta Colony, Burmese Colony, Saket Colony, Saket Colony, Sethi Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, Both sides of Govind Marg, Both side of Agra Road, Transport Nagar and Automobile Nagar, Surajpole Mandi, Both Sides of Galta Road, Lanes of Ramganj Bazar, Laxminarainpuri, Raghunathpuri and Bas Badanpura | (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---------|----------|--|---|---|
| Range-5 | Circle-5 | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-5 Jaipur, falling in following territory:- Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Both sides of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, Gangapole, Chardarwaza, Shiredhyodi Bazar, Jalebi Chowk, Hawamahal, Chandi Ki Taksal and Subhash Chowk, Both side of M. D. Road, Janta Colony, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or |

| | | Burmese Colony, Saket Colony, Sethi Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, Both sides of Govind Marg, Both side of Agra Road, Transport Nagar and Automobile Nagar, Surajpole Mandi, Both Sides of Galta Road, Lanes of Ramganj Bazar, | place of business in the area mentioned in item (a) of column (4);(d) persons being individual referred to in item (b) of column (6). | any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or |
|---------|-----------|--|---|--|
| | | Laxminarainpuri, Raghunathpuri and Bas Badanpura | | secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) having income / loss is greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'K' or 'L' |
| Range-5 | Ward-5(1) | (a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- i) Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Amer Road and Left side of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of the profession of accountancy or technical |

| | | Shiredhyodi | the territorial area | consultancy or |
|---------|-----------|---|--|--|
| | | Bazar, Jalebi Chowk, Hawamahal, Chandi Ki Taksal and Subhash Chowk, Govind Nagar West. ii) All areas of Range-5, Jaipur which are not falling in the jurisdiction of other wards of Range-5, Jaipur. | mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding |
| Range-5 | Ward-5(2) | (a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Both side of M. D. Road, Janta Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, Both sides of Govind Marg. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in | entry in item (c) of column (5). (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or accountancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of |

| | | | the erec mentioned | individuale haing |
|---------|-----------|--|---|--|
| | | | the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| Range-5 | Ward-5(3) | (a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Both side of Agra Road, Transport Nagar, Burmese Colony, Saket Colony, Sethi Colony | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) In the district of Jaipur except | (e) persons being individuals deriving | (c) all cases of persons referred |
| | | tehsil Shahpura, | income from | to in item (e) of |

| | | Kotputli and | sources other than | column (5) |
|---------|-----------|--|---|--|
| | | Virat Nagar. | income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | whose principal source of income is from "Salary" and whose first names begin with the alphabet 'K' |
| Range-5 | Ward-5(4) | (a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Surajpole Mandi, Both Sides of Galta Road, Delhi Byepass Road, Raghunathpuri, Automobile Nagar. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) In the district of Jaipur except tehsil Shahpura, | (e) persons being individuals deriving income from | (c) all cases of persons referred to in item (e) of |
| | | Kotputli and Virat Nagar. | sources other than income from | column (5) whose principal |

| | | | husines or | source of |
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| Range-5 | Ward-5(5) | (a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Right Side | business or profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or | source of income is from "Salary" and whose first names begin with the alphabet 'L' (a) All cases of persons referred to in corresponding entries in items |
| | | lanes of Amer Road, Lanes of Ramganj Bazar, Chowkdi Ramchandraji, Pano Ka Dariba, Phutta Khura, Dhabhai Ji Ka Khurra, Gangapole, Char Darwaza, Govind Nagar East, Laxminarainpuri, and Bas Badanpura | business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) | (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or |
| | | | of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or |
| | | | (d) persons being individual referred to in item (b) of column (6). | manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| Range-6 | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:- | (a) Persons other than companies deriving income from sources other than income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) |

| | | Jawahar Nagar, Raja Park, Tilak Nagar, Malviya Nagar, JLN Marg, JLN Circle, Jagatpura (Including Model Town, Bai ji ki Kothi, Indira Gandhi Nagar, Power House, Main Market Jagatpura, Vishnu Puri), Tonk Road (M.I. Road to Airport, areas of both sides), C- Scheme, Ashok Marg, B.S. Road, Bapu Nagar, Barkat Nagar, Sahkar Marg, Gopalpura Byepass, Triveni Nagar, 10B and all other areas in the area bound by M.I. Road, Bais Godown Flyover, Gopal pura Bye Pass Road, Dalda Factory, Durgapura, AG Colony, Shakti Nagar, Vasundhara Colony, JP Under pass Road, Bhaskar Flyover, OTS Chauraha, Mahaveer Nagar, Milap Nagar, Green Nagar, Mata Colony, Sita Bari, Basant Vihar. | residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
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| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'S' |
| Range-6 | Circle-6 | (a) All areas in the jurisdiction of | (a) Persons other than companies | (a) All cases of persons referred |

| l | A 1 11 / - · · | | • |
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| | Addl./Joint Commissioner of Income Tax, Range-6, Jaipur, falling in following territory:- Jawahar Nagar, Raja Park, Tilak Nagar, Malviya Nagar, JLN Marg, JLN Circle, Jagatpura (Including Model Town, Bai ji ki Kothi, Indira Gandhi Nagar, Power House, Main Market Jagatpura, Vishnu Puri), Tonk Road (M.I. Road to Airport, areas of both sides and its connected colonies), C- Scheme, Ashok Marg, B.S. Road, Bapu Nagar, Barkat Nagar, Sahkar Marg, Gopalpura Byepass, Triveni Nagar, 10B and all other areas in the area bound by M.I. Road, Bais Godown Flyover, Gopal pura Bye Pass Road, Dalda Factory, Durgapura, AG Colony, Shakti Nagar, Vasundhara Colony, JP Under pass Road, Bhaskar Flyover, OTS Chauraha, | deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or |
| | Bhaskar Flyover, | | director or |
| | (b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from | (c) all cases of persons referred to in item (e) of column (5) having income / |

| Range-6 | Ward-6(1) | (a) All areas of | business or profession and residing within the territorial area mentioned in item (b) of column (4). | loss is greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'S' (a) All cases of |
|---------|-----------|---|--|--|
| | | (a) An areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of:- i) Jawahar Nagar, Raja Park, Tilak Nagar, Malviya Nagar and all other areas included in the area bound by JLN Marg and Govind Marg, NH8 Byepass, Jagatpura Road, Airport Road and Jawahar Circle ii) All areas of Range-6, Jaipur which are not falling in the jurisdiction of other wards of Range-6, Jaipur. | (d) Ferson's other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) Fill outset of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| Range-6 | Ward-6(2) | (a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory | (a) Persons other than companies deriving income from sources other | (a) All cases of persons referred to in corresponding |

| | | of:- i) Tonk Road (from Ajmeri Gate to Gopal pura Byepass and its right side colonies), C- Scheme, Ashok Marg, B.S. Road, Barkat Nagar, Vasundhara Colony, Mahesh Nagar, Surya Nagar and other its adjoining colonies, Sahkar Marg, and all other areas included in the area bounded by MI Road and Ajmer Road, Bais Godown Flyover, Kartarpura Ganda Nala, JP Underpass) ii) Tonk Road (Ajmeri Gate to Gandhi Nagar Mod) and its left side colonies upto JLN Marg which includes Bapu Nagar, Takhteshahi Road | than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession or the profession or accountancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---------|-----------|--|---|---|
| Range-6 | Ward-6(3) | (a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of:- JLN Marg, Tonk Road and areas between Gandhi nagar mod to B2 Bye pass and Jawahar Circle to Gandhi Circle. These includes the following areas- Gandhi Nagar, AG Colony, Shakti Nagar, Himmat | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of |

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| | | Nagar, and all other areas included in the area bounded by JLN Marg, Gandhi Circle, MG Road, Tonk Road, Gopalpura Mod, Bhaskar Flyover, OTS Chouraha). | place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| | | (b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Rajasthan State Government "Salary" and whose first names begin with the alphabet 'S' |
| Range-6 | Ward-6(4) | (a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of:- Gopal Pura Mod to Ridhi Sidhi Chauraha and Gopalpura Mod to B2 Byepass and its adjoining colonies. This areas includes the following colonies- Mahaveer Nagar I/II and its surrounded | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of |

| | | colonies of Durgapura | place of business or profession is within | accountancy or technical |
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| | | Railwayline,TriveniNagar,10Bscheme anditsadjoining | the territorial area mentioned in item (a) of column (4); | consultancy or interior decoration or any other |
| | | colonies, Gopalpura Village, Milap Nagar, Green Nagar, Mata Colony, Durgapura, Sitabari, Basant Vihar | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from (only Central Government, Semi Government , Autonomous bodies, PSUs of Central & Stat Government) "Salary" and whose first names begin with the alphabet 'S' |
| Range-6 | Ward-6(5) | (a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of Jagatpura (including Model Town, Bai ji ki Kothi, Todiramzanpura, Indira Gandhi Nagar, Power House, Main | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" |

| Market Jagatpura, Vishnupuri, Railway Colony, Mayapuri, Keshav Vihar, Brij Vatika, CBI colony, Shri Govind Pura, Brij Vihar, Jagatpura Kachi Basti, Poonam Vihar, Gomti Colony, Bajrang Colony, and all areas included in the area bound by Airport Road, Haldighati Marg, Mahal Road, Goner Road, Jagatpura Railway Station). | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (ii) Legal, medical, engineering or architectural profession or the profession or the profession or technical consultancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|--|--|--|
| (b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Private "Salary" and whose first names begin with the alphabet 'S' |

PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajasthan, | Jaipur 0141-238530 |)1, N.C.R.B , Statue | e Circle, Jaipur | |
|---|---|--|--|--|
| Pr. CIT Charge: CI | T-3 | | | |
| City : Jaipur | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number) | AO Wise Jurisdict | tion | |
| | | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
| Addl./Jt. CIT,Range-7, 0141-2742700 | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-III, falling in following territory:- i) District of Jaipur (Other than the Tehsils of Kotputli, Shahpura and Virat Nagar) not covered under the jurisdiction of Principal Commissioner of Income Tax Jaipur-1 and Principal Commissioner of Income Tax Jaipur-2 ii) Tonk District | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the |

| | | in item (b) of column (6). | companies referred to in corresponding entry in item (c) of column (5). |
|--|--|--|--|
| | (b) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b)of column (4);(f) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (b) of column (4);(g) persons being individual referred to in item (b) of column 6). | (c) all cases of persons referred to in corresponding in items (e) and (f) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961; |
| | (c) i)District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar ii) District of Tonk | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'M' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z' |
| Addl. CIT/Jt., Jhunjhunu, 01592-232678 | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-III, falling in Jhunjhunu and | (a) Persons other than companies deriving income from sources other than income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other |

| [] | Churu Diatriata | rociding within the | than these |
|--|---|---|--|
| | Churu Districts. | residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in | than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to | |
| | | in item (b) of column | |
| | (b) Districts of Jhunjhunu and Churu. | sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| Addl. CIT/Jt., Sikar, 01572-274761 | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-III, falling in Sikar District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of |

| | | | deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item | individuals being managing director or director or manager or secretary in the companies referred to in |
|---------|------------------|---|--|---|
| | | | (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | corresponding entry in item (c) of column (5). |
| | | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (b) District of Sikar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| Range-7 | Circle-7, Jaipur | (a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-7, Jaipur, falling in following territory:- i) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar) not covered under the jurisdiction of Principal Commissioner/ | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or | (a) (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those |

| Commissioner | profossion is with' | houing principal |
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| Commissioner of Income Tax Jaipur-1 and Principal Commissioner of Income Tax Jaipur-2 ii) Tonk District | profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| (b) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b)of column (4); (f) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (b) of column | of column (5). (c) all cases of persons referred to in corresponding in items (e) and (f) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses whose principal source of income is from legal, medical, engineering or |

| | | | (4); | architectural |
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| | | | (g) persons being individual referred to | profession or the profession |
| | | | in item (b) of column 6). | of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961; |
| | | (c) i)District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar whose principal source of income is from "Salary" and whose first names begin with the alphabet 'M' or 'T' or 'U' or 'V' or 'X' or 'Y' or 'Z' | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
| Range-7 | Income Tax Officer, Ward-7(1), Jaipur | ii) District of Tonk (a) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b)of column (4); (f) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in | (c) all cases of persons referred to in corresponding in items (e) and (f) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or |

| | the area mentioned | any other |
|---|---|---|
| | in item (b) of column (4); (g) persons being | profession as is notified by the Board in |
| | individual referred to in item (b) of column 6). | the Official Gazette under |
| | - C). | sub-section (1) of |
| | | section 44AA of the Income-tax Act, |
| | | 1961; |
| (b)) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'M' |
| (c) In the entire State of Rajasthan | (f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4); (g) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4); (h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned | (d) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which acquisition proceedings under chapter XX-A of the Income tax Act, 1961 are pending. (e) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which proceedings under Estate Duty Act, 1953 are pending. |

| | | | in item (c) of column | |
|---------|--|--|---|--|
| Range-7 | Income Tax Officer, Ward-7(2), Jaipur | (a) All areas of Addl. CIT/JCIT, Range -7, Jaipur in the territory of:- i) Tehsils of Sanganer, Phagi, Chaksu ii) the areas of Tehsil of Jaipur other than the areas falling under the territorial jurisdiction of Pr.CIT/CIT-I, Jaipur and Pr.CIT/CIT-II, Jaipur. | (4); (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession of the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar) | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'T' |

| Range-7 | Income Tax Officer, Ward-7(3), Jaipur | (a) All areas of Addl. CIT/JCIT, Range -7, Jaipur in the territory of:- Tehsils of Chomu, Phulera, Dudu & Mozamabad. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) |
|---------|--|--|--|---|
| | | (b) In the District of Jaipur except Tehsils Kotputli, Shahpura and Viratnagar | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area | of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name |
| Range-7 | Income Tax Officer, | (a) All areas of | mentioned in item(b) of column (4).(a) Persons other | begins with Alphabets 'V' (a) All cases of |

| | Mard 7(4) Laters | | then common's | nonono seferer l |
|---------|----------------------------------|--|--|---|
| | Ward-7(4), Jaipur | Addl. CIT/JCIT, Range -7, Jaipur in the territory of:- Tehsils Bassi, Amer and Jamwa- Ramgarh. | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession or the profession of accountancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| Panga 7 | Incomo Tox Officer | (b) In the District of Jaipur except Tehsils Kotputli, Shahpura and Viratnagar | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets 'U' or 'W' or 'X' or 'Y' or 'Z' |
| Range-7 | Income Tax Officer, Ward-Tonk | (a) All areas of Addl. | (a) Persons other than companies | (a) All cases of persons referred |

| | | | doriving income | to in |
|-----------|-----------|--|---|--|
| | | CIT/JCIT, Range -7, Jaipur in the territory of district Tonk. | deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in | to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) (a) All areas of Addl. | the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving | (c) all cases of persons referred |
| | | CIT/JCIT, Range -7, Jaipur in the territory of district Tonk. | income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | to in item (e) of column (5) whose principal source of income is from "Salary" |
| Range- | | | | |
| Jhunjhunu | Jhunjhunu | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range- | (a) Persons other than companies deriving income from sources other than income from business or | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of |

| | | Jhunjhunu, falling in following territory:- In the territorial areas of Jhunjhunu & Churu Districts. | profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs |
|---------------------|---|--|--|--|
| | | (b) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range- Jhunjhunu, falling in following territory:- In the territorial areas of Jhunjhunu & Churu Districts. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
| Range- Jhunjhunu | Income Tax Officer, Ward-1, Junjhunu | (a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu i) In the territory of Jhunjhunu, Nawalgarh and Udaipurwati | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those |

| | | Tehsils of | territorial area | having principal |
|---------------------|---|--|--|---|
| | | Tehsils of District Jhunjhunu. ii) All areas of Range, Jhunjhunu which are not falling in the jurisdiction of other wards of Range, Jhunjhunu. | territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | |
| | | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu i) In the territory of Jhunjhunu, Nawalgarh and Udaipurwati Tehsils of District Jhunjhunu. ii) All areas of Range, Jhunjhunu which are not falling in the jurisdiction of other wards of Range, Jhunjhunu. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |
| Range- Jhunjhunu | Income Tax Officer, Ward-2, Junjhunu | (a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in | (a) Persons other than companies deriving income from sources other than income from | (a) All cases of persons referred to in corresponding entries in items |

| | | the territory of:- Chirawa, Khetri and Buhana Tehsils of District Jhunjhunu. | business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or | (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|---------------------|--------------------------------------|---|--|--|
| | | | having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column | |
| | | (b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Chirawa, Khetri and Buhana Tehsils of District Jhunjhunu. | (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |
| Range- Jhunjhunu | Income Tax Officer, Ward-1, Churu | (a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Churu and Rajgarh Tehsils of District Churu. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from |

| | | | (b) persons other | "Salary" (b) all cases of |
|---------------------|--------------------------------------|---|---|--|
| | | | than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | |
| | | | (d) persons being individual referred to in item (b) of column(6). | |
| | | (b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Churu and Rajgarh Tehsils of District Churu. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |
| Range- Jhunjhunu | Income Tax Officer, Ward-2, Churu | (a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Sardar Shahar and Taranagar Tehsils of District Churu. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or |

| | | | whose principal | manager or |
|---------------------|--------------------------------------|---|---|--|
| | | | place of business or profession is within the territorial area mentioned in item (a) of column (4); | secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | |
| | | | (d) persons being individual referred to in item (b) of column(6). | |
| | | (b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Sardar Shahar and Taranagar Tehsils of District Churu. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| Range- Jhunjhunu | Income Tax Officer, Ward-3, Churu | (a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Ratangarh and Sujjangarh Tehsils of District Churu. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies |
| | | | the territorial area mentioned in item (a) | referred to in corresponding entry in item (c) |

| | | | of column (4); | of column (5). |
|-------------|--|--|--|---|
| | | (b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Ratangarh and Sujjangarh Tehsils of District Churu. | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| Range-Sikar | Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle- Sikar. | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Sikar, falling in territory of Sikar District | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing |

| | | | Companies Act, 2013 or under the Companies Act, 1956 and having its | director or manager or secretary in the companies |
|-------------|--------------------------------------|--|--|--|
| | | | registered office or having its principal place of business in the area mentioned in item (a) of column (4); | referred to in corresponding entry in item (c) of column (5) having income/loss greater than or |
| | | | (d) persons being individual referred to in item (b) of column (6). | equal to Rs. 15 lakhs |
| | | (b) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Sikar, falling in territory of Sikar District | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
| Range-Sikar | Income Tax Officer, Ward-1, Sikar | (a) All areas of Addl. CIT/JCIT, Range -Sikar i) In the territory of Sikar City:- Left side of Station Road starting from Shri Kalyan Circle to Phagalwa Petrol Pump. Further from Phagalwa Petrol Pump upto Bikaner Bye pass via Tabela Gate, Bawdi Gate, Subash Chowk, Fatehpuri Gate and Salasar Stand. left side area from Salasar Road Junction on Bye pass to Sanwali Road Circle. Left side of area from Sanwali Circle to Shri Kalyan Circle via Rani | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| Sati Temple, | having its principal | |
|------------------------------|---|------------------------------|
| Bajrang | place of business in | |
| Dharam Kanta | the area mentioned | |
| and meeting at | in item (a) of column | |
| Shri Kalyan | (4); | |
| Circle via Silver | | |
| Jubilee Road. | (d) persons being | |
| | individual referred to in item (b) of column | |
| ii) All areas of | (6). | |
| Tehsil Dhod. | (0). | |
| iii) All areas of | | |
| Range, Sikar | | |
| which are not | | |
| falling in the | | |
| jurisdiction of | | |
| other wards of | | |
| Range, Sikar | | |
| (b) All areas of | (e) persons being | (c) all cases of |
| Addl. CIT/JCIT, | individuals deriving | persons referred |
| Range -Sikar i) In the | income from sources other than | to in item (e) of column (5) |
| territory of | income from | whose |
| Sikar City:- Left | business or | principal |
| side of Station | profession and | source of |
| Road starting | residing within the | income is from |
| from Shri | territorial area | "Salary". |
| Kalyan Circle to | mentioned in item | |
| Phagalwa Petrol | (b) of column (4). | |
| Pump. Further | | |
| from Phagalwa Petrol Pump | | |
| Petrol Pump upto Bikaner | | |
| Bye pass via | | |
| Tabela Gate, | | |
| Bawdi Gate, | | |
| Subash Chowk, | | |
| Fatehpuri Gate | | |
| and Salasar | | |
| Stand. left side | | |
| area from | | |
| Salasar Road Junction on | | |
| Bye pass to | | |
| Sanwali Road | | |
| Circle. Left side | | |
| of area from | | |
| Sanwali Circle | | |
| to Shri Kalyan | | |
| Circle via Rani | | |
| Sati Temple, | | |
| Bajrang Dharam Kanta | | |
| and meeting at | | |
| Shri Kalyan | | |
| Circle via Silver | | |
| Jubilee Road. | | |
| | | |
| ii) All areas of | | |

| | | Tehsil Dhod. | | |
|-------------|--------------------------------------|--|---|---|
| Pange-Sikar | Income Tax Officer | iii) All areas of Range, Sikar which are not falling in the jurisdiction of other wards of Range, Sikar | (a) Persons other | |
| Range-Sikar | Income Tax Officer, Ward-2, Sikar | (a) All areas of Addl. CIT/JCIT, Range -Sikar i) In the territory of Sikar City :- Right side of Station Road starting from Shri Kalyan Circle to Phagalwa Petrol Pump. Further from Phagalwa Petrol Pump upto Bikaner Bye pass via Tabela Gate, Bawdi Gate, Subash Chowk, Fatehpuri Gate and Salasar Stand. Right side area from Salasar Road Junction on Bikaner Bye pass meeting at Badhadhar Bye pass Tiraha. Right Side from Badhadhar Bye pass Tiraha to Dak Bungalow Tiraha Circle on Fatehpur Road and Right hand side from Dak Bungalow Tiraha to Shri Kalyan Circle. ii) All areas of Tehsil Fatehpur. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (b) All areas of Addl. CIT/JCIT, Range -Sikar i) In the territory of Sikar City :- | (e) persons being individuals deriving income from sources other than income from business or | (c) all cases of persons referred to in item (e) of column (5) whose |

| | | Right side of | profession and | principal |
|-------------|--------------------------------------|---------------------------------|-------------------------------------|--------------------------------------|
| | | Station Road | residing within the | source of |
| | | starting from | territorial area | income is |
| | | Shri Kalyan | mentioned in item | from |
| | | Circle to | (b) of column (4). | "Salary". |
| | | Phagalwa Petrol | | |
| | | Pump. Further | | |
| | | from Phagalwa | | |
| | | Petrol Pump | | |
| | | upto Bikaner | | |
| | | Bye pass via | | |
| | | Tabela Gate, | | |
| | | Bawdi Gate, | | |
| | | Subash Chowk, | | |
| | | Fatehpuri Gate | | |
| | | and Salasar | | |
| | | Stand. Right | | |
| | | side area from | | |
| | | Salasar Road | | |
| | | Junction on | | |
| | | Bikaner Bye | | |
| | | pass meeting at | | |
| | | Badhadhar Bye | | |
| | | pass Tiraha. | | |
| | | Right Side from | | |
| | | Badhadhar Bye | | |
| | | pass Tiraha to | | |
| | | Dak Bungalow | | |
| | | Tiraha Circle | | |
| | | on Fatehpur | | |
| | | Road and Right | | |
| | | hand side from | | |
| | | Dak Bungalow | | |
| | | Tiraha to Shri | | |
| | | Kalyan Circle. | | |
| | | ii) All areas of | | |
| | | Tehsil | | |
| Pango Sikor | Income Tax Officer | Fatehpur. | (a) Doroona other | |
| Range-Sikar | Income Tax Officer, Ward-3, Sikar | (a) All areas of | (a) Persons other than companies | (a) All cases of persons referred |
| | walu-3, Sinal | Addl. CIT/JCIT, Range –Sikar | than companies deriving income | to in |
| | | i) In the | from sources other | corresponding |
| | | territory of | than income from | entries in items |
| | | Sikar Tehsil not | business or | (a), (b) and (c) of |
| | | covered under | profession and | column (5) other |
| | | the jurisdiction | residing within the | than those |
| | | of ITO, Ward- | territorial area | having principal |
| | | 1, ITO Ward -2, | mentioned in item | source of |
| | | and ITO, Ward- | (a) of column (4); | income from |
| | | 4, Sikar. | | "Salary" |
| | | , | (b) persons other | (b) all cases of |
| | | ii) All areas of | than companies | individuals being |
| | | Tehsil | deriving income | managing |
| | | Laxmangarh. | from business or | director or |
| | | | profession and | director or |
| | | | whose principal | manager or |
| | | | place of business or | secretary in the |
| | | | profession is within | companies |
| | | | the territorial area | referred to in |

| | | (1.) All array of | mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | corresponding entry in item (c) of column (5). |
|-------------|--------------------------------------|--|---|---|
| | | (b) All areas of Addl. CIT/JCIT, Range –Sikar i) In the territory of Sikar Tehsil not covered under the jurisdiction of ITO, Ward-1, ITO Ward -2, and ITO, Ward-4, Sikar. ii) All areas of Tehsil Laxmangarh. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |
| Range-Sikar | Income Tax Officer, Ward-4, Sikar | (a) All areas of Addl. CIT/JCIT, Range -Sikar i) In the territory of Sikar City:- Left side starting from Piprali Road Junction on Bye pass to Dak Bungalow Tiraha Circle, Left side of the road staring from Dak Bungalow Tiraha to Shri Kalyan Circle of Station road. Left side of | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in |

| Station road mentioned in item starting from Circle meeting at Bajrang Dharam Kanta via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta in Bajrang Dharam Kanta in Gorpanies Act, 2013 or under the Companies Act, 2013 or under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in tem (b) of column (4); (d) persons being individual referred to in item (b) of column (5). |
|---|
| Circle meeting at Bajrang Dharam Kanta via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| atBajrang Dharam Kanta via(c) persons being companies (c) persons being companiesviaSilver JubileeRoad. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);(4);(d) persons being individual referred to in item (b) of column (6).Bye pass towards Junction Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass. Further left hand side from Bye pass towards N.H. 11 and Left hand side from Bye pass Junction Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction Bye pass towards N.H. 11 and Left hand side from Bye pass Junction Bye pass Junction |
| towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction Bye pass towards N.H. 11 and Left hand side from Bye pass Junction Bye pass Junction Bye pass Junction Bye pass Junction Bye pass Junction |
| (d) persons being individual referred to in item (b) of column (b) of column (c). (d) persons being individual referred to in item (b) of column (c). (e). (f). (f). (f). (f). (f). (f). (f). (f |
| Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction |
| Dhani) on N.H. 11 to Piprali Road Junction |
| 11 to Piprali Road Junction |
| |
| via Jhunjhunu |
| Road Bye pass. |
| ii) All areas of |
| Tehsil Danta |
| Ramgarh.(b) All areas of(c) all cases of |
| Add1. CIT/JCIT, individuals deriving persons referred |
| Range -Sikarincomefromto in item (e) ofi)Inthesources other thancolumn(5) |
| territory of income from whose principal |
| side starting profession and income is from |
| from Piprali residing within the "Salary" Road Junction territorial area |
| on Bye pass to mentioned in item |
| Dak Bungalow (b) of column (4). Tiraha Circle, |
| Left side of the |
| road staring from Dak |
| Bungalow |

| Range-Sikar Income Tax Officer, Ward-Neem ka thana (a) All cases of Addl. CIT/JCIT, Range-Sikar (a) All cases of Addl. CIT/JCIT, Ward-Neem ka thana Range-Sikar Income Tax Officer, Ward-Neem ka thana (a) All cases of Addl. CIT/JCIT, Range -Sikar (a) All cases of Addl. CIT/JCIT, Ward-Neem ka thana | | ſ | | [| · · · · · · |
|---|-------------|--------------|-----------------|--------------------|------------------|
| Range-Sikar Income Tax Officer, thana Income Tax Officer, and Data (a) All cases of Addl. CTr/Ling Range-Sikar Income Tax Officer, thana (a) All areas of Tehsil (a) All cases of profession and business Range-Sikar Income Tax Officer, thana (a) All areas of Tehsil (a) All areas of profession and business Range-Sikar Income Tax Officer, thana (a) All areas of Tehsil (a) All areas of profession and business Range-Sikar Income Tax Officer, thana (a) All areas of Tehsil (b) Sunsession the territory of business (a) All areas of thana, sin business Range-Sikar Income Tax Officer, thana (a) All areas of Tehsil (b) Sunsession the territory of business (a) All cases of thana business Range-Sikar Income Tax Officer, thana (b) Sunsession the territory of thana (c) Operson other thana (a) All cases of thana Range-Sikar Income Tax Officer, thana (b) All areas of Tehsil (c) Operson other thana (c) All cases of the territory of the territory of the territory of profession and thana business (c) All cases of the territory of profession and the territory of profession and the territory of the territory of the territory of the territory of | | | | | |
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| ShriKalyan Circle meeting at Bajrang Dharam Kanta via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Bye pass i.e. Sanwali Road Junction on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Bye pass towards N.H. 11 and Left hand side from Bye pass. towards N.H. 11 and Left hand side from Bye pass. towards N.H. 11 and Left hand side from Bye pass. towards N.H. 11 to Piprali Road Junction (Ramu Ka Bass Dhanjon N.H. 11 to Piprali Road Junction (a) All cases of reside sources of than companies (a) All cases of persons referred (a) (a) Persons other (a) (a) Persons other (a) (b) and (c) of occursponding ersons referred (a) (b) and (c) of occurs of (a) (b) or olumn (4) undopur and Sub Tehsil residing within the thandle of trictorial area thand polymer and sub Tehsil residing within the thande of thritorial area thand polymer and polymer of income from (a) oblum (b) olymer (b) income from (a) olymer (b) olymer (b) income from (b) olymer (b) olymer (b) income from (c) olymer (b) income from (c) | | | | | |
| Circle meeting at Bajrang Dharam Kanta via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction Road Junction N.H. 11 to Piprali Road Junction Near Sanwali Road Junction on Bye pass towards N.H.(a) All cases of persons referred (a) All cases of resons referred (a) All cases of resons referred (b) (b) (b) (c)Range-Sikar thana(a) All areas of (c)Range-Sikar thana(a) All areas of (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c)Range-Sikar thana(a) All areas of (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) (| | | | | |
| atBajrang Dharam Kanta viaBajrang Dharam Garang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road Junction on Bye pass. i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass. i.e. Sanwali Road Junction on Bye pass. i.e. Sanwali Road Junction on Bye pass. towards N.H. 11 and Left hand side from Bye pass. i.l. and Left hand side from Bye pass.(a) All cases of persons referred towards of common via Jhunjhunu Road Bye pass.Range-SikarIncome Tax Officer, Ward-Neem ka thana(a) All creas of Addi CIT/JCIT, Range -Sikar in the tertiory of '- Tehsil Neem Ka Thana, Sri Mahopur and Sub Tehsil(a) Persons other for sources other for source oth | | | Shri Kalyan | | |
| Range-Sikar Income Tax Officer, Ward-Neem ka i) All areas of Addl, CIT/JCIT, Range -Sikar i) All areas of Mana, Sring Network (a) All cases of Participal Component (b) and (c) of Mathopur and Sub Tehsil | | | Circle meeting | | |
| range-Sikar Income Tax Officer Range -Sikar (a) All areas of Tehsil Danta Range -Sikar in the territory of : Tehsil Neem Range -Sikar (a) Officer Range -Sikar in the territory of : Tehsil Neem (a) Persons other than a those than an those | | | at Bajrang | | |
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| Range-Sikar Income Tax Officer, Ward-Neem ka thana Range-Sikar (a) All areas of Tehsil Danta residing within the territorial area mentioned in items business or Go profession and Sub Tehsil | | | 0 | | |
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| Bye Sanwali Net Duction Bye pass. Further Sanwali Road Junction on Bye pass. Further lift side from Sanwali Net lift nand Range-SikarBye pass towards N.H. lift nand lift nand non Range-SikarBye pass towards N.H. lift nand non Range-SikarIncome Tax Officer, Ward-Neem ka thana(a) All areas of Addl. CIT/JCIT, come Sikar in the territory of residing within the thana(a) Persons other than companies deriving income than income from losiness or mandhour and or ocleasion and or ocle | | | 1 | | |
| Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.(a) Persons other than companies deriving income from than income from than income from than income from (a) of column (f) other teritorial area mentioned in item (a) of column (f) other teritorial area mentioned in item (a) of column (f) other teritorial area mentioned in item(a) All cases of persons referred to in the teritorial area mentioned in itemRange-SikarIncome Tax Officer, Ward-Neem ka thana(a) All areas of Addl. CIT/JCIT, Range -Sikar in the territorial area poission and residence of pistrict Sikar.(a) Persons other than income from source of intermediation the territorial area mentioned in item (a) of column (f) (b) and (c) of pistrict Sikar.(a) of column (f) than the territorial area mentioned in item (a) of column (b) (b) income from | | | | | |
| Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.(a) Persons other than companies deriving income from for sources other than income from (Adl. CIT/JCIT, Range-Sikar(a) All areas of Adl. CIT/JCIT, Range-Sikar in the territorial area Sub Tehsil Kandela of District Sikar.(a) Persons other than income from source of i (a) of column (4); i norme from | | | | | |
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| sidefrom SanwaliSanwaliRoad JunctionByepass JunctionIn and side from ByeByepass Junction(Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.ii) All areas of Tehsil Danta Ramger-SikarIncome Tax Officer, Ward-Neem ka thanaRange-SikarIncome Tax Officer, Madhogur and Sub Tehsil Neam Ka Thana, Sri Sub Tehsil KhandelaIncome Tax Officer, Ward-Neem ka thanaKange -Sikar in the territory of Sub Tehsil Neam Sub Tehsil KandelaRange-SikarIncome Tax Officer, Ward-Neem ka thanaKange -Sikar in the territory of Sub Tehsil Neam Sub Tehsil KandelaKa Thana, Sri Sub TehsilKa Thana, Sri Sub TehsilKa Thana, Sri (a) of column (4);Ka Thana of Sub TehsilKa Thana, Sri (a) of column (4);Ka Thana of Sub TehsilKa Thana, Sri (a) of column (4);Ka Thana (a) of column (4); | | | · · | | |
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| kand side from Bye Dyass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.kand side from Bye pass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.(a) Persons other than companies deriving income than income from sub Tehsil than a(a) All cases of persons referred than income from sub Tehsil than income from (a) (b) and (c) of porfession and Sub Tehsil than those than income from (a) of column (4);(a) All cases of persons referred to in intertrival area than those than income from source of income from (a) of column (4); | | | | | |
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| Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.Image SikarIncome Tax Officer, Ward-Neem ka thana(a) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of than income from Sub Tehsil(a) Persons other than companies than income from (a), (b) and (c) of of Madhopur and Sub Tehsil District Sikar.(a) Persons other than income from entries in items (a), (b) and (c) of column (5) other than income from entries in items (a) of column (4);(a) All cases of persons referred to in corresponding entries in items (a) of column (4); | | | | | |
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| via Jhunjhunu Road Bye pass.via Jhunjhunu Road Bye pass.last areas of Tehsil Danta Ramgarhlast areas of Tehsil Danta Ramgarhlast areas of Tehsil Danta Ramgarhlast areas of Persons other deriving income than companies of than companies of than income from sub rehsil Neem Ka Thana, Sri(a) All areas of than income from persons referred to in from sources other than income from sub rehsil than income from profession and column (5) other than those than those than thoseRange-SikarIncome Tax Officer, Addl. CIT/JCIT, Range-Sikar in the territory of Sub Tehsil Neem Ka Thana, Sri Sub Tehsil Khandela of District Sikar.(a) Persons other than companies persons referred to in corresponding entries in items old, (b) and (c) of profession and source of income from (a) of column (4); | | | | | |
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| Range-SikarIncome Tax Officer, Ward-Neem ka thana(a) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri Sub Tehsil Khandela of District Sikar.(a) Persons other than(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than | | | | | |
| Range-SikarIncome Tax Officer, Ward-Neem ka thana(a) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri(a) Persons other than companies from sources other than income from profession and column (4);(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of residing within the than those having principal source of (a) of column (4); | | | Road Bye pass. | | |
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| Range-SikarIncome Tax Officer, Ward-Neem ka thana(a) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri(a) Persons other than companies deriving income to in corresponding entries in items (a), (b) and (c) of residing within the than those having principal mentioned in item source of (a) of column (4);(a) All cases of persons referred to in corresponding entries in items | | | , | | |
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| thanaRange -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar.deriving income from sources other than income from profession and residing within the territorial area mentioned in item (a) of column (4);to in to income to or income to corresponding entries in items (a), (b) and (c) of column (5) other than income from sources other or mentioned in item (a) of column (4);to in to income to income to income from source of income from | Range-Sikar | - | | | |
| the territory of :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar. the territory of from sources other than income from business or profession and than income from profession and than income from profession and sources other than income from profession and than income from profession and than income from profession and than income from (a), (b) and (c) of column (5) other than those having principal source of income from | | Ward-Neem ka | | | persons referred |
| the territory of :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar. the territory of from sources other than income from business or profession and than income from profession and than income from profession and sources other than income from profession and than those having principal source of income from | | thana | Range -Sikar in | 5 | |
| :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar. Han income from business or profession and territorial area (a), (b) and (c) of column (5) other than those having principal source of income from | | | | from sources other | |
| Madhopur and Sub Khandela District Sikar.profession residing within the territorial (a) of column (4);column (5) other than those having principal source | | | | than income from | entries in items |
| Madhopur and Sub Khandela of District Sikar.profession residing within the territorial (a) of column (4);column (5) other than those those than those than those than those than those than those those than those those than those those than those than those those than those those those than those those than those those those than those those those those than those | | | Ka Thana, Sri | | |
| Sub KhandelaTehsil residingresiding within thethan having principal mentionedthan having principal sourceDistrict Sikar.(a) of column (4);incomefrom | | | | • | |
| District Sikar. mentioned in item source of (a) of column (4); income from | | | | | |
| (a) of column (4); income from | | | Khandela of | | • • • |
| (a) of column (4); income from | | | District Sikar. | | |
| "Salary" | | | | (a) of column (4); | |
| | | | | | "Salary" |

| | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
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| | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | |
| | (d) persons being individual referred to in item (b) of column (6). | |
| (b) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajastha | PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B, Statue Circle, Jaipur | | | | |
|---|---|---|---|---|--|
| Pr. CIT Charge:C | CIT-1, JODHPUR | | | | |
| City : Jaipur | | | | | |
| Range (Designation of JCIT/AddI. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline | AO Wise Jurisdictio | on | | |
| | Number) | Territorial Areas | Persons or classes of persons | Cases or classes of cases | |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Jodhpur | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-1, falling in following territory:- 1. In the District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Tripolia Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi. (b) In the District of Jodhpur except | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet "A" to | |

| | Phalodi, Osian, Bap, Bilada, Pipad, Borunda, Shergarh and Bhopalgarh Tehsils of Jodhpur district. | to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | "J" |
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| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Jodhpur | (a) All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory:- 1. In the District of Jodhpur areas of Jodhpur Municipality – Rai- Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Bazar, Kandoi Bazar, Kandoi Bazar, Kandoi Bazar, Nawar, Nead, Inside Sojati Nagar, New Power House Colony, Bhagat-ki- Kothi. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 |

| | and Bhopalgarh | column (6). | lakhs |
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| | Tehsils of Jodhpur district. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet "A" to "J" having income/loss greater than or equal to Rs. 15 lakhs |
| Income Tax Officer, Ward-1(1), Jodhpur | (a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'A' to 'F':- District of Jodhpur areas of Jodhpur areas of Jodhpur Area, Municipality – Rai- Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Insi | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first |

| | | column (4): | name hegins |
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| | ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur. (b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district) | column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | name begins with Alphabets "A" or "C" |
| Income Tax Officer, Ward-1(2), Jodhpur | (a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'G' to 'K':- District of Jodhpur areas of Jodhpur areas of Jodhpur Area, Raiegh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Inside Sojati Gate, Inside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran- ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (e) of column (c) of |

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| | BasniIndustrial Area/Estate, ShastriNagar, Nagar, New Power House Colony, Bhagat-ki- Kothi.ii)Allthe casesof Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur.(b)Individuals in the District of Jodhpur (exceptthe cases(b)Individuals in the District of Jodhpur (exceptfhe cases(b)Individuals in the District of Jodhpur (exceptfie solution(b)Individuals in the District of Jodhpur district)fie solution | registered office or | column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "B" or "D" |
| Income T Officer, V Jodhpur | Fax(a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'L' to 'O':- District of Jodhpur areas of Jodhpur Municipality – Rai- Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Inside Sojati Gate, Rovinda Bawari Bazar, Mahaveer Market, Pokaran- ki-Haveli, Tripolia Bazar, Ghasmandi, Station Road, | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |

| | Deilwey Dee ' | | of column (C) |
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| | RailwayRoadleadingfromGeneralPostOfficetoRailBhawan,(Light/Heavy)&BasniIndustrialArea/Estate,ShastriNagar,New Power HouseColony, Bhagat-ki-Kothi.ii)AllthecasesofRange-1,Jodhpurwhich are notfalling in thejurisdictionof other wards ofRange-1,Jodhpur.(b)Individualsin the DistrictofJodhpur(exceptthecasesofPhalodi,Osian,Bap,Bilada,Pipad,BorundaBhopalgarhTehsilsof | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "E" or "F" |
| | Jodhpur district) | | |
| Income Tax Officer, Ward-1(4), Jodhpur | (a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'R' to 'S':- District of Jodhpur areas of Jodhpur areas of Jodhpur Municipality – Rai- Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or |

| | Bazar, Mahaveer Market, Pokaran- ki-Haveli, Tripolia Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki- Kothi. ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur. (b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalanth | or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "I" or "J" |
|--|--|--|--|
| | Borunda and Bhopalgarh Tehsils of Jodhpur district) | | |
| Income Tax Officer, Ward-1(5), Jodhpur | (a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'P' or 'Q' or 'T' to 'Z' :- District of Jodhpur areas of Jodhpur Municipality – Rai- Ka-Bagh, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" |

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| | Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Inside Bazar, Mahaveer Market, Pokaran- ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki- Kothi. ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "G" or "H" |
| Additional Commissioner/ Joint | Bhopalgarh | (a) Persons other than companies deriving income | (a) All cases of persons referred to in |
| Commissioner of Income Tax, Range-2, | Commissioner of Income Tax, Jodhpur-I, falling in | from sources other than income from | corresponding entries in items (a), (b) and (c) |

| Jodhpur | | following territory:- | profession and | of column (5) |
|----------|---|--|------------------------|-------------------|
| Jouripui | | i) In the areas of | residing within the | other than those |
| | | Jodhpur | territorial area | having principal |
| | | Municipality- New | mentioned in item | source of |
| | | Fruit mandi | (a) of column (4); | income from |
| | | Bhadwasiya Inside | (0) 01 00101111 (1), | "Salary" |
| | | Nagori Gate to | (b) persons other | (b) all cases of |
| | | Hatiram ka Oda, | than companies | individuals being |
| | | Ghantaghar Sardar | deriving income | • |
| | | Market, R.N. | from business or | managing |
| | | Market, Sumer | profession and | director or |
| | | Market, Juni | whose principal | director or |
| | | Mandi, Sarafa | place of business | manager or |
| | | Bazar, Daga | or profession is | secretary in the |
| | | Bazar, Ada Bazar, | within the territorial | companies |
| | | Navchokia, | area mentioned in | referred to in |
| | | Chandpole, | item (a) | corresponding |
| | | Soorsagar, | of column (4); | |
| | | Khumaria Kua, | | entry in item (c) |
| | | Kandafalsa, | (c) persons being | of column (5). |
| | | Punglapara, | companies | |
| | | Kabutaron ka | registered under | (c) all cases of |
| | | chowk, I/s Jalori | the Companies Act, | persons referred |
| | | Gate, Jalori Bari, | 2013 or under the | to in item (e) of |
| | | Medical Market, | Companies Act, | column (5) |
| | | MGH Road, Chand | 1956 and having its | whose principal |
| | | Shah Takia | registered office or | source of |
| | | Market, Nai Sarak, | having its principal | income is from |
| | | Cycle Market, Merti | place of business in | |
| | | gate, I/s & O/s | the area mentioned | "Salary" |
| | | Bamba Stadium, | in item (a) of | |
| | | Udai Mandir Public | column (4); | |
| | | Park area, Paota | / N | |
| | | Sabji Mandi, | (d) persons being | |
| | | Basani Mandi, | individual referred | |
| | | High Court Colony, | to in item (b) of | |
| | | High Court Road. | column (6). | |
| | | ii) All cases of | | |
| | | Jodhpur Tehsil | (e) persons being | |
| | | outside municipal | individuals deriving | |
| | | limits. | income from | |
| | | iii) All cases of Rhaladi Osian and | sources other than | |
| | | Phalodi, Osian and Shergarh Tehsils | | |
| | | of Jodhpur district. | income from | |
| | | iv) All cases of | business or | |
| | | Sirohi District. | profession and | |
| | | | residing within the | |
| | | | territorial area | |
| | | (b)(i) In the District | mentioned in item | |
| | | of Jodhpur except | (b) of column (4). | |
| | | Bilara, Pipad, | | |
| | | Borunda and | | |
| | | Bhopalgarh Tehsils | | |
| | | of Jodhpur district | | |
| | | whose first names | | |
| | | begin with the | | |
| | | alphabet "K" to "Q" | | |
| | | (ii) In the District of | | |
| | | Jodhpur cases of | | |
| | L | | 1 | |

| | Phalodi, Osian and Shergarh Tehsils. (iii) Case of Sirohi | | |
|---|--|---|--|
| | District. | | |
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Jodhpur | (a) All persons in the jurisdiction of Range -2 Jodhpur falling in the following territory:-i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road. ii) All cases of Phalodi, Osian and Shergarh Tehsils of Jodhpur district. iv) All cases of Sirohi District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and business or profession and business or profession and column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from |
| | b)(i) In the District of Jodhpur except | residing within the territorial area | "Salary" having income/loss |

| | Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district whose first names begin with the alphabet "K" to "Q" (ii) In the District of Jodhpur cases of Phalodi, Osian and Shergarh Tehsils. (iii) Case of Sirohi District. | mentioned in item (b) of column (4). | greater than or equal to Rs. 15 lakhs |
|--|---|--|--|
| Income Tax Officer, Ward-2(1), Jodhpur | (a) All persons in the jurisdiction of Range -2 Jodhpur falling in the following territory and whose first name starts with alphabet 'D' to 'R':-i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road. ii) All cases of Jodhpur Tehsil | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | outside municipal limits. iii) All cases of Range-2, Jodhpur which are not falling in the jurisdiction of other wards of Range-2, Jodhpur b)(i) In the District of Jodhpur except Phalodi, Osiyan, Bap, Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district and whose first name begins with Alphabets "L" or "M". | individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
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| Income Tax Officer, Ward-2(2), Jodhpur | (a) All persons in the jurisdiction of Range -2 Jodhpur falling in the following territory and whose first name starts with alphabet 'A' to 'C' and 'S' to 'Z':- i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

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| | Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road. ii) All cases of Jodhpur Tehsil outside municipal limits. iii) Sheragarh Tehsil. iv) All cases of Range-2, Jodhpur which are not falling in the jurisdiction of other wards of Range-2, Jodhpur b)(i) In the District of Jodhpur except Phalodi, Osiyan, Bap, Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district and whose first name begins with Alphabets "N" or "O" or "P" or "Q" ii) Cases of | (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward- Sirohi | (a) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehsils Sirohi, Sheoganj and Pindwara (Except Bhawari sub tehasil) of Sirohi District. (b) All cases of Addl. CIT/JCIT | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being |
| | Range-2, of Jodhpur in the territory of Tehlis Sirohi, Sheoganj and Pindwara (Except Bhawari sub tehasil) of Sirohi District. | deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |

| | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than | of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|-----------------------------|--|--|--|
| Income Tax | (a) All cases of | income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (a) All cases of |
| Officer, Ward- Mount Abu | (a) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehsil Abu Road, Revdar and Bhawari sub tehsils of Pindwara of district Sirohi (b) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehsil Abu Road, Revdar and Bhawari sub tehsils of Pindwara of district Sirohi | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) |

| | | companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
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| Income Tax Officer, Ward- Phalodi | (a) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehlis Phalodi, Osian and Bap Tehsils of Jodhpur District. (b) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehlis Phalodi, Osian and Bap Tehsils of Jodhpur District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | | registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|--|--|---|--|
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-Pali | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax Jodhpur-1, falling in the territory of Pali district (b) In the District of Pali. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | | the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|---|--|--|---|
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-, Pali | (a) All persons in the jurisdiction of Range- Pali falling in the territory of Pali district . (b) In the District of Pali. | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than income from sources other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving intermation and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or |

| | profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
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| Income Tax Officer, Ward-1, Pali | (a) Following cases of Addl. CIT/JCIT, Range-Pali- All assessees whose first name start from alphabet "A" to "M"and falling in the leftside of Jodhpur- Sirohi State Highway starting from Ghumati leading to | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or |
|--|---|---|--|
| | River Bridge to old bus stand, Mandia Road to the end of Municipal Limit of Pali, New Cloth Market, Jain Market, Jain Market, Arihant Market & Surana Market of Pali Municipal Limit, Pali and Rohat Tehsils. | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred | of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets 'A' to 'M' |
| | (b) Individuals in the District of Pali except Tehsils of Sumerpur, Bali, Desuri, Sojat, Raipur, Jaitaran and Marwar Junction. | to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward-2, | (a) Following cases of Addl. | (a) Persons other than companies | (a) All cases of persons referred |

| Pali | CIT/JCIT, Range-Pali- All assessee falling within the Municipal Limit of Pali other than those cases specifically assigned to other Wards of Pali Range. (b) Individuals in the District of Pali except Tehsils of Sumerpur, Bali, Desuri, Sojat, Raipur, Jaitaran and Marwar Junction | deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets 'N' to 'Z' |
|--------------------------|---|--|--|
| Officer, Ward-3, Pali | cases of Addl. CIT/JCIT, Range-Pali- | than companies deriving income from sources other | persons referred to in corresponding |

| Γ | A11 0000000000 | than income from | optrios in itoms |
|--------------------------------------|--|---|---|
| | All assessees whose first name start from alphabet "N" to "Z"and falling in the leftside of Jodhpur-Sirohi State Highway starting from Ghumati leading to Bridge over Bandi River Via Subhash Chowk, Surajpole & Road leading from Bandi River Bridge to old bus stand, Mandia Road to the end of Municipal Limit of Pali, New Cloth Market, Jain Market, Arihant Market & Surana Market of Pali Municipal Limit, Pali and Rohat Tehsils of Pali District. | than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| Income Tax Officer, Ward- Pali | Range -Pali in the territory of Jaitaran, Raipur,Marwar Junction and Sojat Tehsils of | (d) persons being individual referred to in item (b) of column (6). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of |
| | Pali District. (b) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Jaitaran, Raipur,Marwar Junction and | (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial | income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies |

| | Soiat Tehaila | area mentioned in | referred to in |
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| | Sojat Tehsils of Pali District. | area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area | referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| Income Tax Officer, Ward- Sumerpur | (a) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Sumerpur ,Bali and Desuri Tehsils of Pali District. (b) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Sumerpur , Bali and Desuri Tehsils of Pali District. | mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding |

| | of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area | entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
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PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajastha | PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur | | | |
|---|--|---|---|---|
| Pr. CIT Charge: | CIT-2, JODHPUR | | | |
| City : Jaipur | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number) | AO Wise Jurisdiction | n | |
| | | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-3, Jodhpur | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-2, falling in following territory:- i) In the District of Jodhpur areas of Jodhpur Municipality other than those assigned to Principal Commissioner of Income Tax -I, Jodhpur. (b) i) All cases of Bilara, Pipad, Borunda, Luni and Bhopalgarh Tehsils of district Jodhpur (except those salary cases which are assigned to other Ranges of Jodhpur). ii) Individuals whose first name starts with alphabet "R" to "Z" and posted or residing in the district of Jodhpur except Phalodi, Osian, Bap and Shergarh Tehsils of Jodhpur district. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | column (6). | |
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| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-3, Jodhpur | (a) All persons in the jurisdiction of Additional Commissioner of Income Tax, Range-3, Jodhpur falling in following territory:- i) In the District of Jodhpur areas of Jodhpur Municipality other than those assigned to Additional/Joint Commissioner of Income Tax Range-1 & 2, Jodhpur. ii) All cases of Bilara, Pipad, Borunda, Luni and Bhopalgarh Tehsils of district Jodhpur (b) In the district of Jodhpur except Phalodi, Osian, Bap and Shergarh Tehsils of Jodhpur district | | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs |

| Income Tax | (a) i)All cases of | column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name starts with alphabet "R" to "Z" having income/loss greater than or equal to Rs. 15 lakhs. (a) All cases of |
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| Officer, Ward-3(1), Jodhpur | (a)1/min cases ofAddl.CIT/JCIT,Range-3,Jodhpur in theterritory of MirchiBazar,RakhiHouse,GachhaBazar,ClothMarket,AchalnathTemple,KatlaBazar,TobacooBazar,Sunaro kiGhati,City Policearea,MehtaMarket,Paota,MESRoad,Mahamandir,MandoreMandoreKrishiMandi,B.J.S,MandoreIndustrialIndustrialAreaandMandoreRoad ofJodhpurMunicipal Area.ii)All the cases ofRange-3,JodhpurwhicharejurisdictionofotherwardsfallingintheDistrictjodhpur.(b)IndividualsintheDistrict ofJodhpur(exceptthethe | (a) Ferson's other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose first name begins with Alphabet "S" and whose principal source of income is from |

| | cases of Phalodi, Osian, Bap, Bilada, Pipad,Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur district) | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | Central and State Government "Salary". |
|--|--|--|--|
| Income Tax Officer, Ward-3(2), Jodhpur | (a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of outside Jalori Gate, Jalori Gate Circle, Outside Siwanchi Gate Connecting Chopasani Road, Main Chopasani Road from Jalori Gate upto Akhaliya Choraha, M.G. Hospital, Sardarpura, Nehru Park, 12th Road, Residency Road upto Rail Bhavan, Shobhawaton ki Dhani of Jodhpur Municipal Area. (b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Shergarh, Borunda and | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than income from sources other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in conserved to in item (e) of column (5) whose first name begins with Alphabet "S" and whose principal source of |
| | Bhopalgarh Tehsils of Jodhpur | (c) persons being companies registered under the Companies | income is "salary" other than Central |

| | district) | Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | and State Government. |
|--|--|--|--|
| Income Tax Officer, Ward-3(3), Jodhpur | (a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur In the territory of i) Polo 1st & 2nd, Dharamnarayan ji Ka Hattha and Area adjoining to Ship House, Bamba Mohalla Stadium Cinema Area (including shopping centre), Fateh Sagar Area, Fateh Sagar Area, Fateh Sagar Canal, Bagar Chowk, Vijay Chowk and Inside & outside Nagori Gate, Jatabas, Meritiya Silawtion ka bas, Ghouron ka Chowk, Moti Chowk, Sunaron ka bass, Ghouron ka bass, Ghouron ka bass, Bullion Hall, Lakharon ka Bas, Rawaton Ka Bas, Bullion Hall, Lakharon ka bass, Kayasth Mohalla, Layakan of Jodhpur Municipal Area. ii) Luni Tehsil. (b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in cource of income is from "Salary" whose principal source of income is from "Salary" whose first name begins with Alphabets "T" to "Z" |

| | Bap, Bilada, Pipad, Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur district) | column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|---|---|---|
| Income Tax Officer, Ward-3(4), Jodhpur | (a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur In the territory of Kamal Nehru Nagar, Chopasani Housing Board, Chopasani Road from Akhaliya Choraha upto Chopasani Village, Partap Nagar, Cheerghar, Pal Link Road, Mahaveer Nagar, Shanti Priya Nagar, Suthala Vilage, Jwala Vilar Colony, Chandna Bhakar, Kirti Nagar, Guro Ka Talab, Kailana chouraha of Jodhpur City, Masooria Colonies, Baldev Nagar, Area Behind T.B. Clinic, 12th Pal Road circle to Pal Village (including Milkman colony, Subhash Nagar, Kheme ka Kuan upto AIIMS Road) of Jodhpur (b) Individuals in the District of Jodhpur | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in column (5) whose principal source of income is from "Salary" whose first name begins with Alphabet "R" |

| | (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur district) | column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|--|---|--|
| Income Tax Officer, Ward-3(5), Jodhpur | (a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of Tehsils Bilara, Pipad, Borunda and Bhopalgarh of Johdpur District. (b) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of Tehsils Bilara, Pipad, Borunda and Bhopalgarh of Johdpur District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | column (6). | |
|--|---|---|---|
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-Barmer | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-2, falling in Barmer, Jaisalmer and Jalore Districts. (b) In the Districts of Barmer, Jaisalmer and Jalore. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in converte (column (5)) whose principal source of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item | |
|---|--|---|---|
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-, Barmer | (a) All persons in the jurisdiction of Range- Barmer falling in the territory of Barmer, Jaisalmer and Jalore District. (b) All persons in the jurisdiction of Range- Barmer falling in the territory of Barmer, Jaisalmer and Jalore District. | (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|--|--|---|--|
| Income Tax Officer, Ward- Barmer | All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Barmer District other than Pachpadara and Siwana Tehsils. (b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Barmer District other than Pachpadara and Siwana Tehsils. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|---|--|---|---|
| Income Tax Officer, Ward- Balotra | (a) All cases of Addl. CIT/JCIT, Range -Barmer in the territory of tehsils Pachpadara and Siwana of District Barmer. (b) All cases of Addl. CIT/JCIT, Range -Barmer in the territory of tehsils Pachpadara and Siwana of District Barmer. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in conversional source of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|---|---|--|
| Income Tax Officer, Ward-1, Jalore | (a) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Jalore District except the area falling within Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils. (b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Jalore District except the area falling within Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils of district Jalore. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in corresponding source of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|--|---|---|
| Income Tax Officer, Ward-2, Jalore | (a) All cases of Addl. CIT/JCIT, Range -Barmer in the territory of Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils of district Jalore. (b) All cases of Addl. CIT/JCIT, Range -Barmer in the territory of Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils of district Jalore. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in converse principal source of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|---|--|---|---|
| Income Tax Officer, Ward- Jaisalmer | (a) All cases of Addl. CIT/JCIT, Range -Barmer in the territory of Jaisalmer District (b) All cases of Addl. CIT/JCIT, Range -Barmer in the territory of Jaisalmer District | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in converse principal source of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
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| Additional Commissioner/ Joint Commissioner of Income Tax, Range-Nagaur | (a) All cases in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-2, falling in Nagaur District (b) In the District of Nagaur. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in converse of income is from "Salary" |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
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| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-, Nagaur | (a) All cases in the jurisdiction of Additional Commissioner of Income Tax, Range-Nagaur falling in District of Nagaur. (b) All cases in the jurisdiction of Additional Commissioner of Income Tax, Range-Nagaur falling in District of Nagaur. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or |

| | | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|--|--|---|---|
| Income Tax Officer, Ward-1, Nagaur | (a) i) All cases of Addl. CIT/JCIT, Range –Nagaur in the territory of municipal areas of Nagaur town falling on the right hand side of the roads connecting the following points: Bikaner Road, Municipal Old Check Post to Bikaner Road, Railway Crossing which include Krishi Mandi Yard and Industrial Area,Bikaner Road Railway Crossing to Station Choraha,Railway Station of Nakash Gate,Nakash Gate to Azad Chowk,Azad Chowk to Hathi Chowk to Tigri Bazar,Tigri Bazar to Sarafa Bazar toHukka Pole,Hukka Pole to Pansari Bazar to Old Dhan Mandi, Old Dhan Mandi to Tehsil | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from salary of State and Central Government other than education department. |

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| | Chowk,Tehsil Chowk to Gandhi Chowk to Nahar Pole,Nahar Pole to Delhi Gate,Delhi Gate to Municpal old check post on Didwana Road and Khivsar Tehsils. ii) All the cases of Range-Nagaur which are not falling in the jurisdiction of other wards of Range-Nagaur . (b) Individuals in the District of Nagaur other than Merta, Degana, Nava, Parwatsar and Makrana Tehsils | individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward-2, Nagaur | (a) All cases of Addl. CIT/JCIT, Range –Nagaur in the territory of i) Didwana , Ladnu , Jayal Tehsils ii) all cases of Nagaur Town excluding those areas assigned to ITO, Ward-1, Nagaur. (b) All cases other than those assigned to ITO, Ward-1 & 3 Nagaur and Ward-1 & 2 Makrana of Nagaur Range. | than companies deriving income from sources other than income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred |

| | | the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | to in item (e) of column (5) whose principal source of income is from "Salary" |
|--|--|--|--|
| Income Tax Officer, Ward-3, Nagaur | (b) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Merta and Degana Tehsils of Nagaur District. (a) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Merta and Degana Tehsils of Nagaur District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in tem (e) of |

| | | the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | column (5) whose principal source of income is from "Salary" |
|---|--|--|--|
| Income Tax Officer, Ward-1, Makrana | (a) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'A' to 'L' and 'N'. (b) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'A' to 'L' and 'N'. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of |

| | | the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | column (5) whose principal source of income is from "Salary" |
|---|--|--|---|
| Income Tax Officer, Ward-2, Makrana | (a) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'M' and "O" to "Z". (b) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'M' and "O" to "Z". | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of |

| | the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). |
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PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajastha | PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B, Statue Circle, Jaipur | | | | |
|--|---|--|-------------------------------------|--|--|
| Pr. CIT Charge: | Pr. CIT Charge:CIT AJMER | | | | |
| City : Jaipur | | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number) | AO Wise Jurisdiction | | | |
| | | Territorial Areas | Persons or classes of persons | Cases or classes of cases | |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Ajmer | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Ajmer, falling in following territory:- i) Areas of Ajmer District other than which have been specifically assigned to Range-2, Ajmer. (b) i) Individuals posted or residing in the District of Ajmer except tehsils of Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay whose principal source of income is from Salary of Railway Department, Banks, Autonomus and Private educational institutions and private salary which is not specifically assigned to Addl.CIT/JCIT, Range-2, Ajmer. ii) Individuals posted or or residing in the tehsil of Kishangarh | item (a) | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" | |

| | | item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|---|--|---|--|
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Ajmer | (a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Ajmer falling in following territory:- i) Areas of Ajmer District other than which have been specifically assigned to Range-2, Ajmer. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | |
| | (b) i) Individuals in the District of Ajmer except tehsils of Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay whose principal source of income is from Salary of Railway Department, Banks, Autonomus and Private educational institutions | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in | assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" |
| | and private salary which is not specifically assigned to Addl.CIT/JCIT, Range- 2, Ajmer. ii) Individuals in the tehsil of Kishangarh | item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the | (b) all cases of individuals being managing director or director or manager or secretary in the |

| | | Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|---|---|--|---|
| Income Tax Officer, Ward- 1(1), Ajmer | (a) All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of:- Municipal limit of Ajmer Right hand side of Madar Gate (GPO Chouraha to Madar Gate); Right hand side of Nala Bazar (Madar Gate to Inderkot); Left hand side of Prithviraj Marg (GPO Chauraha to Nasiha Chauraha) except the business/professional concerns of main road; Left hand side of Pushkar Road (Nasiha Chauraha to Police Chowki); Left hand side of Foy Sagar (Police Chowki For Sagar | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |

| | Road to Foy Sagar). | of column (4); | of column (5). |
|---|--|--|--|
| | (b) Individuals posted or residing in the District of Ajmer except tehsils of Kishangarh, Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay. | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Salary of Railway Department. |
| | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward- 1(2), Ajmer | (a) (i) All cases of Addl. CIT/JCIT, Range -1, falling in the territory of :- Municipal limit of Ajmer Left hand side of Madar Gate (GPO Chauraha to Madar Gate); Left hand side of Nala Bazar (Madar Gate to Inderkot); Left hand side of Old Octrol, Beawar Road to GPO Chauraha except the business/professional concerns of main | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or |

| | road; Right hand side | profession and | manager or |
|---|--|--|--|
| | of the road between Old-Octroi Beawar Road to Taragarh. (ii). Cases of Ajmer tehsil not specifically assigned to ITO, Ward-2, Kishangarh. | whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases |
| | (b). Individuals posted or residing in the District of Ajmer except tehsils of Kishangarh, Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay. | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and | of persons referred to in item (e) of column (5) whose principal source of income is from Salary of employees of Banks, Autonomus and Private educational institutions. |
| | | profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward- 1(3), Ajmer | (a). (i). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of 1.Municipal areas of Ajmer Left hand side of Old Octroi, Beawar Road to Nashiha | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of |

| 011 | area mantha i | 10 0 0 m = |
|---|----------------------------|------------------------------|
| Chauraha. | area mentioned | income from "Salary" |
| (Business | in item (a) of column (4); | "Salary" (b) all cases of |
| /Professional | | |
| Concerns of main | (b) persons other | individuals |
| road only) Left hand | than companies | being managing |
| side of Nasiha | deriving income | director or |
| Chauraha to | from business or | director or |
| Bajrangarh | profession and | manager or |
| Chauraha; Left hand | whose principal | secretary in the |
| side of Bajrangarh | place of business | companies |
| Chauraha to Regional | or profession is | referred to in |
| College Chauraha; | within the | |
| Left hand side of | territorial area | corresponding |
| Pushkar Road | mentioned in | entry in item (c) |
| (Regional College | item (a) | of column (5). |
| Chouraha to Octroi | of column (4); | |
| Post Nausar). Right | | (c) all cases of |
| hand side of Pushkar | (c) persons being | persons |
| Road (Nasiha | companies | referred to in |
| Chouraha to Police | registered under | item (e) of |
| Chowki); Right hand | the Companies | column (5) |
| side of Foy Sagar | Act, 2013 or | () |
| Road (Police Chowki | under the | whose |
| Foy Sagar Road to | Companies Act, | principal |
| Foy Sagar); Left hand | 1956 and having | source of |
| side of the road between Old Octroi | its registered | income is from |
| | office or having | private |
| Beawar Road to | its principal place | salary. |
| Taragarh; (ii). All areas of Ajmer | of business in | <u> </u> |
| Tehsil except Untra, | the area | |
| - | mentioned in | |
| Gegal, Gagwana, Narwar, Ararka and | item (a) of | |
| Babyacha Villages | column (4); | |
| (outside the | | |
| Municipal limits of | (d) persons | |
| Ajmer City) and | being individual | |
| Pisangan Tehsils; | referred to in | |
| | item (b) of | |
| (iii). All cases of Range-1, Ajmer which | column (6). | |
| are not falling in the | | |
| jurisdiction of other | (e) persons | |
| wards of Range-1, | being individuals | |
| Ajmer. | deriving income | |
| · | • | |
| | from sources | |
| (b). Individuals in the | other than | |
| District of Ajmer | income from | |
| except tehsils | business or | |
| Kishangarh, Kekari, | profession and | |
| Beawar, Masuda, | residing within | |
| Nasirabad, Sarwar, | the territorial | |
| Bhinay and which is | area mentioned | |
| not specifically | | |
| assigned to ITO, | in item (b) of | |
| Ward-1(1) and Ward- | column (4). | |
| 1(2), Ajmer. | | |
| - (<i>4</i>), <i>i</i> jiii(<i>i</i> , | | |
| | | |
| | | |

| Income Tax Officer, Ward-1 Kishangarh | (a). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Right hand side area of Kishangarh Tehsil, starting from the point where Ajmer- Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then right hand side area of Makrana Road till end of territory of Kishangarh Tehsil. Left hand side area of Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, Arai, Jhirota on State Highway 76. (b). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Right hand side area of Kishangarh Tehsil, starting from the point where Ajmer- Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then right hand side area of Makrana Road, then right hand side area of Makrana Road till end of territory of Kishangarh Tehsil, Left hand side area of | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|---|---|--|--|

| | Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, Arai, Jhirota on State Highway 76. | business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|---|---|---|
| Income Tax Officer, Ward- 2 Kishangarh | (a). (i). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Left hand side area of Kishangarh Tehsil, starting from the point where Ajmer- Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then left hand side area of Makrana Road (from M/s O. P. Marble) till end of territory of Kishangarh Tehsil. Right hand side area of Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | orincipal place business in area |
|--|--|
| Narwar, Ararka and mer Babayacha villages. (ii). All the residuary Colu | ntioned in n (a) of ımn (4); |
| within the territorial areas of Ward-1. | |
| (b). (i). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Left hand side area of Kishangarh Tehsil, starting from the point where Ajmer- Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then left hand side area of Makrana Road (from M/s O. P. Marble) till end of territory of Kishangarh Tehsil. Right hand side area of Kishangarh Tehsil Right hand side area of Kishangarh Tehsil | er than ome from iness or ession and ding within |
| towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, Arai, Jhirota on State Highway 76. Untra, Gegal, Gagwana, Narwar, Ararka and Babayacha villages. (ii). All the residuary area of Kishangarh and Arai tehsils | |

| | which do not fall within the territorial areas of Ward-1, Kishangarh. | | |
|--|--|--|--|
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Ajmer | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Ajmer, falling in following territory:- i) In the municipal limit of Ajmer city- Right and left hand side of Prithiviraj marg (GPO Chauriya to Nasiyan Chauriya), Right and left hand side from nasiyan Chauriya, Right and left hand side of Bajrangarh Chauriya, Right and left hand side of Pushkar Road (Regional College Chauriya to Octroi Post Nausar), Right & left hand side of Fushkar Road (Regional College Chauriya to Octroi Post Nausar), Right & left hand side of Kutchery Road (GPO Chauriya to Bypass Jaipur Road) of Ajmer Muncipality. ii) All persons in the tehsils of Beawar, Kekari ,Masuda, Bhinay, Sarwar and Nasirabad. (b) i) Individuals posted or residing in the tehsils of Beawar, Kekari ,Masuda, Bhinay, Sarwar and Nasirabad. (b) i) Individuals posted or residing in the tehsils of Beawar, Kekari ,Masuda, Bhinay, Sarwar and Nasirabad. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its registered office or having its registered office or having its registered of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | deriving income | |
|---|--|--|--|
| | | from sources other than income from | |
| | | business or | |
| | | profession and | |
| | | residing within | |
| | | the territorial area mentioned | |
| | | area mentioned in item (b) of | |
| | | column (4). | |
| | | | |
| Deputy Commissioner/ Assistant Commissioner of | (a) All persons in the jurisdiction of Addl/Joint Commissioner of | (a) Persons other than companies deriving income from sources | (a) All cases of persons referred to in corresponding |
| Income Tax, Circle-2, Ajmer | Income Tax, Range-2, Ajmer, falling in following territory:- | other than income from business or | entries in items (a), (b) and (c) of column (5) |
| | In the municipal limit of Ajmer city- Right and left hand side of | profession and residing within the territorial | having income/loss greater than or |
| | Prithiviraj marg(GPO | area mentioned | equal to Rs. 15 |
| | Chauriya to Nasiyan Chauriya), Right and | in item (a) of column (4); | lakhs in the case of non- |
| | left hand side from | | corporate |
| | nasiyan Chauriya to | (b) persons other than companies | assesses and Rs. 20 lakhs in |
| | Bajrangarh Chauriya, Right and left hand | deriving income | the case of |
| | side of Bajrangarh | from business or profession and | corporate assesses, other |
| | Chauriya to Regional colledge Chauriya, | whose principal | than those |
| | Right and left hand | place of business | having principal |
| | side of Pushkar Road | or profession is within the | source of income from |
| | (Regional College Chauriya to Octroi | territorial area | "Salary" |
| | Post Nausar), Right & | mentioned in item (a) | (b) all cases of |
| | left hand side of Kutchery Road (GPO | of column (4); | individuals |
| | Chauriya to Bypass | (c) persons being | being managing |
| | Jaipur Road) of Ajmer | (c) persons being companies | director or |
| | Muncipality. | registered under | director or manager or |
| | | the Companies Act, 2013 or | secretary in the |
| | (b) (i) All persons in the tabails of Beauver | under the | companies |
| | the tehsils of Beawar, Kekari ,Masuda, | Companies Act, 1956 and having | referred to in |
| | Bhinay, Sarwar and | its registered | corresponding |
| | Nasirabad. (ii) Individuals in the | office or having | entry in item (c) of column (5) |
| | tehsils of Ajmer, | its principal place of business in | having |
| | Pisangan, whose | the area | income/loss |
| | principal source of income is from | mentioned in item (a) of | greater than or |
| | Government Salary | column (4); | equal to Rs. 15 lakhs |
| | except Railway | | 101115 |
| | Department. | | |

| | | (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|---|--|---|---|
| Income Tax Officer, Ward- 2(1), Ajmer | (a). All cases of Addl. CIT/JCIT, Range -2, Ajmer falling in the territory of:- Municipal areas of Ajmer city between Right hand side of the Road starting from Railway station passing through Mahavir Circle, Bajrangarh Chouraha, Regional College Chouraha to Nausar Ghati known by various names i.e. Station Road, P.R. Marg, Anasagar Circular Road, Pushkar Road etc. and on left hand side of Railway line starting from Railway Station Ajmer and connecting Ajmer to Kishangarh. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of an an |
| | (b). Individuals in the District of Ajmer except tehsils Kishangarh, Rupangarh, Kekari, Bijaynagar, Beawar, Masuda, | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered | persons referred to in item (e) of column (5) whose principal source of income is from |

| | Nasirabad, Sarwar, | office or having | Govt. Salary |
|---|---|---|--|
| | Bhinay, Tadgarh. | its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of | except Railway Department and whose first name begins from alphabet "A" to "M". |
| Income Tax Officer, Ward- 2(2), Ajmer | (a). All cases of Addl. CIT/JCIT, Range -2, Ajmer falling in the territory of : Municipal areas of Ajmer city except those assigned to Ward-2(1), Ajmer. (b). Individuals in the District of Ajmer except tehsils Kishangarh, Rupangarh, Kekari, Bijaynagar, Beawar, Masuda, Nasirabad, Sarwar, Bhinay, Tadgarh. | column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons |

| | | companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | referred to in item (e) of column (5) whose principal source of income is from Govt. Salary except Railway Department and whose first name begins from alphabet "N" to "Z". |
|---|---|--|---|
| Income Tax Officer, Ward- 2(3), Ajmer | (a). (i). All cases of Addl. CIT/JCIT, Range -2, Ajmer In the Tehsils Nasirabad, Kekri and Sarwad of Ajmer district. (ii). All cases of Range-2, Ajmer which are not falling in the jurisdiction of other wards of Range-2, Ajmer. (b). (i). All cases of Addl. CIT/JCIT, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or |
| | Range -2, Ajmer In the Tehsils Nasirabad, Kekri and | from business or profession and whose principal place of business | director or manager or secretary in the |

| | Sarwad of Ajmer district. (ii). All cases of Range-2, Ajmer which are not falling in the jurisdiction of other wards of Range-2, Ajmer. | or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources | companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from private salary. |
|--|--|--|--|
| | | other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward-1, Beawar | (a). All cases of Addl. CIT/JCIT, Range -2, Ajmer (i). In the Tehsils of Bijaya Nagar, Tadgarh of Ajmer District. (ii). In Tehsil of Beawar the following areas:- The right hand side of the main Road | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" |

| | | I | <i>(</i> ,), , , , , , , , , , , , , , , , , , |
|--|---|--|---|
| | connecting Ajmer to Jodhpur via Main Bus Stand and right hand side of the Chang Gate. (b). All cases of Addl. CIT/JCIT, Range -2, Ajmer (i). In the Tehsils of Bijaya Nagar, Tadgarh of Ajmer District. (ii). In Tehsil of Beawar the following areas:- The right hand side of the main Road connecting Ajmer to Jodhpur via Main Bus Stand and right hand side of the Chang Gate. | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| Income Tax Officer, Ward-2, Beawar | (a). All cases of Addl. CIT/JCIT, Range -2, Ajmer (i). In Tehsils Masuda, and Bhinay. | (a) Persons other than companies deriving income from sources other than | (a) All cases of persons referred to in corresponding entries in items |

| [| ('') I (0.1. '1 | | |
|-------|--|--|--|
| | (ii). In Tehsil Beawar the following areas:- The left hand side of the main Road connecting Ajmer to Jodhpur via Main Bus Stand and left hand side of the Chang Gate. (b). All cases of Addl. CIT/JCIT, Range -2, Ajmer (i). In Tehsils Masuda, and Bhinay. (ii). In Tehsil Beawar the following areas:- The left hand side of the main Road connecting Ajmer to Jodhpur via Main Bus Stand and left hand side of the Chang Gate. | residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from | (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| | | deriving income from sources other than income from business or profession and residing within the territorial | |
| | | area mentioned in item (b) of | |

| | | column (4). | |
|--|--|---|--|
| | | | |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-Bhilwara | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Ajmer, falling in the District of Bhilwara. (b) In the District of Bhilwara. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|--|--|---|
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Bhilwara. | (a) All persons in the jurisdiction of Addl/Joint Commissioner of Income Tax, Range-Bhilwara, falling in the District of Bhilwara. (b) All persons in the jurisdiction of Addl/Joint Commissioner of Income Tax, Range-Bhilwara, falling in the District of Bhilwara. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in corresponding entry in item (c) of column (c) |

| | | item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|--|--|--|--|
| Income Tax Officer, Ward-1, Bhilwara | (a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas: Right hand side of the Road from Ajmer to Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes Bhilwara Textile Market, Gandhi Nagar, Basant Vihar, BSL Colony, Kanchipuram, Police Line, Babadham etc). (ii). Tehsil Hurda and Banera of Bhilwara District. (iii). All cases of Range-Bhilwara which are not falling in the jurisdiction of other wards of Range- Bhilwara. (b) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas: Right hand side of the Road from Ajmer to | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its principal place of business in | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |

| | Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes Bhilwara Textile Market, Gandhi Nagar, Basant Vihar, BSL Colony, Kanchipuram, Police Line, Babadham etc). (ii). Tehsil Hurda and Banera of Bhilwara District. (iii). All cases of Range-Bhilwara which are not falling in the jurisdiction of other wards of Range- Bhilwara. | the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|--|---|---|
| Income Tax Officer, Ward-2, Bhilwara | (a). All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas:- left hand side of the Road from Ajmer to Bhilwara and from Ajmer Tiraha to Kota Road through Sanganeri Gate of Bhilwara Tehsil. (The area includes Subhash Nagar, Krishi Upaj Mandi, R. K. Colony, R. C. Vyas Colony, Vijay Singh Pathik Nagar etc). (ii). Tehsil Shahpura & Jahazpur of Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas:- left | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in in item (e) of |

| | hand side of the Road from Ajmer to Bhilwara and from Ajmer Tiraha to Kota Road through Sanganeri Gate of Bhilwara Tehsil. (The area includes Subhash Nagar, Krishi Upaj Mandi, R. K. Colony, R. C. Vyas Colony, Vijay Singh Pathik Nagar etc). (ii). Tehsil Shahpura & Jahazpur of Bhilwara District. | Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | column (5) whose principal source of income is from "Salary". |
|--|--|--|---|
| Income Tax Officer, Ward-3, Bhilwara | (a) All cases of Addl. CIT/JCIT, Range – Bhilwara fallling in the territory of (i) Bhilwara tehsil comprising of following areas:- Right hand side of the Road from Chittorgarh to Bhilwara and from Bhilwara Railway station to main road of Kota through Murli Vilas Road, Rajendra Marg, Nagar Parishad Chouraha, Suchna Kendra, Bada Mandir and Sanganeri Gage. (The area includes Shastri Nagar, Vakil Colony, Kashipuri, Sabun Marg, Sindhu | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area | |

| Income Tax Officer, Ward-4, Bhilwara(a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas Left hand side of the Road from Chittorgarh to Bhilwara and from He territorial in item (a) of column (4).(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5)Income Tax Officer, Ward-4, Bhilwara(a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of hand side of the Road from Chittorgarh to Bhilwara and from He territorial the territorial residing within the territorial source of income from residing within the territorial source of income from residing within the territorial source of income from residing within the territorial source of income from Salary" | | | Nagar, Nagori Garden, Patch Area, Tilak Nagar etc). (ii). Tehsil Mandalgarh & Kotri of Bhilwara District. (b) All cases of Addl. CIT/JCIT, Range – Bhilwara fallling in the territory of (i) Bhilwara tehsil comprising of following areas:- Right hand side of the Road from Chittorgarh to Bhilwara and from Bhilwara Railway station to main road of Kota through Murli Vilas Road, Rajendra Marg, Nagar Parishad Chouraha, Suchna Kendra, Bada Mandir and Sanganeri Gage. (The area includes Shastri Nagar, Vakil Colony, Kashipuri, Sabun Marg, Sindhu Nagar, Nagori Garden, Patch Area, Tilak Nagar etc). (ii). Tehsil Mandalgarh & Kotri of Bhilwara District. | mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and | entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |
|--|----|-----------------|---|---|---|
| Tehsil. (The area column (4); (b) all cases of | Of | fficer, Ward-4, | of Bhilwara District. (a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas Left hand side of the Road from Chittorgarh to Bhilwara and from Pur Tiraha to Gangapur of Bhilwara | profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" |

| | Azad Nagar, Chandra Shekhar Azad Nagar, Kamla Vihar, Suzuki Enclave, Transport Nagar etc). (ii) Tehsil Raipur & Sahada of Bhilwara District. (b) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas Left hand side of the Road from Chittorgarh to Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes New Cloth Market, Bapu Nagar, Azad Nagar, Chandra Shekhar Azad Nagar, Kamla Vihar, Suzuki Enclave, Transport Nagar etc). (ii) Tehsil Raipur & Sahada of Bhilwara District. | deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of | director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|--|--|---|---|
| Income Tax Officer, Ward-5, Bhilwara | (a). All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of (i) Bhilwara tehsil comprising of following areas: Right | (a) Persons other than companies deriving income from sources other than income from business or | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) |

| hand side of the Road | residing within | having principal |
|-------------------------|---------------------|-------------------|
| from Ajmer Tiraha of | the territorial | source of |
| Bhilwara to | area mentioned | income from |
| Sanganeri Gate | in item (a) of | "Salary" |
| through Roadways | column (4); | (b) all cases of |
| Bus Stand and left | | individuals |
| hand side of the road | (b) persons other | being managing |
| from Railway Station | than companies | |
| Bhilwara to | deriving income | |
| Sanganeri Gate | from business or | director or |
| through Murli Villas | profession and | manager or |
| Road, Rajendra Marg, | whose principal | secretary in the |
| Nagar Parishad | place of business | companies |
| | or profession is | referred to in |
| Chauraha, Goal Pyau | within the | |
| Chauraha, Suchna | territorial area | corresponding |
| Kendra and Bada | mentioned in | entry in item (c) |
| Mandir. (The area | item (a) | of column (5). |
| includes one side of | | 、 / |
| Rajendra Marg, L.N.T. | of column (4); | (c) all cases of |
| Road, Bazar No. 2, | (a) paragra hair - | persons |
| Station Road, Bazar | (c) persons being | • |
| No. 3, Azad Chowk, | companies | referred to in |
| Sirki Mohalla, | registered under | item (e) of |
| Bhadada Bagh, Sewa | the Companies | column (5) |
| Sadan Road, Manikya | Act, 2013 or | whose principal |
| Nagar etc). | under the | source of |
| (ii) Tehsils Mandal | Companies Act, | |
| and Asind of | 1956 and having | income is from |
| Bhilwara District. | its registered | "Salary" |
| Billwara District. | office or having | |
| (1-) All and a f A 1.11 | its principal place | |
| (b). All cases of Addl. | of business in | |
| CIT/JCIT, Range – | the area | |
| Bhilwara falling in | mentioned in | |
| the territory of | item (a) of | |
| (i) Bhilwara tehsil | column (4); | |
| comprising of | | |
| following areas: Right | (d) persons | |
| hand side of the Road | • • | |
| from Ajmer Tiraha of | being individual | |
| Bhilwara to | referred to in | |
| Sanganeri Gate | item (b) of | |
| through Roadways | column (6). | |
| Bus Stand and left | | |
| hand side of the road | (e) persons | |
| from Railway Station | being individuals | |
| | - | |
| | deriving income | |
| Sanganeri Gate | from sources | |
| through Murli Villas | other than | |
| Road, Rajendra Marg, | income from | |
| Nagar Parishad | business or | |
| Chauraha, Goal Pyau | | |
| Chauraha, Suchna | • | |
| Kendra and Bada | residing within | |
| Mandir. (The area | the territorial | |
| includes one side of | area mentioned | |
| Rajendra Marg, L.N.T. | in item (b) of | |
| Road, Bazar No. 2, | column (4). | |
| Station Road, Bazar | | |
| No. 3, Azad Chowk, | | |
| 1.0. 0, 12au Chowk, | 1 | |

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PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B, Statue Circle, Jaipur | | | | |
|---|---|--|---|---|
| Pr. CIT Charge: | CIT BIKANER | | | |
| City : Jaipur | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number) | AO Wise Jurisdiction | | |
| | | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Bikaner | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Bikaner, falling in following territory:- (a) 1. Following areas in Bikaner Tehsil- (i) Wool Mandi, Fruit and Sabji Mandi, Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Narsingh Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi. (ii). Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | Ki Pirol | |
|---------------------------------|--|---|
| | | Ka item (a) of |
| | Mohalla, Seth | |
| | Mohalla, Golchi | |
| | Mohalla, Jail Roa | |
| | Gujjoron Ka Mohall | la, being individual |
| | Chabbili Gha | |
| | Sunaronon | (2) |
| | Mohalla, B/h Ci | ity item (b) of |
| | Kotwali, Rampur | |
| | Street, Kansa | |
| | Bazar, Kochoron k | |
| | Chowk. | being individuals |
| | Chowk. | deriving income |
| | (iii) Beechwel Indu | 0 |
| | (iii). Beechwal Indu | |
| | Area, Bikaner city a | outor that |
| | of Phad Bazar, Sa | |
| | Bazar, Bhujia B | azar, business or |
| | • | badar |
| | Bazar, Mohta Ch | |
| | Teliwada, Dauji R | Road, residing within |
| | | nowk, the territorial |
| | Acharyon Ka Moł | |
| | Begani Mohalla, I | |
| | Mohalla, Kochron | |
| | Chowk, Sale Ki, | |
| | Damani Chowk. | |
| | | lirolo |
| | (iv) Ambedkar C | |
| | | arket, |
| | • | Road, |
| | | Sadul |
| | Colony, Panch | |
| | Circle, Samta Na | agar, |
| | New Annaj Mandi. | |
| | 2. Nokha, Kol | ayat, |
| | Dungargarh, | |
| | Loonkaransar, | |
| | Khajuwala Tehsils | s of |
| | Bikaner district. | |
| | | |
| | | |
| | | |
| 1 1 | <i>a</i> x | |
| | (b) i)Individuals w | |
| | first name starts | with |
| | ()) | with |
| | first name starts alphabet "A" to "O" | with and |
| | first name starts alphabet "A" to "O" posted or residing in | with and |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. | with ' and n the |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals | with ' and n the s of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik | with ' and n the s of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals | with ' and n the s of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik | with ' and n the s of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik | with ' and n the s of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. | with ' and n the s of kaner |
| Deput | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. | with ' and n the s of caner the (a) Persons other (a) All cases of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. | with ' and n the s of caner the (a) Persons other (a) All cases of |
| | first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. y (a) All persons in jurisdiction of Joint/ | with ' and n the s of caner (a) Persons other (a) All cases of |
| Comm | y (a) All persons in jurisdiction of Joint/A | with ' and n the s of kaner (a) Persons other Addl. (a) Persons other than companies of deriving income referred to in |
| Comm Assist Comm | y (a) All persons in jurisdiction of Joint/A ant hissioner of irst name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. | with ' and n the s of kaner (a) Persons other Addl. than companies of deriving income ge-1, from sources (a) All cases of persons referred to in corresponding |
| Comm Assist Comm Incom | y hissioner/ ant e Tax, y first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. (a) All persons in jurisdiction of Joint// Commissioner Income Tax, Rang Bikaner, falling | with ' and n the s of kaner (a) Persons other Addl. than companies of deriving income ge-1, from sources in other than (a) All cases of persons referred to in corresponding entries in items |
| Comm Assist Comm Incom | y (a) All persons in jurisdiction of Joint/A commissioner of e Tax, -1, Bikaner | with ' and n the s of kaner (a) Persons other Addl. (a) Persons other Addl. than companies of deriving income ge-1, from sources in other than in come from (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) |
| Comm Assist Comm Incom | y hissioner/ ant e Tax, y first name starts alphabet "A" to "O" posted or residing in district of Bikaner. ii) All Individuals Nokha Tehsil of Bik District. (a) All persons in jurisdiction of Joint// Commissioner Income Tax, Rang Bikaner, falling | with ' and n the s of kaner (a) Persons other Addl. (a) Persons other Addl. than companies of deriving income ge-1, from sources in other than in come from (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) |

| and Sabji Mandi, Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Jain Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Jain Market, Kama Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Jain Market, Katala, Satta Bazar Industrial area, Bikaner City areas of Road, Sukhlecha Road, Sukhlecha Bikaner City areas of Road, Sukhlecha Road, Sukhlecha Rohalia, Sattia Bazar, Mava Patti, Rangi Chowk, Daga Ki Prole, Baran Bazar, Kopra Ki Prole, Gujoron Ka Mohalla, Jain Road, Gujoron Ka Mohalla, Golchna Mohalla, Glochna Mohalla, Jai Road, Gujoron Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. (i) Beechwal Industrial Area, Bikaner city areas Ratar, Kochoron Ka Chowk. (ii) Beechwal Industrial Area, Bikaner city areas being individual referred to in item (b) of column (5). (c) persons being corresponding the companies referred to in item (a) of column (b). (c) al cases o equal to Rs. 15 lakhs | | | 1 |
|--|----------------------------|-------------------|-------------------|
| Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Post Office to Jassusar Gate), KEM Rania Market, Kania Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Industrial area, Industrial Garka, Sartafa (ii). Rani Bazar, Cada, Toliasar Bhairuji Gali, Industrial, Sarta Bazar, Cada, Sukhlecha (iii). Rani Bazar, Chopra Road, Sukhlecha (iii). Rani Bazar, Chopra Rata, Satta Bazar, Chopra Rata, Satta Bazar, Labhuji Ka Katla, Tangri Chowk, Daga Ki Pirole, Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner City areas of Phad Bazar, Kochoron Ka Chabalia, Stret, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner City areas of Phad Bazar, Kehran Mohalla, Stha Bazar, Chabbili Ghati, Street, Kansara Bazar, Kochoron Ka Chowk, Saje Mujia Bazar, Chabbili Ghati, Street, Kansara Bazar, Kochoron Ka Chowk, Bagai Makanar, Ki, Holi, Chabalia, Stata Bazar, Chopra Muntoned in Item (a) of column (4): (b) all cases o persons (c) persons being companies Arta secretary in the fue (a) of corresponding entry in item (c) of column (5) having income free for to in item (a) of column (6). (c) persons being of Phad Bazar, Markata, Stata Bazar, Ki Pirole, Bazar, Moka Chohalla, Golchha Mohalla, Sidha Road, Ging miniki Asarar, Chabbili Ghati, Street, Kansara Bazar, Kochoron Ka Chowk, Saje Mujia Bazar, Acharyon Ka Mohalla, Bagri Mohalla, Sochron Ka Chowk, Saje Ki, Holi, (b) all cases o profession and Teliwada, Dauji Road, Began Mohalla, Bagri Mohalla, Bagri Mohalla, Bagri Mohalla, Kochron Ka Chowk, Saje Ki, Holi, | (i) Wool Mandi, Fruit | residing within | income/loss |
| Magha Ram Colony, Daga Chowk, Songiri Well, Narsingh Well, Narsingh Well, Cajiner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Kamla Market, Daiya Street, Station Road, rotession and Road, Jain Market, Kamla Market, Daiya Street, Station Road, rotession and Road, Toliasar Bhairuji Gali, mentioned in item (a) of column (4);Iakter the sees of rofession and mentioned in item (a) of column (4);Iakter the sees of rofession and mentioned in item (a) of column (4);Iakter the sees of rofession and mentioned in item (a) of column (4);Iakter the sees of rofession is access on individuals being managing director o director o companies Act, the companies Act, the companies Act, the companies Act, the companies Act, the mentione | | | - |
| Daga Chowk, Sangiri column (4); case of non corporate assesses and corporate than companies the case of non corporate assesses and than companies from business or profession and the case of con corporate assesses, othe than companies the case of con corporate assesses, othe than companies or profession is source of unicodicate of business or profession and the companies of column (4); case of non corporate assesses and corporate assesses, othe than companies or profession and the case of con individual to the companies or profession and the companies of column (4); case of non corporate assesses, and the case of con corporate assesses, othe than companies or profession and the companies or profession and the companies of column (4); case of non corporate assesses and corporate assesses, othe than companies or profession and the case of converting income transmith J is it is registered under the companies and the companies of companies Act 2013 or and the companies of column (4); (ii) Rani Bazar (Chopra Rani Bazar, Chopra Rata, Satta Bazar, Mava Patti, Labhuji Ka Katta, Satta Bazar, Mava Patti, Bazar, Mava Patti, Chabbili Ghatti, Chabbili Razar, Mohta Chowk, Cae of profession and relevad. Dauji Road, Televad. Dauji Road, Tele | | | |
| Weil, Bhaiya Weil, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi. (ii) Rani Bazar Industrial area, Bikaner City areas of Road, Suthecha Katla, Gangashahar Road, Suthecha Rani Bazar, Kata Mohalla, Brh City Kotwali, Rampuria Street, Kansara Bazar, Kochorn Ka Chabbili Ghati, Sunaronon Ka Mohalla, Brh City Kotwali, Rampuria Street, Kansara Bazar, Kochorn Ka Chabbili Ghati, Sunaronon Ka Mohalla, Brh City Kotwali, Rampuria Street, Kansara Bazar, Kochorn Ka Chabbili Ghati, Sunaronon Ka Mohalla, Brh City Kotwali, Rampuria Street, Kansara Gibaner Chy areas of Gagar Mohalla, Brazr, Sunaronon Ka Mohalla, Brh City Kotwali, Rampuria Street, Kansara Grazar, Mochoron Ka Chowk. | • | | |
| Narsingh Well, Gajner Road, Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Dassuar Gate), KEM Road, Jain Market, Khajanchi Market, Dassuar Gate), KEM Road, Jain Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Mayashahar, Pabubadi. (ii) Rani Bazar, Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Satta Bazar, Labhuji Ka Katla, Ghati, Surana Mohalla, Sethia Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Brati Street, Kansara Bazar, Kochron Ka Chowk, Sate, Bhujia Bazar, Ghabili Ghati, Sunaronon Ka Mohalla, Brh City Rotwall, Rampuria Street, Kansara Bazar, Kochron Ka Chowk, Sate, Bhujia Bazar, Street, Kansara Bazar, Kochron Ka Chowk, Sate, Bhujia Bazar, Street, Kansara Bazar, Kochron Ka Chowk, Sate, Bhujia Bazar, Saraff Bazar, Kochron Ka Chowk, Sate, Bhujia Bazar, Street, Kansara Bazar, Sataf Bazar, Kochron Ka Chowk, Sate, Bhujia Bazar, Street, Kansara Bazar, Kochron Ka Chowk, Schan Kata, Garba Bazar, Sataff Bazar, Kochron Ka Baidon Ke Chowk, Acharyon Ka Mohalla, Baidon Ke Chowk, Chowk, Sate Ki, Holi, Baidon Ke Chowk, Sate Ki, Holi, | | column (4); | |
| Gajner Road, Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toilasar Bhairuji Gali, Nayashahar, Pabubadi.than companies refered to fusiness to profession and windse principal source o within the item (a) to column (4);than companies the case o corporate "Salary"(ii). Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar, Laxminath Ji Ki Ghati, Surana Mohalla, Satta Bazar, Ki Bachavaton Ka Mohalla, Bazar, Kokoron Ka Chuyk, Salar, Erivada, Bikaner city areas di Ghati, Suranonon Ka Mohalla, Bh City Kotwali, Rampuria Street, Kansara of Phad Bazar, Sadra Bazar, Kokoron Ka Chowk, Sala Ki Bizner, Erivada, Dauji Road, Gujoron Ka Mohalla, Bh City Kotwali, Rampuria Street, Bazar, Sadra Bazar, Kokoron Ka Chowk, Sala Ki Bizner, Surana Mohalla, Bh City Kotwali, Rampuria Street, Bazar, Sadra Bazar, Kokoron Ka Chowk, Sala Ki Bizner, Surana Mohalla, Baicon Ka Mohalla, Baicon Ka Mohalla, Bazar, Sadra Bazar, Kokoron Ka Chowk, Sala Ki, Holi, Bachavaton Ka Mohalla, Baidon Ke Chowk, Teliwada, Dauji Road, Bajan Market, Bazar, Sadra Bazar, Koknayon Ka Mohalla, Bajan Market, Bakaner city areas Chowk, Sala Ki, Holi, Teliwada, Dauji Road, Bajan Market, Bajar, Sadra Bazar, Sadra <br< td=""><td></td><td></td><td></td></br<> | | | |
| Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Khajanchi Market, Khajanchi Market, Khajanchi Market, Khajanchi Market, Satuo Road, Jain Market, Khajanchi Market, Daiya Street, Station Road, Toliasar Bhairuji Gali, Rani Bazar, Ichopra Bikaner City areas of Rani Bazar, Chopra Bikaner City areas of Rati, Saurana Mohalla, Thanthera Bazar, Chopra Bazar, Mava Pati, Labhuji Ka Katla, Labhuji Ka Katla, Labhuji Ka Katla, Labhuji Ka Katla, Bazar, Mava Pati, Rangri Chowk, Daga Ki Pirole, Bazar, Kochoron Ka Mohalla, Brh City Kotwali, Rampuria Street, Kansara Bazar, Mava Pati, Saura Bazar, Kochoron Ka Chowk. (iii) Beechwal Industrial Area, Bikaner City areas of Phab Bazar, Sarafa Bazar, Mava Pati, Bazar, Satar, Satar, Bayara Bazar, Satar, Bayara, Bayar, Sarafa Bazar, Mava Pati, Sunaronon Ka Mohalla, Jail Road, Chowk. (iii) Beechwal Industrial Area, Bikaner City areas of Phad Bazar, Satar, Bayar, Satar, Satar, Bayar, Satar, Satar, Bayar, Satar, Satar, | | | |
| Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi. (ii). Rani Bazar Industrial area, Bikaner City areas of Road, Sukhlecha Katla, Gangashahar Road, Sukhlecha Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Ghati, Surana Mohalla, Jai Road, Chowk, Sale Ki Pirole, Bachhavaton Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phab Bazar, Kochron Ka Chowk, Saler, Kochron Ka Chowk, Sale Ki, Holi, Sureat, Mohalla, Ragri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Teilwada, Dauji Bazar, Katla, Satta Bazar, Labhuji Ka Katla, Ghati, Surana Mohalla, Jai Road, Chowk, Sale Ki, Holi, Teilwada, Dauji Bazar, Kata, Gangashahar Rangi Chowk, Maga Ki Pirole, Bachhavaton Ka Chowk, Sale Ki, Holi, Teilwada, Dauji Bazar, Katla, Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Bajan Koada, Sukhala, Kochron Ka Chowk, Sale Ki, Holi, Bajan Kohalla, Kochron Ka Chowk, Sale Ki, Holi, Katara, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Bagani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Katara, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Katara, Bikaner city areas of Phad Bazar, Sadar Bazar, Kochron Ka Chowk, Sale Ki, Holi, Katara, Bakaner city areas of Phad Bazar, Sadar Bazar, Kochron Ka Chowk, Sale Ki, Holi, Katara, Katara Kata, Katara Bazar, Kochron Ka Chowk, Sale Ki, Holi, Katara Kata, Katara Katara Bazar, Kochron Ka Chowk, Sale Ki, Holi, Katara Kata, Katara Katara Bazar, Kochron Ka Chowk, Sale Ki, Holi, Katara Kata, Katara Katara, Katara Katar | Gajner Road (Head | than companies | Rs. 20 lakhs in |
| Road, Jain Market, Khajanchi Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi.profession and whose proicipal place of business or profession is source on income from "Salary"(ii).Rani Bazar Bikaner City areas of Rani Bazar, Chopra Katta, Sarafa Ghati, Surana Hohalla, Bachavaton Ka Gijoron Ka Ki Pirole, Bazar, Kochoron Ka Cili).(c) persons being registered under the Companies Act, 2013 or secretary in the companies Act, to responding entry in item (a) of column (4);(ii).Rani Bazar, Chopra Katta, Satta Bazar, Companies Act, tabhuji Ka Katta, Laxminath Ji Ki Bazar, Mava Patti, Mohalla, Golchha Mohalla, Brh City Kotwali, Rampuria Street, Kansara the Amaronon Ka Mohalla, Brh City Kotwali, Rampuria Street, Kansara the Amarona Sarafa Bazar, Sarafa Bazar, Sarafa Bazar, Mohta Chowk, Teliwada, Dauji Road, Gupari Bazar, Sarafa Bazar, Mohta Chowk, Chowk, Sale Ki, Holi)(c) arcses o rocession and residing within the territorial area mentioned in item (b) of rocission and residing within teliwada, Dauji Road, Bagai Mohalla, Bazar, Sarafa Bazar, Mohta Chowk, Chowk, Sale Ki, Holi)(c) persons rocession and residing within teliwada, Bake Ki, Holi)(iii). Beechwal Industrial Acharyon Ka Kohalla, Bajaon Kasla, Kochoron Ka Chowk, Sale Ki, Holi)(c) persons rocession and residing within teliwada, Bake Ki, Holi) </td <td></td> <td>deriving income</td> <td>the case of</td> | | deriving income | the case of |
| Khajanchi Market, Kamla Market, Daiya Street, Staton Road, Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi.whose principal pace of business or profession is uncome from "Salary"than those source o individuals being managing director o director o manager o scretary in the companies registered under the Companies registered under the Companies scretary in the companies registered under the Companies scretary in the companies registered under the Companies scretary in the companies registered under the Companies scretary in the companies registered under the Companies scretary in the companies registered office or having gent the formanies column (4).than those scretary in the companies companies registered office or having gent the (companies corresponding entry in item (a) of column (5 having entry in item (a) of column (6)Mohalla, Sattia Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bazar, Kochoron Ka Chowk, Sataré, Bazar, Kochoron Ka Chowk, Satar, Kochoron Ka Chowk, Satar, Kadan Bazar, Kochoron Ka Chowk, Satar, Kadan Bazar, Satarf Bazar, Satarf Bazar, Mohalla, Baji Road, Guimn (6).(d) persons being individual referred to in item (e) of column (6).(iii). Beechwal Industrial Area, Bikaner city areas Bazar, Kochoron Ka Chowk, Satar, Kadan Bajar, Mohalla, Bajar, Kadan Bajar, Mohalla, Bajar, Mohalla, Bajar, Mohalla, Bajar, Mohalla, Bagri Mohalla, Kada Kada, Bajar, Mohalla, Bagri Mohalla, Bajar, Kadan Bajar, Mohalla, Bagri Mohalla, Bagri, Mohalla, B | Jassusar Gate), KEM | from business or | corporate |
| Kamila Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi.place of business or profession is within the territorial area of column (4);avain grincipa source or profession is within the territorial area, of column (4);(ii).Rani Bazar, Industrial area, Bikaner City areas of Katla, Satta Bazar, Chatla, Satta Bazar, Labhuji Ka Katla, Sukniecha Katla, Satta Bazar, Labhuji Ka Katla, Sarar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Brh City Kotwali, Rampura Street, Kansara Bazar, Kochron Ka Chowk.place of business in dividualshaving rindividuals terest et an of equal to Rs. 12 alary in the column (4);(ii).Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohalla, Barar, Sadar Guijoron Ka Mohalla, Chowk.persons the area of plasting income from 'Salary' having income from ' | Road, Jain Market, | profession and | assesses, other |
| Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi. (ii). Rani Bazar Industrial area, Bikaner City areas of Kata, Gangashahar Kata, Gangashahar Kata, Satta Bazar, Labhuji Ka Kata, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mohalla, Jail Road, Gujjoron Ka Mohalla, Chowk, Street, Kansara Bazar, Kochoron Ka Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Chowk, Sale Ki, Holi, Badon Ke Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Badan Ke Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Chowk, Sale Ki, Holi, Badaha, Kacher, Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Chowk, Sale Ki, Holi, Badaha, Ka Kata, Companies Cat. Companies Cat. Compan | Khajanchi Market, | whose principal | than those |
| Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi. (ii) Rani Bazar Industrial area, Bikaner City areas of Katla, Gangashahar Katla, Gangashahar Katla, Gangashahar Katla, Gangashahar Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mohalla, Jail Road, Gujjoron Ka Mohalla, Chowk, Street, Kansara Bazar, Kochoron Ka Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Acharyon Ka Mohalla, Bagri Mohalla, Acharyon Ka Mohalla, Chowk, Sale Ki, Holi, Badan Ka Katla, Gali, Saraffa Bazar, Mohalla, Saraffa Bazar, Mohalla, Saraffa Bazar, Mohalla, Bazar, Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Chowk, Sale Ki, Holi, Badaha Ka Katla, Saraffa Bazar, Mohalla, Bagri Mohalla, Ka Katla, Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Chowk, Sa Katla, Bazar, Mohalla, Bagri Mohalla, Katare Chowk, Teliwada, Dauji Road, Badan Kacharyon Ka Mohalla, Chowk, Sa Katla, Bazar, Mohalla, Bagri Mohalla, Katar, Kasarafa Bazar, Mohalla, Bagri Mohalla, Kacharyon Ka Chowk, Teliwada, Dauji Road, Bajan Mohalla, Bagri Mohalla, Bagri Mohalla, Katar, Bajar, Kasarafa Bazar, Mohala, Bagri Mohalla, Kasarafa Bazar, Mohala, Bagri Mohalla, Bagri Mohalla, Kasarafa Bazar, Mohala, Bagri Mohalla, Bagri Mohalla, Kasarafa Bazar, Mohala, Bagri Mohalla, Bag | Kamla Market, Daiya | place of business | having principal |
| Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi.within the territorial area territorial area mentioned in titem (a) of column (4);income from "Salary"(ii).Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Katla, Gangashahar Katla, Gangashahar Katla, Gangashahar Katla, Satta Bazar, Labhuji Ka Katla, Labhuji Ka Katla, Labhuji Ka Katla, Bazar, Mava Patti, Rangi Chowk, Daga Ki Pirole, Bachavaton Ka Mohalla, Jaii Road, Chabla, Rahavaton Ka Mohalla, Golchna Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoon Ka Chowk.within the territorial area tis priozipal place of business in the area of business in the mentioned in item (a) of column (4);income/loss referred to in item (a) of column (4);(ii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraff Area, Bikaner city areas of Phad Bazar, Saraff Area, Bazar, Mohalla, Bayi Telwad, Dauji Road, Bazar, Mohalla, Acharyon Ka Mohalla, Chowk.(d) persons being individual referred to in item (b) of column (5).(c) all cases o regersons referred to in item (e) oc column (5).(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraff Bazar, Mohalla, Kochrom Ka Acharyon Ka Mohalla, acharyon Ka Mohalla, aca mentioned being individual residing within the territorial area mentioned in item (b) of column (4). | Street, Station Road, | or profession is | source of |
| Road, BhairuijiToliasar Bhairuijiterritorial area, item (a) of column (4);"Salary"(ii)Rani Bazar Pabubadi.(c) persons being of column (4);(b) all cases o individuals being managing director o of activatas tregistered under the Companies(b) all cases o individuals being managing director o o secretary in the companies registered of business in item (a) registered under the area, ites prioripal place of business in item (a) of column (4);(b) all cases o individuals being managing director o o secretary in the companies referred to in corresponding entry in item (c) of business in item (a) of column (4);(i)Rangri Chowk, Daga Ki Pohalla, Golchha Mohalla, Golchha Mohalla, Gilchha Chowk.(d) persons term (b) of column (6).(ii)Beachavaton Mohalla, Gilchha Chowk.(d) persons terfered to in item (b) of column (6).(iii)Beechwal Industrial Acharyon Ka Mohalla, Rapar, Bhujia Bazar, Safary" having income from Bazar, Safarf Bazar, Safa | | | income from |
| BhairuijiGali, Nayashahar, Pabubadi.mentioned in item (a) of column (4);(b) all cases o individuals being managing director o director o manager o secretary in the companies(ii),Rani Bazar, Rain Bazar, Chopra Katla, Gargashahar Katla, Satta Bazar, Labhuji Ka Katta, Labhuji Ka Katta, Bazar, Mava Patti, Rangri Chowk, Daga Ki Bazar, Kohalla, Chowk.(c) persons being registered under the Companies Act, 2013 or or cresponding entry in the companies registered office or having income/loss greater than o equal to Rs. 16 having income from Surce to the column (6).(iii), Beechwal Industriat Area, Bikaner city areas | | | |
| Nayashahar, Pabubadi.item (a) of column (4);(b) all cases o individuals(ii).Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Labhuji Ka Katla, 1956 and having Laxminath Ji Ki Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bazar, Kochoron Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Schoron Ka Mohalla, B/h City Kotwali, Rampuria Street, Mohala, Area, Bikaner city areas of Phad Bazar, Saraff a ferred to kandala, Baidon Ke Chowk, Kotwali, Rampuria Street, Mohala, Area, Bikaner city areas of Phad Bazar, Saraff Acharyon Ka Mohalla, Bazar, Moha Chowk, Sale Ki, Holi, Kohalla, Kochron Ka Kohalla, Badon Ke Chowk, Kohalla, Kochron Ka Kahala, Badon Ke Chowk, Sale Ki, Holi,item (a) of column (4);(b) all cases o individuals being individual the companies referred to in item (a) of column (4);(b) all cases o director o director o director o of all cases o of business in item (a) of column (4);(b) all cases o manager o the Companies referred to ir item (a) of column (4);(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraff Bazar, Mohtal Chowk, Chowk, Sale Ki, Holi,(c) all cases o projes and of business or profession and residing within tree mentioned in item (b) of column (4).(c) all cases o being individual form sources other than income from business or profession and residing within tree mentioned in item (b) of column (4). | | | , |
| Pabubadi.of column (4);individuals(ii).Rani Bazar, Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Katla, Satta Bazar, Labhuji Ka Kata, Laminath Ji Ki Bazar, Mava Patti, Rangi Chowk, Daga Ki(c) persons being companies Act, 2013 or under the Companies Act, 2013 or under the companies referred to in corresponding entry in item (c) of column (4);(iii).Raangi Chowk, Daga Ki Bazar, Mava Patti, Rangri Chowk, Daga Ki Bazar, Kochoron Ka Chowk.(d) persons being individual referred to in its principal place of business in tem (a) of equal to Rs. 15 lakhs(iii).Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohtal Chowk, Dispari Bazar, Mohtal Chowk, Teliwada, Dauji Road, Bajadon Ke Chowk, Teliwada, Dauji Road, Bajadon Ke Chowk, Teliwada, Dauji Road, Bajadon Ke Chowk, Sale Ki, Holi,of column (4);(iii).Beechwal Industrial Acharyon Ka Mohalla, Bajadon Ke Chowk, Teliwada, Dauji Road, Bajadon Ke Chowk, Teliwada, Dauji Road, Bajadon Ke Chowk, Sale Ki, Holi,of column (4).(iii).Beechwal Industrial Acharyon Ka Mohalla, Bajadon Ke Chowk, Teliwada, Dauji Road, Bajadon Ke Chowk, Chowk, Sale Ki, Holi,of column (4).(iii).Beechwal Anla, Bajadon Ke Chowk, Chowk, Sale Ki, Holi,Bajani Mohalla, Bagri notala, Kochron Ka Chowk, Sale Ki, Holi,Golumn (4). | • | | (b) all cases of |
| (ii). Rani Bazar, Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Atta, Satta Bazar, Chopra Katla, Satta Bazar, Chopra Katla, Satta Bazar, Labhuji Ka Katla, Satta Bazar, Labhuji Ka Katla, Satta Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bazar, Mava Patti, Chowk. (c) persons being managing director o director o under the Companies Act, 2013 or under the Companies Act, 2013 o | | . , | () |
| (ii). Rani Bazar (ii). Rani Bazar (c) persons being registered under the Companies Katta, Gangashahar Katta, Gangashahar Katta, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Laxminath Ji Ki Ghati, Surana Gotujioron Ka Mohalla, Chabili Ghati, Chabili Ghati, Street, Kansara Bazar, Kochoron Ka Chiwk, Sale Ki, Ranguria Street, Kansara Bazar, Kochoron Ka Chowk, Street, Kansara Bazar, Kochoron Ka Chowk, Thai Bazar, Sadar Bazar, Mohalla, Dauji Road, Gujaron Ka Mohalla, Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohalla, Chowk, Teliwada, Dauji Road, Gajadon Ke Chowk, Saladon Ke Chowk, Sale Ki, Holi, Kohalla, Kochron Ka Kohalla, Kochron Ka Kohalla, Kochron Ka Kohalla, Kochron Ka Kata, Sadar Sagari Makan Katha, Kacharyon Ka Mohalla, Bagari Mohalla, Bagani Mohalla, Kochron Ka Kata, Kochron Ka Kata, Katar, Sadar Katar, Kochron Ka Katar, Katar, Katar | | (1), | |
| Industrial area, Bikaner City areas of Rani Bazar, Chora Katla, Gangashahar Katla, Satta Bazar, Labhuji Ka Katla, Labhuji Ka Katla, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Rangri Chowk, Daga Ki Pirole, Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Gujjoron Ka Mohalla, Chabbili Ghati, Street, Kansara Bazar, Kochron Ka Chowk. (ii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Gupari Bazar, Kochron Ka Chowk, Sale Ki, Holi, Baidon Ke Chowk, Salegani Mohalla, Bagi Nohalla, Kochron Ka Chowk, Sale Ki, Holi, | (ii) Rani Bazar | (c) persons being | |
| Bikaner City areas of Rani Bazar, Chopra Katta, Gangashahar Katta, Satta Bazar, Labhuji Ka Katla, Laxhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Cabhavaton Ka Ki Pirole, Bacarar, Mava Patti, Chabbili Ghati, Sunaronon Ka Bazar, Kochron Ka Chowk. (d) persons being individual referred to in item (a) of column (4); (d) persons being individual deriving income from sources of the territorial area mentioned in item (b) of column (5). (e) persons being individual deriving income from sources of the territorial area mentioned in item (b) of column (5). (e) persons being individual deriving income from sources of the territorial area mentioned in item (b) of column (5). (f) persons being individual deriving income from sources of Phad Bazar, Sadar Bazar, Mohalla, Bajado Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk. Sale Ki, Holi, | | · / · | director or |
| Rani Bazar, Chopra Katla, Gargashahar Road, Sukhlecha Labhuji Ka Katla, Labhuji Ka Katla, Surana Mohalla, Satra Bazar, Labhuji Ka Katla, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Chabbili Ghati, Sunaronon Ka Bazar, Kochoron Ka Chowk.the Companies Act, 2013 or Under the Under the Companies Act, 1956 and having its registered of column (5 having income/loss intem (a) of column (4);manager o secretary in the companies companies Act, 2013 or under the companies Act, 1956 and having its registered of column (5 having income/loss item (a) of column (4);manager o secretary in the companies Act, 1956 and having its registered of column (5 having income/loss item (b) of icome is from "Slapary" having income/loss greater than o equal to Rs. 15 lakhsKiPirole, Bachhavaton Ka Chabbili Chabbili Chowk.(d) persons being individual referred to in item (b) of column (6).(c) all cases o persons teferred to in item (e) o column (6).(ii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Bhujia Bazar, Supari Bazar, Mohtal, Bazar, Mohalla, Kochron Ka Chowk, Sale Ki Mohalla, Bagri Mohalla, Kochron Ka Bazar, Mohalla, Kochron Ka Bazar, Mohalla, Kochron Ka Bazar, Mohalla, Kochron Ka Bazar, Mohalla, Kochron Ka Chowk, Sale Ki, Holi,the territorial area mentioned in item (b) of column (4). | | | director or |
| Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Schoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadaf Bazar, Mohta Chowk, Teliwada, Dauji Road, Teliwada, Dauji Road, Teliwada, Dauji Road, Teliwada, Dauji Road, Chabial, Baidon Ke Chowk, Acharyon Ka Mohalla, Baidon Ke Chowk, Acharyon Ka Mohalla, Baidon Ke Chowk, Chabala, Kochron Ka Chowk, Sale Ki, Hoti, Baidon Ke Chowk, Chowk, Sale Ki, Hoti, Kotwala, Ragri Bazar, Sadaf Bazar, Mohalla, Bagri Bazar, Mohalla, Bagri Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Hoti, Kotwali, Kochron Ka Chowk, Sale Ki, Hoti, Kotwali, Kochron Ka Chowk, Sale Ki, Hoti, Kohalla, Kochron Ka | - | | manager or |
| Road,Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Satta Bazar, Mohalla, Thanthera Bazar, Mava Patti, Mohalla, Thanthera Rangri Chowk, Daga Kiunder the Companies Act, 1956 and having its principal place of column (5 having its principal place of obusiness in having its principal place of obusiness in having its principal place of column (4);companies referred to in corresponding entry in item (c of column (5 having its principal place of column (5) having its principal place of column (4);companies referred to in its principal place of column (5) having its principal place of column (4);companies referred to in its principal place of column (5) having its principal place of column (4);companies referred to in its principal place of column (5) having income/loss greater than of equal to Rs. 15 lakhs(iii) AbabiliGoltha Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi,(e) persons terred to in income from business or profession and residing within the territorial area mentioned in item (b) of column (4).set at a set at a set at a set at a mentioned in item (b) of column (4). | | | - |
| Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Ki Pirole, Bachhavaton Ka Gujjoron Ka Mohalla, Chabbili Ghati, Street, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohal Chowk, Teliwada, Dauji Road, Ghati, Satta Bazar, Saraffa Bazar, Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Katla, Satta Bazar, Kach, Teliwada, Dauji Road, Gujaton Ka Mohalla, Chabbili Ghati, Street, Kansara Bazar, Shujia Bazar, Saraffa Bazar, Shujia Bazar, Saraffa Bajdon ke Chowk, Sale Ki, Holi, the territorial Acharyon Ka Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, the territorial area mentioned in item (b) of column (4). | - | | - |
| Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Sethia Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Jail Road, Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk. (iii) Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Basgri Mohalla, Sethia Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk. (iii) Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | • |
| Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Jail Road, Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Gujaron Ka Mohalla, Bajaon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Rampuria Sunarona Ka Bazar, Bhujia Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Ghati, Kochron Ka Bazar, Mohalla, Bazar, Saraffa Bazar, Mohta Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | referred to in |
| Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Golchha Mohalla, Golchha Mohalla, Golchha Mohalla, Jail Road, Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagari Mohalla, Sochron Ka Chowk, Sale Ki, Holi, Chowk, Sale Ki, Holi, | | - | corresponding |
| Brain, Sularia Bohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachavaton Ka Ki Pirole, Bachavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Golchha Mohalla, Jail Road, Chabbili Ghati, Sunaronon Ka Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohalla, Dauji Road, Chawk, Acharyon Ka Mohalla, Baidon Ke Chowk, Teliwada, Dauji Road, Chowk, Sale Ki, Holi, | | | entry in item (c) |
| Bazar, Mava Patti, Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Golchha Mohalla, Jail Road, Gujjoron Ka Mohalla, Chabbili Ghati, Sturaeronon Ka Bazar, Kochoron Ka (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Chowk. Bajaar, Sodar Bazar, Mohta Chowk, Teliwada, Dauji Road, Chowk, Sale Ki, Holi, | | | • • • • • |
| Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Jail Road, Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Giljonon Ka Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Bagai Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | · · · |
| KiPirole, Bachhavatonmentionedin itemgreater than o equal to Rs. 15 lakhsBachhavatonKa Mohalla, Guijoron Ka Mohalla, Jail Road, Guijoron Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk.(d) persons referred to in item(c) all cases o persons referred to in item(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Bodin Kotwal, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk.(e) persons terferred to in item(c) all cases o persons referred to in item(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi,mentioned in itemgreater than o equal to Rs. 15 lakhs(c) all cases o persons referred to in item(d) persons referred to in item(c) all cases o persons referred to in item(iii). Beechwal Industrial Area, Bikaner city areas Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi,mentioned in itemgreater than o equal to Rs. 15 lakhs | | | • |
| Bachhavaton Ka Mohalla, Sethia Mohalla, Jail Road, Guijoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Kotwala, Bakar, Salar | | | |
| Mohalla,Sethia Mohalla,Column (4);Column (4);Mohalla,Golchha Mohalla,(d) persons being individual referred to in item (b) of column (6).(c) all cases o persons referred to in item (b) of column (6).(iii).Beechwal Industrial Bazar,(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (6).(c) all cases o persons referred to in item (e) o column (5).(iii).Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Acharyon Ka Mohalla, Beigani Mohalla, Kochoron Ka Chowk, Sale Ki, Holi,(e) persons teim (c).(c) all cases o persons referred to in item (b) of pofession and residing within the territorial area mentioned in item (b) of column (4). | | | greater than or |
| Mohalla, Golchha Mohalla, Jail Road, Guijoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk.(d) persons being individual referred to in item (b) of column (6).(c) all cases o persons referred to in item (b) of column (6).(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Acharyon Ka Mohalla, Kochoron Ka Chowk, Sale Ki, Holi,(d) persons being individual referred to in item (b) of column (6).(c) all cases o persons referred to in item (e) o column (6). | | · · / | equal to Rs. 15 |
| Mohalla, Golchha Mohalla, Jail Road, Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Racharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | column (4); | lakhs |
| Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Teliwada, Dauji Road, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | , | | |
| Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Bagani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | Mohalla, Jail Road, | (d) persons | (c) all cases of |
| Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | being individual | |
| Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Mohta Chowk, Teliwada, Dauji Road, Bajdon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | - | • |
| Mionalia, B/n City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk.column (6).Item (e) o column (6).(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi,(e) persons being individuals deriving income from sources other than income from profession and residing within the territorial area mentioned in item (b) of column (4).item (e) o column (6). | | | |
| Kotwali, Kampuna Street, Kansara Bazar, Kochoron Ka Chowk.(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).Column (o whose principa source o income is from "Salary" having income/loss greater than o equal to Rs. 15 | Mohalla, B/h City | . , | item (e) of |
| Street, Bazar, Kochoron Ka Chowk.Kansara Bazar, Kochoron Ka Chowk.(e) persons being individuals deriving income from sources other than income from business or profession and residing within Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi,(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).whose principal source or income is from "Salary" having income/loss greater than or equal to Rs. 15 | Kotwali, Rampuria | column (b). | column (5) |
| Bazar, Kochoron Ka Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Bhujia Bazar, Supari Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | (.) | |
| Chowk. (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | Bazar, Kochoron Ka | | |
| (iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | being individuals | |
| Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | deriving income | |
| Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | (iii). Beechwal Industrial | from sources | • |
| of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | income/loss |
| Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | greater than or |
| Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | - |
| Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | business or | |
| Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | • | profession and | lakins |
| Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | • | |
| Acharyon Ka Mohalla, area mentioned Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | - | |
| Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | |
| Mohalla, Kochron Ka Chowk, Sale Ki, Holi, | | | |
| Chowk, Sale Ki, Holi, Column (4). | | in item (b) of | |
| Chowk, Sale Ki, Holl, | | column (4). | |
| | | | |
| | | | |

| | (iv) Ambedkar Circle, Modern Market, Hospital Road, Sadulganj, Sadul Colony, Panchshati Circle, Samta Nagar, New Annaj Mandi. B. Nokha, Kolayat, Dungargarh, Loonkaransar, Khajuwala Tehsils of Bikaner district. (b) i)Individuals whose first name starts with alphabet "A" to "O" in the district of Bikaner. ii) All Individuals of Nokha Tehsil of Bikaner District. | | |
|---|---|---|--|
| Income Tax Officer, Ward- 1(1), Bikaner | (a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner- i) All cases of Bikaner Tehsil within the territorial area of Wool Mandi, Fruit and Sabji Mandi, Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Narsingh Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Khajanchi Market, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi ii) All cases of Dungergarh Tehsil. (b) Individuals in the District of Bikaner except | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from |

| | Tehsil Nokha | its registered office or having | "Salary" whose first name |
|---|--|---|---|
| | | its principal place of business in the area mentioned in item (a) of column (4); | begins with Alphabets 'A' or 'B' or 'C' |
| | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward- 1(2), Bikaner | (a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner- i) All cases of Bikaner Tehsil within the territorial area of Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Golchha Mohalla, Jail Road, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of |

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|---|--|--|--|
| | Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk. ii) All cases of Loonkaransar Tehsil. (b) Individuals in the District of Bikaner except Tehsil Nokha | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets 'D' or 'E' or 'F' or 'G' or 'H' |
| Income Tax Officer, Ward- 1(3), Bikaner | (a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner- i) All cases of Bikaner Tehsil within the territorial area of Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Supari Bazar, Supari Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the |

| | Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Damani Chowk. ii) All cases of Kolayat Tehsil (b) Individuals in the District of Bikaner except Tehsil Nokha | place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of | companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "I" or "J" or "K" or "L". |
|---------------------------------|---|---|---|
| Income Tax Officer, Ward- | (a) Following cases | item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (a) All cases of |
| Officer, Ward- 1(4), Bikaner | of Addl. CIT/JCIT, Range -1, Bikaner- i) All cases of Bikaner Tehsil within the territorial area of Bikaner city areas of Ambedkar Circle, Modern Market, Hospital | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" |

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|---|------------------------------|--|--|--|
| | | Road, Sadulganj, Sadul Colony, Panchshati Circle, Samta Nagar, New Annaj Mandi and any other part of walled city not covered in Range-1 in the territory of Ward-1(1), 1(2) and 1(3), Bikaner. ii) All cases of Khajuwala Tehsil. (b) Individuals in the District of Bikaner except Tehsil Nokha | column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within | (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name starts from alphabet "M" or "N" or "O. |
| | | | column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned | |
| | Income Tax Officer, Ward- | (a) All cases of Addl. CIT/JCIT, | in item (b) of column (4). (e) persons being individuals | (a) All cases of persons |
| | Nokha | Range -1, Bikaner in the territory of | deriving income | referred to in corresponding |

| Nokha Tehsil of Bikaner District.from sources of the than hose of addl. CIT/JCIT, Range -1, Bikaner in the territory of Nokha Tehsil of Bikaner District.from sources of the territorial income from income from income from sources of director or director or director or director or director or director or of column (4).entities in items (b) all cases of having principal source of manager or or secretary in the commonities of real mentioned in item (a) of column (4).entities principal source or individuals director or director or director or manager or or secretary in the companies referred to in the territorial area mentioned in item (a) of column (5).entities principal source of income is from "Salary"(b) persons being companies Act, 1956 and having its principal lace of business in referred to in item (a) of column (4);(c) persons being companies Act, 1956 and having its registered of profession in term (a) of column (4);(c) persons being companies Act, 1956 and having its principal lace of puckers in ander the Companies Act, 1956 and having its principal lace of puckers in ander the Companies Act, 1956 and having its principal lace of puckers in ander the companies and mentioned in item (a) of column (4);(d) persons (d) persons being companies act, 1956 and having its principal lace of puckers in ander the Companies Act, 1956 and having its principal lace of puckers in ander the companies act, 1956 and having its principal lace of puckers in ander the companies act, 1956 and having its principal lace of puckers in <br< th=""></br<> |
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| (d) persons |
| (d) persons |

| | | referred to in item (b) of column (6). | |
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| Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Bikaner | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Bikaner, falling in following territory:- i) Bikaner district other than areas which have been specifically assigned to Range-1, Bikaner. ii) Hanumangarh District. (b) Individuals whose first name starts with alphabet "P" to "Z" having and posted or residing in the district of Bikaner except Nokha tehsil. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

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| | | from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Bikaner | (a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2, Bikaner, falling in following territory:- i) Bikaner district other than areas which have been specifically assigned to Range-1, Bikaner. ii) Hanumangarh District. (b) i) Individuals in the district of Bikaner except Nokha tehsil whose first name starts with alphabet "P" to "Z". ii) Hanumangarh District | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of corporate assesses and Rs. 20 lakhs |

| | | being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|---|--|---|--|
| Income Tax Officer, Ward- 2(1), Bikaner | (a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner- i) All cases of Bikaner Tehsil within the territorial area of Karni Industrial area, Gangashahar, Bhinasar, Mukta Prasad Nagar/Colony, Bangla Nagar, MDV Nagar/Colony, Lalgarh, Rampura Basti, Karni Nagar (Lalgarh), Gandhi Nagar, Pratap Basti, Urmul Circle to Nai Raod, Jawahar Nagar, O/s Walled city (Covering Bikaner Tehsil areas including and west to Deshnokh, Barsinghsar, Lalamdesar, Sujasar, Plana, Ambasar, Udaramsar, Swaroopdesar, Meghasar, Kolasar, Bachsar, Sujandesar, Kismidesar, Karmisar, Chakgarbi, Nai, Nalbadi, Nathusar, Kanasar, Badrasar, Jaimalsar) ii) All cases of | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name |

| | Puggal Tehsil. | its principal place | begins with |
|---------------------------------|---|---|---|
| | i uggat i tilsti. | of business in | Alphabets "P" |
| | iii) All the cases of | the area | or "Q" or "R". |
| | Range-2 Bikaner | mentioned in | or y or it. |
| | which are not | item (a) of | |
| | falling in the | column (4); | |
| | jurisdiction of | (d) persons | |
| | other wards of | being individual | |
| | Range-2 Bikaner. | referred to in | |
| | | item (b) of | |
| | (b) Individuals in | column (6). | |
| | the District of | | |
| | Bikaner except | (e) persons | |
| | Tehsil Nokha | being individuals | |
| | | deriving income | |
| | | from sources | |
| | | other than | |
| | | income from | |
| | | business or | |
| | | profession and | |
| | | residing within | |
| | | the territorial | |
| | | area mentioned | |
| | | in item (b) of | |
| | | column (4). | |
| | | | |
| | | | |
| | (a) Following cases | (a) Persons other | (a) All cases of |
| Officer, Ward- 2(2), Bikaner | of Addl. CIT/JCIT, Range -2, Bikaner - | than companies deriving income | persons referred to in |
| | i) All cases of | from sources | corresponding |
| | Bikaner Tehsil within | other than | entries in items |
| | the territorial area of | income from | (a), (b) and (c) |
| | Khara Industrial | business or | of column (5) |
| | Area, O/s Walled city | profession and | |
| | JNV Colony, Kathuria | residing within | having principal |
| | Colony, Vallabh | the territorial area mentioned | source of income from |
| | Garden, Patel Nagar, Chanakya Nagar, | in item (a) of | "Salary" |
| | Chanakya Nagar, Shivbadi, Jaipur | column (4); | (b) all cases of |
| | Road, Surajpura | | individuals |
| | 51 | (b) persons other | being managing |
| | Colony, Gandhi | | being managing |
| | Nagar, Kailashpuri, | than companies | director or |
| | Nagar, Kailashpuri, IGNP Colony, Urmul | than companies deriving income | |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, | than companies deriving income from business or | director or |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar | than companies deriving income from business or profession and | director or director or |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi | than companies deriving income from business or | director or director or manager or |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira | than companies deriving income from business or profession and whose principal place of business or profession is | director or director or manager or secretary in the |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana | than companies deriving income from business or profession and whose principal place of business or profession is within the | director or director or manager or secretary in the companies referred to in |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana Nagar and Bikaner | than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area | director or director or manager or secretary in the companies referred to in corresponding |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana | than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in | director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana Nagar and Bikaner Tehsil areas including | than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) | director or director or manager or secretary in the companies referred to in corresponding |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana Nagar and Bikaner Tehsil areas including and east of Bandha, Malasar, Jandusar, Khara, Basi | than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in | director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |
| | Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana Nagar and Bikaner Tehsil areas including and east of Bandha, Malasar, Jandusar, | than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) | director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | Kilniya, Udasar, Ridmalsar, Nainon Ka Bas, Jodbir, Ambasar, Sujansar, Gigasar, Napasar, Gadhwala. Any area O/s walled city and of Bikaner Tehsil not covered by above row. ii) All cases of Chhatargarh Tehsil. (b) Individuals in the District of Bikaner except Tehsil Nokha | registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z". |
|---|--|---|--|
| Income Tax Officer, Ward-1, Hanumangarh | (a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner- i) All cases within the territorial area of Hanumangarh Junction, Goluwala, Dabli Rathan of Hanumangarh District (b) Individuals in the District of Hanumangarh except Tehsils | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies |

| | Nohar, Bhadra and | within the | referred to in |
|---|---|--|--|
| | Rawatsar | territorial area mentioned in item (a) of column (4); | corresponding entry in item (c) of column (5). |
| | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "A" to "M" |
| | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward-2, Hanumangarh | (a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner- i) All cases within the territorial area of Hanumangarh Town of Hanumangarh District. ii) All cases of Pilibanga and Sangari Tehsil of Hanumangarh | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of |

| | District. (b) Individuals in the District of Hanumangarh except Tehsils Nohar, Bhadra and Rawatsar | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name starts from alphabet "N" to "Z" |
|---------------------------------------|--|---|--|
| Income Tax Officer, Ward- Nohar | (b) All cases of Addl. CIT/JCIT, Range -2, Bikaner in the territory of Nohar, Bhadra, | (a) Persons other than companies deriving income from sources other than income from | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) |

| | have been a set | of action (m) |
|--|---|--|
| and Rawatsar Tehsils of Hanunangarh District. (a) All cases of Addl. CIT/JCIT, Range -2, Bikaner in the territory of Nohar, Bhadra, and Rawatsar Tehsils of Hanunangarh District. | business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its registered office or having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from | of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| | deriving income from sources other than income from business or profession and residing within the territorial area mentioned | |
| | Tehsils of Hanunangarh District. (a) All cases of Addl. CIT/JCIT, Range -2, Bikaner in the territory of Nohar, Bhadra, and Rawatsar Tehsils of Hanunangarh | Tehsilsof Hanunangarh District.profession and residing within the territorial area mentioned in item (a) of column (4);(a) All cases of Addl. CIT/JCIT, Range -2, Bikaner in the territory of Nohar, Bhadra, and Rawatsar Tehsils of Hanunangarh District.(b) persons other than companies or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);(c) persons being companies registered under the Companies Act, 1956 and having its registered of business or profession and item (a) of column (4);(d) persons being individual referred to in item (b) of column (6).(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial ite territorial ite area mentioned in item (b) of column (6). |

| | | column (4). | |
|---|---|--|--|
| | | | |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range- Sriganganagar | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Bikaner, falling in the District of Sri-Ganganagar. (b) In the District of Sriganganagar. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" |
| | | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (e) persons being individuals deriving income from sources other than | |

| | | | income from | |
|-------------------------------|--|---|--|--|
| | | | business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Co Ase Co Inc Cir | eputy ommissioner/ ssistant ommissioner of come Tax, rcle- iganganagar | (a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Sriganganagar, falling in the District of Sri-Ganganagar. (b) In the district of Sriganganagar. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its registered office of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in corresponding |

| | | item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|---|---|--|---|
| Income Tax Officer, Ward-1, Sriganganagar | (a) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar- i) All cases of Sri Ganganagar Tehsil within the territorial area of New Grain Market, Udhyog Market, New Sabji Mandi, Ridhi Sidhi Enclave - I & II, New Cloth Market, and areas (other than those mentioned elsewhere) situated in northern part of Sri Karanpur - Sadulshahar railway line, Area situated in the right hand side of A-Minor Canal starting from B.R. Ambedkar Govt. College under pass to By Pass Road, Area situated on the right hand side of State Highway - 3 from by Pass Road to Padampur Road, Sri Ganganagar. (b) Following cases of Addl. CIT/JCIT, Range - Sri | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | Ganganagar | the area | [] |
|--|---|---|---|---|
| | | Ganganagar- i) All cases of Sri Ganganagar Tehsil within the territorial area of New Grain Market, Udhyog Market, New Sabji Mandi, Ridhi Sidhi Enclave – I & II, New Cloth Market, and areas (other than those mentioned elsewhere) situated in northern part of Sri Karanpur – Sadulshahar railway line, Area situated in the right hand side of A-Minor Canal starting from B.R. Ambedkar Govt. College under pass to By Pass Road, Area situated on the right hand side of State Highway – 3 from by Pass Road to Padampur Road, Sri Ganganagar. ii) All cases of Sadulshahar Teshil of Sri Ganganagar. | the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| | Income Tax Officer, Ward-2, Sriganganagar | (a) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar- i) All cases of Sri Ganganagar Tehsil within the territorial area of Udhyog Vihar, RIICO, Agrofood Park, General Merchant Wholesale Market, Jawahar Nagar and areas (other than those mentioned elsewhere) situated between A-Minor Canal (starting from B.R. Ambedkar Govt. College under pass to Chak 9-A) to Padampur By Pass and Suratgarh Road starting from Lakkar Mandi Road T point (Lakkar Mandi Road, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) |

| O and a large D and | itam (a) | af a a luma (E) |
|------------------------|-----------------------|-----------------|
| Gaushala Road, | item (a) | of column (5). |
| Suratgarh Road) to | of column (4); | (-) |
| By pass, Area of | (a) a sus sus h s'a a | (c) all cases |
| Sriganganagar tehsil | (c) persons being | of persons |
| situated between | companies | referred to in |
| Suratgarh Road and | registered under | item (e) of |
| Padampur road | the Companies | column (5) |
| starting from | Act, 2013 or | whose |
| Suratgarh By Pass | under the | |
| and Padampur By | Companies Act, | principal |
| Pass Road. | 1956 and having | source of |
| ii) All cases of | its registered | income is |
| Sri Karanpur | office or having | from "Salary" |
| Tehsil of Sri | its principal place | - |
| Ganganagar. | of business in | |
| Galigaliagai. | the area | |
| (b) Following asses | mentioned in | |
| (b) Following cases | item (a) of | |
| of Addl. CIT/JCIT, | column (4); | |
| Range - Sri | | |
| Ganganagar- | (d) persons | |
| i) All cases of Sri | being individual | |
| Ganganagar Tehsil | referred to in | |
| within the territorial | item (b) of | |
| area of Udhyog Vihar, | column (6). | |
| RIICO, Agrofood Park, | | |
| General Merchant | (e) persons | |
| Wholesale Market, | | |
| Jawahar Nagar and | being individuals | |
| areas (other than | deriving income | |
| those mentioned | from sources | |
| elsewhere) situated | other than | |
| between A-Minor | income from | |
| Canal (starting from | business or | |
| B.R. Ambedkar Govt. | profession and | |
| College under pass to | • | |
| Chak 9-A) to | residing within | |
| Padampur By Pass | the territorial | |
| and Suratgarh Road | area mentioned | |
| starting from Lakkar | in item (b) of | |
| Mandi Road T point | column (4). | |
| (Lakkar Mandi Road, | | |
| Gaushala Road, | | |
| Suratgarh Road) to | | |
| By pass, Area of | | |
| Sriganganagar tehsil | | |
| situated between | | |
| Suratgarh Road and | | |
| Padampur road | | |
| starting from | | |
| Suratgarh By Pass | | |
| and Padampur By | | |
| Pass Road. | | |
| | | |
| ii) All cases of | | |
| Sri Karanpur | | |
| Tehsil of Sri | | |
| Ganganagar. | | |
| | | |
| | | |
| I | | |

| Income Tax | (a) Following cases | (a) Persons other | (c) all cases of |
|------------------|--|-----------------------------------|----------------------------|
| Officer, Ward-3, | of Addl. CIT/JCIT, | than companies | persons |
| Sriganganagar | Range - Sri | deriving income | referred to in |
| | Ganganagar - | from sources | item (e) of |
| | i) All persons of Sri | other than | column (5) |
| | Ganganagar Tehsil | income from | |
| | within the territorial | business or | whose principal |
| | area of Public Park, | profession and | source of |
| | Patel Market, Pratap | residing within the territorial | income is from |
| | Market, Subhash | area mentioned | "Salary" |
| | Market and areas | in item (a) of | (a) All cases of |
| | (other than those mentioned elsewhere) | column (4); | persons |
| | on right side of | | referred to in |
| | Suratgarh Road | (b) persons other | corresponding |
| | starting from Lakkar | than companies | entries in items |
| | Mandi Road T point, | deriving income | (a), (b) and (c) |
| | Lakkar Mandi Road, | from business or | of column (5) |
| | Gaushala Road, | profession and | other than those |
| | Suratgarh Road. | whose principal place of business | having principal |
| | ii) All persons of | or profession is | source of |
| | Padampur Teshil of | within the | income from "Salary" |
| | Sri Ganganagar. | territorial area | (b) all cases of |
| | | mentioned in | individuals |
| | (b) Following cases | item (a) | |
| | of Addl. CIT/JCIT, | of column (4); | being managing director or |
| | Range - Sri | | |
| | Ganganagar - | (c) persons being | director or |
| | i) All persons of Sri Ganganagar Tehsil | companies | manager or |
| | within the territorial | registered under the Companies | secretary in the |
| | area of Public Park, | Act, 2013 or | companies |
| | Patel Market, Pratap | under the | referred to in |
| | Market, Subhash | Companies Act, | corresponding |
| | Market and areas | 1956 and having | entry in item (c) |
| | (other than those | its registered | of column (5). |
| | mentioned elsewhere) | office or having | |
| | on right side of | its principal place | |
| | Suratgarh Road | of business in | |
| | starting from Lakkar | the area mentioned in | |
| | Mandi Road T point, Lakkar Mandi Road, | item (a) of | |
| | Gaushala Road, | column (4); | |
| | Suratgarh Road. | - (-/) | |
| | ii) All persons of | (d) persons | |
| | Padampur Teshil of | being individual | |
| | Sri Ganganagar. | referred to in | |
| | Sii Ganganagai. | item (b) of | |
| | | column (6). | |
| | | | |
| | | (e) persons | |
| | | being individuals | |
| | | deriving income | |
| | | from sources | |
| | | other than | |
| | | income from | |
| | | business or | |
| | | | |

| | | profession and residing within the territorial area mentioned in item (b) of column (4). | |
|---|--|---|---|
| Income Tax Officer, Ward-4, Sriganganagar | (a) All cases of Addl. CIT/JCIT, Range –Sri Ganganagar in the territory of Raisinghnagar and Anoopgarh Tehsils of Sri-Ganganagar District. (b) All cases of Addl. CIT/JCIT, Range –Sri Ganganagar in the territory of Raisinghnagar and Anoopgarh Tehsils of Sri-Ganganagar District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|--|--|---|
| Income Tax Officer, Ward- Suratagarh | (a) All cases of Addl. CIT/JCIT, Range – Sri Ganganagar in the territory of Suratgarh, Sri-bijay Nagar and Gharsana Tehsils of Sri Ganganagar District (b) All cases of Addl. CIT/JCIT, Range –Sri Ganganagar in the territory of Suratgarh, Sribijay Nagar and Gharsana Tehsils of Sri Ganganagar District | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | column (4); | |
|--|--|--|
| | (d) persons being individual referred to in item (b) of column (6). | |
| | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |

PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur | | | | |
|---|---|---|---|---|
| Pr. CIT Charge: | CIT ΚΟΤΑ | | | |
| City : Jaipur | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number) | AO Wise Jurisdiction | | |
| | | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Kota | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Kota, falling in the following territory:- i) Following areas in the Municipal limit of Kota city - Industrial Areas including Small Scale Industrial Area, Indira Gandhi Nagar, Shopping Centre, Gumanpura, Aerodrome Circle, Vallabh Nagar, Vallabh Bari, Udyog Marg, Kansua, Dadabari, Waqf Nagar, Shastri Nagar, Ganesh Talab, Basant Vihar, Keshavpura, Shakti Nagar, Talwandi, Jawahar Nagar, Vigyan Nagar, Dashera ground, R.K. Puram, Shrinathpuram, Vivekanand Nagar, Rangbari, Anantpura, Ganesh Nagar and Vinobha Bhave Nagar, Jhalawar Road(both sides starting from Aerodrum Circle towards Jhalawar, Bhamashah Mandi, New Motor Market, Suraj Nagar, Ganjay | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | Nagar, Garish Nagar, I.L.Colony, Postal Colony, Dakhniya Talab Area, Housing Board Scheme, Mahaveer Nagar-I, Mahaveer Nagar-II, Mahaveer Nagar-III, Mahaveer Nagar Extension, Indra Vihar & Rajeev Gandhi Nagar. ii) Tehsil Ramganjmandi. iii) Jhalawar District. iv) All cases of Principal Commissioner of Income Tax, Kota which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Kota. (b) Individuals who are employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District and posted or residing in the district of Kota. | mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|---|---|---|
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Kota | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Kota, falling in the following territory:- i) In the Municipal limit of Kota city - Industrial Areas including Small Scale Industrial Area, Indira Gandhi Nagar, Shopping Centre, Gumanpura, Aerodrome Circle, Vallabh Nagar, Vallabh Bari, Udyog Marg, Kansua, Dadabari, Waqf Nagar, Shastri Nagar, Ganesh Talab, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Salary and are employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota having |

| | Basant Vihar, Keshavpura, Shakti Nagar, Talwandi, Jawahar Nagar, Vigyan Nagar, Dashera ground, R.K. Puram, Shrinathpuram, Vivekanand Nagar, Swami Vivekanand Nagar, Rangbari, Anantpura, Ganesh | territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having | income/loss greater than or equal to Rs. 15 lakhs (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) |
|--|---|--|--|
| | NagarandVinobhaBhaveNagar,JhalawarRoad(bothsidesstarting fromAerodrumCircletowardsJhalawar,BhamashahMandi,NewGrainMandi,NewNewGrainMadar,SurajNagar,SanjayNagar,SanjayNagar,SanjayGarishNagar,I.L.Colony,PostalColony,DakhniyaTalabArea,Housing | its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | having income/loss greater than or equal to Rs. 15 lakhs in the case of non- corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of |
| | Board Scheme, Mahaveer Nagar-I, Mahaveer Nagar-II, Mahaveer Nagar-II, Mahaveer Nagar-II, Mahaveer Nagar-III, Mahaveer Nagar Extension, Indra Vihar & Rajeev Gandhi Nagar. ii) Tehsil Ramganjmandi. iii) Jhalawar District. iv) All areas of Principal Commissioner of Income Tax, Kota which are not falling in the jurisdiction of other Ranges of Principal Commissioner/ Commissioner of Income Tax, Kota | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs |
| Income Tax Officer, Ward- 1(1), Kota | (b) In the district of Kota. (a) All areas of Addl. CIT/JCIT, Range -1, Kota i) In the | (a) Persons other than companies deriving income | (a) All cases of persons referred to in |

| Г | | | |
|---|--|--|--|
| | territory of Municipal areas of Kota city :- Industrial Areas including Small Scale Industrial Area, Indira Gandhi Nagar, Shopping Centre, Gumanpura, Aerodrome Circle, Vallabh Nagar, Vallabh Bari, ii) All areas of Range-I, Kota which are not falling in the jurisdiction of other wards of Range-I, Kota. (b) In the district of Kota. | from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in | corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District having salary as their |
| | | under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of | source of income is from "Salary" of employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical |
| | | being individual referred to in item (b) of column (6). (e) persons being individuals | Dispensary of Kota District having salary as their principal source of income and and whose first name |
| | | deriving income from sources other than income from business or profession and residing within the territorial | begins with albhabets "A" to "G". |

| | | area mentioned | |
|------------------------------|--|---------------------------------------|-----------------------------------|
| | | in item (b) of | |
| | | column (4). | |
| | | | |
| | | | |
| Income Tax Officer, Ward- | (a) All areas of Addl. | (a) Persons other | (c) all cases of |
| 1(2), Kota | CIT/JCIT, Range -1, Kota in the following | than companies deriving income | persons referred to in |
| | Municipal areas of | | item (e) of |
| | Kota city :- Dadabari, | other than | column (5) |
| | Waqf Nagar, Shastri | income from | whose principal |
| | Nagar, Ganesh Talab, | business or profession and | source of income is from |
| | Basant Vihar, Keshavpura, Shakti | residing within | "Salary" of |
| | Nagar, Talwandi, | the territorial | employees of |
| | Jawahar Nagar, | area mentioned | Govt. Colleges, |
| | Dashera ground, R.K. | in item (a) of | other Govt. |
| | Puram, | column (4); | educational institution, |
| | Shrinathpuram, Vivekanand Nagar, | (b) persons other | Govt. |
| | Swami Vivekanand | than companies | Hospital, |
| | Nagar, Rangbari, | deriving income | Govt. Medical |
| | Anantpura, Ganesh | from business or profession and | Colleges, Govt. |
| | Nagar and Vinobha | whose principal | Dispensary of Kota District |
| | Bhave Nagar, Mahaveer Nagar-I, | place of business | having salary |
| | Mahaveer Nagar-II, | or profession is | as their |
| | Mahaveer Nagar-III, | within the | principal |
| | Mahaveer Nagar | territorial area mentioned in | source of |
| | Extension, Indra | item (a) | income and and whose |
| | Vihar, Rajeev Gandhi Nagar & Housing | of column (4); | first name |
| | Board Scheme. | | begins with |
| | | (c) persons being companies | albhabets "H" |
| | | registered under | to "L". |
| | (b) In the district of | the Companies | |
| | Kota. | Act, 2013 or | (a) All cases of |
| | | under the | persons |
| | | Companies Act, 1956 and having | referred to in |
| | | its registered | corresponding entries in items |
| | | office or having | (a), (b) and (c) |
| | | its principal place of business in | of column (5) |
| | | the area | other than those |
| | | mentioned in | having principal source of |
| | | item (a) of | income from |
| | | column (4); | "Salary" |
| | | (d) persons | (b) all cases of |
| | | being individual | individuals |
| | | referred to in | being managing |
| | | item (b) of | director or |
| | | column (6). | director or |
| | | | manager or |
| | | (e) persons | secretary in the |
| | | being individuals | companies referred to in |
| | | deriving income | |

| | | from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | corresponding entry in item (c) of column (5). |
|--|--|---|---|
| Income Tax Officer, Ward- 1(3), Kota | (a) All areas of Addl. CIT/JCIT, Range -1, Kota i) In the territory of Municipal areas of Municipal areas of Kota city comprising areas of Jhalawar Road (both sides starting from Aerodrum Circle towards Jhalawar), Bhamashah Mandi, New Grain Mandi & New Motor Market. (b) In the district of Kota. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges, other Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District |

| | | being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | having salary as their principal source of income and and whose first name begins with albhabets "M" to "R". |
|--|--|---|---|
| Income Tax Officer, Ward- 1(4), Kota | (a) All areas of Addl. CIT/JCIT, Range -1, Kota in the following territory of Municipal areas of Kota city: Indira Gandhi Nagar, Udyog Nagar, Kansua, Vigyan Nagar, Suraj Nagar, Govind Nagar, Sanjay Nagar, Garish Nagar, I.L.Colony, Postal Colony, Dakhniya Talab Area. (b) In the district of Kota. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges, |

| | | its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District having salary as their principal source of income and and whose first name begins with albhabets "S" to "Z". |
|--|---|--|--|
| Income Tax Officer, Ward- Jhalawar | (a) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Jhalawar. (b) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Jhalawar | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in corresponding |

| | | registered under the Companies Act, 2013 or under the | item (e) of column (5) whose principal source of |
|---|---|--|---|
| | | Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | income is from "Salary" and whose first name begins with Alphabets "G" or "H" |
| | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Kota | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Kota, falling in following territory:- i) Folllowing Municipal areas of Kota city- Old Subzimandi, New Subzimandi including Shri Sai Baba Wholesale Fruit & Vegetable Market, Nayapura, Baran Road, Saraswati Colony, Bajrang Nagar, Gayatri Vihar, Gopal Vihar, Police Line, Kunadi, Khai Road, Ladpura Bazar, Arya Samaj Road, Bahadur Bazar (including New Cloth | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies |

| | Morket) Koithansing | within 4- | referred to to |
|--|--|---|---|
| | Market), Kaithunipole, Shripura, Jawahar Market, Tippan Ki Chowki, Indra Market, Brijrajpura, Mokhapara, Sarai Ka Isthan, Chouth Mata Bazar (including New Sarrafa Market), Tipta, Ghantaghar, Chandraghata, Retwali, Kishorepura, Rampura, Bhatapara, Bheru Gali, Mohan Talkies Area, Agrasen Market, Shastri Market, Vijay Market, Chhawani, Gordhanpura, Bhimganjmandi, Kota Jn., Rangpur, Railway Colony, Mahatama Gandhi Colony, Mala Road, Baran Road, Borkhera, J.N. Marshal Colony, Kherli Phatak, Old Dhan Mandi. ii) Tehsils – Ladpura, Pipalda, Sangod, Digod of District Kota. iii) Rawatbhata Tehsil, Distt. Chittorgarh. iv) Baran District. (b) i)Individuals posted or residing in the district of Kota other than those who are covered in the jurisdiction of Addl.CIT/JCIT Range-1, Kota. iii) Rawatbhata Tehsil of Chittorgarh District | withinthe territorialarea mentionedmentionedin item (a) of column (4);(c) persons being companiesregisteredunder the CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underunderthe CompaniesAct, 2013or underitsregisteredofficeor havingitspegisteredofficeor havingitspegisteredof businessof column (4);(d) personspersons beingbeingindividual referredtem (b)of column (6).(e) personspersons beingbeingindividuals derivingderivingincome from sourcesotherthan income from businessor professionand residingwithin the the territorial area mentionedin item (b)< | referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
| | | column (4). | |
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Kota | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2, Kota, falling in following territory:- i) Municipal areas of Kota city- Old Subzimandi, New Subzimandi including Shri Sai Baba Wholesale Fruit & | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate |

| X7 (11 X7 1) | | |
|---|---------------------|-------------------|
| Vegetable Market, | (b) persons other | assesses and |
| Nayapura, Baran | than companies | Rs. 20 lakhs in |
| Road, Saraswati | deriving income | the case of |
| Colony, Bajrang | from business or | corporate |
| Nagar, Gayatri Vihar, | profession and | assesses, other |
| Gopal Vihar, Police | whose principal | than those |
| Line, Kunadi, Khai | place of business | having principal |
| Road, Ladpura Bazar, | or profession is | source of |
| Arya Samaj Road, | within the | income from |
| Bahadur Bazar | territorial area | "Salary" |
| (including New Cloth | mentioned in | |
| Market), | item (a) | (b) all cases of |
| Kaithunipole, | of column (4); | individuals |
| Shripura, Jawahar | | being managing |
| Market, Tippan Ki | (c) persons being | |
| Chowki, Indra | companies | |
| Market, Brijrajpura, | registered under | director or |
| Market, Brijrajpura, Mokhapara, Sarai Ka | the Companies | manager or |
| Isthan, Chouth Mata | Act, 2013 or | secretary in the |
| - | under the | companies |
| Bazar (including New | Companies Act, | referred to in |
| Sarrafa Market), | 1956 and having | |
| Tipta, Ghantaghar, | its registered | corresponding |
| Chandraghata, | office or having | entry in item (c) |
| Retwali, Kishorepura, | its principal place | of column (5) |
| Rampura, Bhatapara, | of business in | having |
| Bheru Gali, Mohan | the area | income/loss |
| Talkies Area, Agrasen | mentioned in | greater than or |
| Market, Shastri | item (a) of | - |
| Market, Vijay Market, | column (4); | equal to Rs. 15 |
| Chhawani, | | lakhs |
| Gordhanpura, | (d) porconc | |
| Bhimganjmandi, Kota | (d) persons | (c) all cases of |
| Jn., Rangpur, | being individual | persons |
| Railway Colony, | referred to in | referred to in |
| Mahatama Gandhi | item (b) of | item (e) of |
| Colony, Mala Road, | column (6). | · , |
| Baran Road, | | column (5) |
| Borkhera, J.N. | (e) persons | whose principal |
| Marshal Colony, | being individuals | source of |
| Kherli Phatak, Old | • | income is from |
| Dhan Mandi. | deriving income | "Salary" and |
| | from sources | the |
| ii) Tabaila I - from | other than | |
| ii) Tehsils – Ladpura, | income from | jurisdiction of |
| Pipalda, Sangod, | business or | which is not |
| Digod of District | profession and | specifically |
| Kota. | • | assigned to |
| | residing within | - |
| iii) Rawatbhata | the territorial | Addl./Joint |
| Tehsil of District | area mentioned | CIT, Range-1, |
| Chittorgarh. | in item (b) of | Kota having |
| | column (4). | income/loss |
| iv) Baran District. | | greater than or |
| , | | - |
| | | equal to Rs. 15 |
| | | lakhs |
| (b) In the district of | | |
| Kota | | |
| | l I | |
| | | |

| Income Tax Officer, Ward- 2(1), Kota | All areas of Addl. CIT/JCIT, Range -2, Kota in the territory of Municipal limits of Kota city comprising areas of Nayapura, Khai Road, Ladpura Bazar, Arya Samaj Road, Old Subjimandi, Agrasen Market, Old Dhan Mandi, Kota Jn. Ranpur, Railway Colony, Mala Road, J.N. Marshal Colony, Kherli Phatak, Bhimganjmandi, Saraswati Colony, Bajrang Nagar, Gayatri Vihar, Gopal Vihar, Police Line. ii) All areas of Range-2, Kota which are not falling in the jurisdiction of other wards of Range-2, Kota. (b) In the district of Kota. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts from alphabet "A" to "H". (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
|--|---|--|--|

| | | income from business or | |
|------------------------------|--|--------------------------------------|------------------------------------|
| | | profession and residing within | |
| | | the territorial area mentioned | |
| | | in item (b) of | |
| | | column (4). | |
| Income Tax | (a) All areas of Addl. | (a) Persons other | (a) All cases of |
| Officer, Ward- 2(2), Kota | CIT/JCIT, Range -2, Kota in the | than companies deriving income | persons referred to in |
| | territory of Municipal areas of Kota city | from sources other than | corresponding entries in items |
| | comprising areas of | income from | (a), (b) and (c) |
| | Bahadur Bazar (including New Cloth | business or profession and | of column (5) other than those |
| | Market), Mokhapara, Bheru Gali, | residing within the territorial | having principal source of |
| | Rampura, Bhatapara, Shastri Market, Vijay | area mentioned in item (a) of | income from "Salary" |
| | Market, Chhawani, | column (4); | (b) all cases of |
| | Gordhanpura, Kaithunipole, Tippan | (b) persons other | individuals being managing |
| | Ki Chowki, Chandraghata, | than companies deriving income | director or director or |
| | Retwali, Sarai Ka | from business or profession and | director or manager or |
| | Isthan, Tipta, Ghantaghar. | whose principal place of business | secretary in the companies |
| | | or profession is | referred to in |
| | (b) In the district of Kota. | territorial area | corresponding entry in item (c) |
| | | mentioned in item (a) | of column (5). |
| | | of column (4); | (c) all cases of |
| | | (c) persons being companies | persons referred to in |
| | | registered under | item (e) of |
| | | the Companies Act, 2013 or | column (5) whose principal |
| | | under the Companies Act, | source of |
| | | 1956 and having its registered | income is from "Salary" and |
| | | office or having its principal place | the |
| | | of business in | jurisdiction of which is not |
| | | the area mentioned in | specifically |
| | | item (a) of column (4); | assigned to Addl./Joint |
| | | (d) persons | CIT, Range-1, |
| | | being individual | Kota and whose first |
| | | referred to in | name starts |

| | | item (b) of column (6). | from alphabet "I" to "M". |
|--|---|--|--|
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward- 2(3), Kota | (a) All areas of Addl. CIT/JCIT, Range -2, Kota in the territory of Municipal areas of Kota city comprising areas of Chouth Mata Bazar (including New Sarrafa Market), Indra Market, Shripura, Kishorepura, Brijrajpura, Jawahar Market, Mohan Talkies Area, New Subjimandi including Shri Sai Baba Wholesale Fruit & Vegetable Market, Kunadi. (b) In the district of Kota. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not |

| | | the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts from alphabet "N" to "R". |
|--|---|---|--|
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Income Tax Officer, Ward- 2(4), Kota | (a) All areas of Addl. CIT/JCIT, Range -2, Kota i) In the territory of Municipal areas of Kota city comprising areas of Baran Road, Borkhera, Mahatama Gandhi Colony. ii) Tehsils Ladpura, Digod & Pipalda, Sangod, Kanwas of District Kota and Rawatbhata Tehsil of District Chittorgarh. (b) In the district of Kota. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of |

| | | Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts from alphabet "S" to "Z". |
|---------------------------------------|--|--|---|
| Income Tax Officer, Ward- Baran | (a) All areas of Addl. CIT/JCIT, Range -2, Kota in the District of Baran. (b) All areas of Addl. CIT/JCIT, Range -2, Kota in the District of Baran. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area | • • |

| | Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | column (5) whose principal source of income is from "Salary" |
|--|---|--|
| | | |
| | (d) persons being individual referred to in item (b) of column (6). | |
| | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned | |
| | in item (b) of column (4). | |
| Income Tax, Range-Sawai Madhopur and Bundi. | cipal than companies of deriving income from sources of other than income from business or profession and residing within | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal |
| (b) In the Districts Swai-Madhopur, Kar and Bundi. | | source of income from "Salary" (b) all cases of individuals |

| | | deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | being managing director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|--|--|--|---|
| | | column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Sawai Madhopur | (a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax Range Sawai Madhopur, falling in District of | (a) Persons other than companies deriving income from sources other than income from business or profession and | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having |

| | Swai-Madhopur, | residing within | income/loss |
|--|--|---|--|
| | Karauli and Bundi. | the territorial area mentioned | greater than or equal to Rs. 15 |
| | (b) All areas in the | in item (a) of column (4); | lakhs in the case of non- |
| | jurisdiction of Addl./Joint Commissioner of Income Tax Range Sawai Madhopur, falling in District of Swai-Madhopur, Karauli and Bundi. | (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals |
| | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs |
| | | (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |

| Income Tax Officer, Ward-1, Sawai Madhopur | (a) All areas of Addl. CIT/JCIT, Range –Swai- Madhopur in the following territory: i) Tehsil Sawai Madhopur and Tehsil Chouth ka Barwara of Sawai-Madhopur District. ii) All the areas of Range-Sawai Madhopur which are | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals |
|--|--|--|---|
| | Addl. CIT/JCIT, Range -Swai- Madhopur in the following territory: i) Tehsil Sawai Madhopur and Tehsil Chouth ka Barwara of Sawai-Madhopur District. ii) All the areas of Range-Sawai Madhopur which are not falling in the jurisdiction of other wards of Range- Sawai Madhopur | or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or | referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |

| | | profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|---|--|--|
| Income Tax Officer, Ward-2, Sawai Madhopur | (a). All areas of Addl. CIT/JCIT, Range -Swai- Madhopur in the territory: Tehsil Gangapur City and Tehsil Wazirpur of Sawai Madhopur District. (b) All areas of Addl. CIT/JCIT, Range -Swai- Madhopur in the territory: Tehsil Gangapur City and Tehsil Wazirpur of Sawai Madhopur District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |

| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|--|--|--|
| Income Tax Officer, Ward-3, Sawai Madhopur | (a) All areas of Addl. CIT/JCIT, Range -Swai- Madhopur in the territory: Tehsils Khandar, Bonli, Bamanwas & Malarana Doonger of Sawai Madhopur District. (b) All areas of Addl. CIT/JCIT, Range -Swai- Madhopur in the territory: Tehsils Khandar, Bonli, Bamanwas & Malarana Doonger of Sawai Madhopur District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |

| | | |] |
|---------------------------------------|--|---|--|
| | | column (4); | |
| | | (d)personsbeingindividualreferredtoitem(b)ofcolumn (6). | |
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| | | | |
| Income Tax Officer, Ward- Bundi | (a) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Bundi. (b) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Bundi. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of item (c) of column (c) whose principal source of item (c) of column (c) o |

| | | 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | income is from "Salary" |
|---|--|---|---|
| Income Tax Officer, Ward- Karauli | (a) All areas of Addl. CIT/JCIT, Range – Sawai-Madhopur in the District of Karauli (b) All areas of Addl. CIT/JCIT, Range – Sawai-Madhopur in the District of Karauli | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). |
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PRINCIPAL CCIT JAIPUR Region

| PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B, Statue Circle, Jaipur | | | | |
|---|---|--|---|--|
| Pr. CIT Charge: | CIT UDAIPUR | | | |
| City : Jaipur | | | | |
| Range (Designation of JCIT/Addl. CIT & Landline Number | Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number) | AO Wise Jurisdiction | | |
| | | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
| Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Udaipur | | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Udaipur, falling in following territory:- 1- The following area of Municipal Corporation of Udaipur city & Girwa Tehsil: i) Right-hand side area of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar chouraha upto the limit of Girwa Tehsil. ii) Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil. 2. Salumber, Vallabhnagar, Bhinder, Lasadiya, | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | Gogunda, Kotra, Jhadol, Kherwara, Rishabhdev and Sarada Tehsils of Udaipur District. 3. Dungarpur District. 4. All cases of Principal Commissioner of Income Tax, Udaipur which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Udaipur. (b) Area mentioned in (a) above. | item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | |
|---|--|---|--|
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Udaipur | (a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Udaipur, falling in following territory:- The area of Municipal Corporation of Udaipur city & Girwa Tehsil: i) Right-hand side area of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto the limit of Girwa Tehsil. ii) Left hand side area of the main road starting from Chetak | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or |

| r | | | · · · |
|---|--|---|---|
| | Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil. iii) Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Kotra, Jhadol, Kherwara, Rishabhdev and Sarada Tehsils of Udaipur District. iv) Dungarpur District. v) All cases of Principal Commissioner of Income Tax, Udaipur which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Udaipur. (b) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Udaipur, falling in following territory:- The area of Municipal Corporation of Udaipur city & Girwa Tehsil: i) Right-hand side area of the main road starting from Chetak Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto thel limit of Girwa Tehsil. | the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |

| | [| | |
|---|---|---|---|
| | ii) Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil. iii) Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Kotra, Jhadol, Kherwara, Rishabhdev and Sarada Tehsils of Udaipur District. iv) Dungarpur District. v) All cases of Principal Commissioner of Income Tax, Udaipur which are not falling in the jurisdiction of other Ranges of Principal | | |
| | Commissioner/ Commissioner of | | |
| | Income Tax, Udaipur. | | |
| Income Tax Officer, Ward- 1(1), Udaipur | (a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city & Girwa Tehsil- i) The area between Right-hand side of the main road starting from Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar chouraha upto the limit of Girwa Tehsil | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of |

| and Laft hand side of | torritorial area | incomo from |
|--|----------------------------------|-------------------------|
| and Left hand side of the main road | territorial area mentioned in | income from "Salary" |
| the main road starting from Court | item (a) | (b) all cases of |
| Choraha to Delhi gate | of column (4); | · · / |
| | | individuals |
| to town hall to Surajpole to Udaipole | (c) persons being | being managing |
| | companies | director or |
| to Railway Station to | registered under | director or |
| Patel Circle to Paras | the Companies | manager or |
| Chouraha to | Act, 2013 or | secretary in the |
| Goverdhanvilas to | under the | companies |
| Balicha and upto the | Companies Act, | referred to in |
| limit of Girwa Tehsil. The aforesaid | 1956 and having | |
| | its registered | corresponding |
| jurisdiction will | office or having | entry in item (c) |
| broadly include | its principal place | of column (5). |
| following main | of business in | |
| areas:Shakti Nagar, | the area | |
| Lodha Complex, Link | mentioned in | |
| Road, Panchratna | item (a) of | |
| Market, Toran Baori, | column (4); | |
| Mewar Motor Link | | |
| Road, Durga Nursery | (d) persons | |
| Road, Sikh Colony, Kumahro-ka-Bhatta, | being individual | |
| , | referred to in | |
| Subhash Nagar, | item (b) of | |
| Sevashram Choraha, | () | |
| B.N. College Road, All sectors of Hiran | column (6). | |
| Magri, Krishi Upaj | | |
| Mandi, Sabji Mandi, | (e) persons | |
| Central Area, Tekri, | being individuals | |
| Gariyawas, Mali | deriving income | |
| Colony, Panerio-ki- | from sources | |
| Madri, Savina, | other than | |
| Titardi, Madri | income from | |
| Industrial Area, | business or | |
| Pratap Nagar | profession and | |
| Industrial Area (Right | • | |
| Side of N.H. 76), | - | |
| Kaladwas, Dhol ki | the territorial | |
| Pati, Kanpur. | area mentioned | |
| ii) All cases of | in item (b) of | |
| Range-1, Udiapur | column (4). | |
| which are not falling | | |
| in the jurisdiction of | | |
| • | | |
| other wards of | | |
| Range-1, Udiapur. | | |
| (b) All cases of Addl. | | |
| CIT/JCIT, Range -1, | | |
| Udaipur in the | | |
| following areas of | | |
| Municipal | | |
| Corporation of | | |
| Udaipur city & Girwa | | |
| Tehsil- | | |
| i) The area between | | |
| Right-hand side of | | |
| the main road | | |

| starting from Court | | |
|------------------------|---|---|
| Chouraha to Shastri | | |
| Circle to Ayad Puliya | | |
| to Thokar Chouraha | | |
| to Partap Nagar | | |
| Chouraha and right | | |
| hand side area of | | |
| | | |
| N.H. 76 starting from | | |
| Pratap Nagar | | |
| chouraha upto the | | |
| limit of Girwa Tehsil | | |
| and Left hand side of | | |
| the main road | | |
| starting from Court | | |
| Choraha to Delhi gate | | |
| to town hall to | | |
| Surajpole to Udaipole | | |
| to Railway Station to | | |
| | | |
| Patel Circle to Paras | | |
| Chouraha to | | |
| Goverdhanvilas to | | |
| Balicha and upto the | | |
| limit of Girwa Tehsil. | | |
| The aforesaid | | |
| jurisdiction will | | |
| broadly include | | |
| following main | | |
| 0 | | |
| areas:Shakti Nagar, | | |
| Lodha Complex, Link | | |
| Road, Panchratna | | |
| Market, Toran Baori, | | |
| Mewar Motor Link | | |
| Road, Durga Nursery | | |
| Road, Sikh Colony, | | |
| Kumahro-ka-Bhatta, | | |
| Subhash Nagar, | | |
| Sevashram Choraha, | | |
| - | | |
| B.N. College Road, All | | |
| sectors of Hiran | | |
| Magri, Krishi Upaj | | |
| Mandi, Sabji Mandi, | | |
| Central Area, Tekri, | | |
| Gariyawas, Mali | | |
| Colony, Panerio-ki- | | |
| Madri, Savina, | | |
| Titardi, Madri | | |
| Industrial Area, | | |
| | | |
| Pratap Nagar | | |
| Industrial Area (Right | | |
| Side of N.H. 76), | | |
| Kaladwas, Dhol ki | | |
| Pati, Kanpur. | | |
| ii) All cases of | | |
| Range-1, Udiapur | | |
| | | |
| which are not falling | | |
| in the jurisdiction of | | |
| other wards of | | |
| | l | 1 |

| | Range-1, Udiapur. | | |
|---|---|--|---|
| | _ | | |
| Income Tax Officer, Ward- 1(2), Udaipur | (a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- Old City area within erstwhile Parkota i.e. Inside area of Delhi Gate, Suraj Pole, Udaipole, Kishan Pole, Chand Pole and Hathi Pole. The aforesaid jurisdiction will broadly include following main areas: Dhan Mandi, Lakhara chowk, Jhiniret, Mukherji Chowk, Sindhi Bazar, Mandi- ki-Nal, Bada Bazar, Jadion ki Oal, Rao Ji Ka Hatta, Maldas Street, Moti Chohatta, Ghanta Ghar, Jagdish Chowk, City Palace, Amal-ka-Kanta, Sarvaritu Vilas, Shivaji Nagar, Khanji Peer, RMV Road, Bhatiyani Chohatta, Kalaji Goraji, Basti Ram Ji Ki Bari, Bohrawadi. (b) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- Old City area within erstwhile Parkota i.e. Inside area of Delhi Gate, Suraj Pole, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary". |
| | Udaipole, Kishan | from sources other than | |

| | Pole, Chand Pole and Hathi Pole. The aforesaid | income from business or profession and residing within | |
|---|---|--|---|
| | jurisdiction will broadly include following main areas: Dhan Mandi, Lakhara chowk, Jhiniret, Mukherji Chowk, Sindhi Bazar, Mandi- ki-Nal, Bada Bazar, Jadion ki Oal, Rao Ji Ka Hatta, Maldas Street, Moti Chohatta, Ghanta Ghar, Jagdish Chowk, City Palace, Amal-ka-Kanta, Sarvaritu Vilas, Shivaji Nagar, Khanji Peer, RMV Road, Bhatiyani Chohatta, Kalaji Goraji, Basti | the territorial area mentioned in item (b) of column (4). | |
| | Ram Ji Ki Bari, Bohrawadi. | | |
| Income Tax Officer, Ward- 1(3), Udaipur | (a) All cases of Addl. CIT/JCIT, Range -1, Udaipur i) in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- The area between : A. Right-hand side of the main road starting from Chetak Circle to court Chouraha to Delhi Gate to Town Hall Road to Suraj Pole to Udai Pole to Railway Station to Patel Circle to Paras Chorya to Goverdhan Vilas to Balicha and upto the limit of Girva Tehsil. and B. Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar | other than income from | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons |

| | | · · · · · · · · · · · | and a second second second |
|---|---|-----------------------|----------------------------|
| | to Neemach Mata to | companies | referred to in |
| | Badi Road upto limit | registered under | item (e) of |
| | of Girwa Tehsil. | the Companies | column (5) |
| | (Other than old city | Act, 2013 or | whose |
| | are i.e. inside | under the | |
| | PARKOTA area which | Companies Act, | principal |
| | is covered in Ward- | 1956 and having | source of |
| | 1(2), Udaipur). | its registered | income is from |
| | The aforesaid | office or having | "Salary". |
| | jurisdiction will | its principal place | Sulury . |
| | broadly include | of business in | |
| | | the area | |
| | following main areas: | mentioned in | |
| | Outside Delhigate, | item (a) of | |
| | Outside Surajpole, | column (4); | |
| | Outside Udaipole, | | |
| | Outside Kishanpole, | (d) persons | |
| | Outside Chand Pole, | (d) persons | |
| | Outside Hathi Pole, | being individual | |
| | Loha Bazar, | referred to in | |
| | Chamanpura, Chetak | item (b) of | |
| | Marg, Ashwini Bazar, | column (6). | |
| | Bapu Bazar, Nehru | | |
| | Bazar, Ambavgarh, | (e) persons | |
| | Alkapuri, Ambamata | being individuals | |
| | Scheme, Teachers | - | |
| | Colony, Charak Marg, | deriving income | |
| | Mulla Talai, | from sources | |
| | Haridasji-Ki-Magri, | other than | |
| | Sajjan Nagar, Rata | income from | |
| | Kheta, Harsh Nagar, | business or | |
| | Rampura Chouraha, | | |
| | - | profession and | |
| | Sisarama. | residing within | |
| | | the territorial | |
| | ii) Kherwada, | area mentioned | |
| | Rishabdev & Sarada | in item (b) of | |
| | Tehsils of Udaipur | column (4). | |
| | District. | | |
| | (b) All cases of Addl. | | |
| | CIT/JCIT, Range -1, | | |
| | Udaipur i) in the | | |
| | following areas of | | |
| | Municipal | | |
| | Corporation of | | |
| | Udaipur city and | | |
| | Girwa Tehsil:- The | | |
| | area between : | | |
| | A. Right-hand side of | | |
| | the main road | | |
| | starting from Chetak | | |
| | ~ | | |
| | Circle to court | | |
| | Chouraha to Delhi | | |
| | Gate to Town Hall | | |
| | Road to Suraj Pole to | | |
| | Udai Pole to Railway | | |
| | Station to Patel Circle | | |
| | to Paras Chorya to | | |
| | Goverdhan Vilas to | | |
| I | | | |
| | Balicha and upto the | | |
| | Balicha and upto the limit of Girva Tehsil. | | |

| | and B. Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road upto limit of Girwa Tehsil. (Other than old city are i.e. inside PARKOTA area which is covered in Ward- 1(2), Udaipur). The aforesaid jurisdiction will broadly include following main areas: Outside Delhigate, Outside Surajpole, Outside Kishanpole, Outside Kishanpole, Outside Hathi Pole, Loha Bazar, Chamanpura, Chetak Marg, Ashwini Bazar, Bapu Bazar, Nehru Bazar, Ambavgarh, Alkapuri, Ambamata Scheme, Teachers Colony, Charak Marg, Mulla Talai, Haridasji-Ki-Magri, Sajjan Nagar, Rata Kheta, Harsh Nagar, Rampura Chouraha, Sisarama. | | |
|---|---|--|--|
| Income Tax Officer, Ward- 1(4), Udaipur | (a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in Territorial area of Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Jhadol & Kotda Tehsils of Udaipur District. (b) All cases of Addl. CIT/JCIT, Range -1, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing |

| Income Tax | Udaipur in Territorial area of Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Jhadol & Kotda Tehsils of Udaipur District. | within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|-----------------------------|---|---|---|
| Officer, Ward- Dungarpur | CIT/JCIT, Range -1, Udaipur in the District of Dungarpur. | than companies deriving income from sources other than income from business or | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) |

| | (1) A 11 C A 1 11 | | ath an thirty of |
|---------|------------------------|------------------------------------|-------------------------------|
| | (b) All cases of Addl. | profession and | other than those |
| | CIT/JCIT, Range -1, | residing within the territorial | having principal source of |
| | Udaipur in the | area mentioned | income from |
| | District of | in item (a) of | "Salary" |
| []]] | Dungarpur. | column (4); | (b) all cases of |
| | | | individuals |
| | | (b) persons other | being managing |
| | | than companies | |
| | | deriving income | |
| | | from business or | director or |
| | | profession and | manager or |
| | | whose principal | secretary in the |
| | | place of business | companies |
| | | or profession is | referred to in |
| | | within the territorial area | corresponding |
| | | territorial area mentioned in | entry in item (c) |
| | | item (a) | of column (5). |
| | | of column (4); | . , |
| | | | (c) all cases of |
| | | (c) persons being | persons |
| | | companies | referred to in |
| | | registered under | item (e) of |
| | | the Companies | column (5) |
| | | Act, 2013 or | whose principal |
| | | under the | source of |
| | | Companies Act, | income is from |
| | | 1956 and having its registered | "Salary" |
| | | its registered office or having | Ouldry |
| | | its principal place | |
| | | of business in | |
| | | the area | |
| | | mentioned in | |
| | | item (a) of | |
| | | column (4); | |
| | | (1) | |
| | | (d) persons | |
| | | being individual | |
| | | referred to in | |
| | | item (b) of | |
| | | column (6). | |
| | | | |
| | | (e) persons | |
| | | being individuals | |
| | | deriving income | |
| | | from sources | |
| | | other than | |
| | | income from | |
| | | business or | |
| | | profession and | |
| | | residing within | |
| | | the territorial | |
| | | area mentioned | |
| | | in item (b) of | |
| | | column (4). | |
| | | | |

| Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Udaipur | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Udaipur, falling in following territory:- 1- The following area of Municipal Corporation of Udaipur city & Girwa Tehsil: a) Left-hands side area starting from Chetak Circle to Court Chouraha to Shashtri Circle to Ayad Puliya to Thokar Chouraha to Shashtri Circle to Ayad Puliya to Thokar Chouraha to the limit of Girwa Tehsil (lefthand side area of NH-76) b) Right hand side area starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil 2. Mavli and Badgaon Tehsils of Udaipur District. 3. Rajsamand District. (b) Area mentioned in (a) above. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|---|---|---|--|

| | | hundre et al. | |
|---|--|--|---|
| Deputy | (a) All persons in the | business or profession and residing within the territorial area mentioned in item (b) of column (4). | (a) All cases of |
| Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Udaipur | (a) Fin periodic in the final periodic in the periodi | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) the observed of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of |

| | Corporation of Udaipur city & Girwa Tehsil: i) Left-hands side area starting from Chetak Circle to Court Chouraha to Shashtri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha to the limit of Girwa Tehsil (left-hand side area of NH-76) ii) Right hand side area starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil 2. Mavli and Badgaon Tehsils of Udaipur District. 3. Rajsamand District. | column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs |
|---|---|--|--|
| Income Tax Officer, Ward- 2(1), Udaipur | (a) All cases of Addl. CIT/JCIT, Range -2, Udaipur in the following areas- 1. Municipal Corporation of Udaipur city and Girwa Tehsil:- i) Left-hand side of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Pulia to Thokar Chouraha and left hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto the limit of Girwa Tehsil. ii) Right hand side of the main road starting from | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| Chetak Circle to | in item (a) of | (c) all cases of |
|--|---------------------|------------------|
| Sukhadia Circle to | column (4); | |
| Fatehpura | | persons |
| Chouraha to Pulla | (b) persons other | referred to in |
| to R.K. Circle to | than companies | item (e) of |
| | deriving income | column (5) |
| Sukher to Amberi | from business or | whose |
| and upto limit of | profession and | principal |
| Girva Tehsil on | • | |
| NH-8. | whose principal | source of |
| The aforesaid | place of business | income is from |
| jurisdiction will | or profession is | "Salary". |
| broadly include | within the | 5 |
| following main | territorial area | |
| areas: | mentioned in | |
| Hospital Road | item (a) | |
| (opp. Hospital), | of column (4); | |
| Madhuban, | | |
| Sardarpura, | (c) persons being | |
| Alipura, | companies | |
| Krishanpura, | registered under | |
| Residency Road, | the Companies | |
| • | Act, 2013 or | |
| Bhattji-ki-bari, | under the | |
| Bhupalpura, | Companies Act, | |
| Ashoknagar, | 1956 and having | |
| University Road, | its registered | |
| North Ayed, North | office or having | |
| Sunderwas, | its principal place | |
| Keshav Nagar, | of business in | |
| 100Ft. Road, New | the area | |
| Bhopalpura, Pulla, | mentioned in | |
| Bhuwana, | item (a) of | |
| Shobhagpura, | column (4); | |
| Chitrakoot Nagar. | column (4), | |
| 2. All cases of | (d) poroopo | |
| Range-2, Udiapur | (d) persons | |
| which are not | being individual | |
| falling in the | referred to in | |
| jurisdiction of | item (b) of | |
| | column (6). | |
| other wards of | | |
| Range-2, Udaipur | | |
| | | |
| | | |
| (b) All cases of | | |
| Addl. CIT/JCIT, | | |
| Range -2, Udaipur | | |
| in the following | | |
| areas- | | |
| 1. Municipal | | |
| Corporation of | | |
| Udaipur city and | | |
| Girwa Tehsil:- | | |
| i) Left-hand side of | | |
| the main road | | |
| starting from | | |
| I STALLIUS TOM | 1 | |
| 0 | | |
| Chetak Circle to | | |
| Chetak Circle to Court Chouraha to | | |
| Chetak Circle to Court Chouraha to Shastri Circle to | | |
| Chetak Circle to Court Chouraha to | | |

| at st P C L L L L L L L L L L L L L L L L L L | and left hand side rea of N.H. 76 starting from Pratap Nagar Chouraha upto the imit of Girwa Cehsil. i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
|--|---|-------------------|------------------|
| st Pr C lin T ii of st C S | tarting from Pratap Nagar Chouraha upto the imit of Girwa Yehsil. i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| P: C lii: T ii of st C S | PratapNagarChouraha upto theimitofGirwaCehsil.i) Right hand sideof the main roadstartingfromChetakCircle toSukhadiaCircle to | | |
| C lii: Tv ii of st C S | Chouraha upto the imit of Girwa Cehsil. i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| li: Te ii of st C S | imit of Girwa Yehsil. i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| li: Te ii of st C S | imit of Girwa Yehsil. i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| To iii of st C S | Yehsil. i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| ii of st C S | i) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| ot st C S | of the main road starting from Chetak Circle to Sukhadia Circle to | | |
| st C S | tarting from Chetak Circle to Sukhadia Circle to | | |
| CS | Chetak Circle to Sukhadia Circle to | | |
| S | Sukhadia Circle to | | |
| | | | |
| | | | |
| 1 1 1 | Patehpura | | |
| C | Chouraha to Pulla | | |
| to | o R.K. Circle to | | |
| | Sukher to Amberi | | |
| | and upto limit of | | |
| | Girva Tehsil on | | |
| | | | |
| | VH-8. | | |
| | The aforesaid | | |
| | urisdiction will | | |
| | oroadly include | | |
| fc | ollowing main | | |
| | ireas: | | |
| | Hospital Road | | |
| | opp. Hospital), | | |
| | Madhuban, | | |
| | | | |
| | Sardarpura, | | |
| | Alipura, | | |
| | Krishanpura, | | |
| R | Residency Road, | | |
| B | Bhattji-ki-bari, | | |
| В | 3hupalpura, | | |
| | Ashoknagar, | | |
| | Jniversity Road, | | |
| | North Ayed, North | | |
| | Sunderwas, | | |
| | | | |
| | Keshav Nagar, | | |
| | 00Ft. Road, New | | |
| | Bhopalpura, Pulla, | | |
| | Bhuwana, | | |
| S | Shobhagpura, | | |
| | Chitrakoot Nagar. | | |
| | 2. All cases of | | |
| | Range-2, Udiapur | | |
| | | | |
| | vhich are not | | |
| fa | alling in the | | |
| | urisdiction of | | |
| | | | |
| | other wards of | | |
| R | Range-2, Udaipur. | | |
| | | | |
| | | | |
| Income Tax (a | a) All cases of | (a) Persons other | (a) All cases of |
| · · · · · · · · · · · · · · · · · · · | Addl. CIT/JCIT, | than companies | persons |
| | Range -2, Udaipur | deriving income | referred to in |
| | | from sources | corresponding |
| | 1. In the following | | |
| | reas of Municipal | other than | entries in items |
| C | Corporation of | income from | (a), (b) and (c) |

| | | 1 | |
|---|-----------------------|---------------------|-------------------|
| | Udaipur city and | business or | of column (5) |
| | Girwa Tehsil:- | profession and | other than those |
| | i) Right-hand side | residing within | having principal |
| | of the main road | the territorial | source of |
| | starting from | area mentioned | income from |
| | Chetak Circle to | in item (a) of | "Salary" |
| | Swaroop Sgar to | column (4); | (b) all cases of |
| | Fatehsagar to | | individuals |
| | Neemach Mata to | (b) persons other | being managing |
| | Badi road limit of | than companies | director or |
| | Girva Tehsil. | deriving income | director or |
| | ii) Left hand side of | from business or | |
| | the main road | profession and | manager or |
| | starting from | whose principal | secretary in the |
| | Chetak Circle to | place of business | companies |
| | Sukhadia Circle to | or profession is | referred to in |
| | Fatehpura | within the | corresponding |
| | Chouraha to Pulla | territorial area | entry in item (c) |
| | to R.K. Circle to | mentioned in | • • • • |
| | Sukher to Amberi | item (a) | of column (5). |
| | and upto limit of | of column (4); | |
| | Girva Tehsil on | | (c) all cases |
| | NH-8. | (c) persons being | of persons |
| | The aforesaid | companies | referred to in |
| | | registered under | item (e) of |
| | jurisdiction will | the Companies | column (5) |
| | broadly include | Act, 2013 or | whose |
| | following main | under the | |
| | areas: | Companies Act, | principal |
| | Chetak Bus | 1956 and having | source of |
| | Stand, Bhandari | its registered | income is |
| | Darshak Mandap, | office or having | from |
| | Railway Colony, | its principal place | "Salary". |
| | Panchwati, Daitya | of business in | Salary. |
| | Magri, Moti Magri | the area | |
| | UIT office Area, | mentioned in | |
| | New Fatehpura, | item (a) of | |
| | Saheli Nagar, Polo | column (4); | |
| | Ground, Dewali | | |
| | Neemach Mata | (d) persons | |
| | Scheme, Fatehpura | being individual | |
| | Chouraha, Old | • | |
| | Fatehpura, Kharol | referred to in | |
| | Colony Ahinsapuri, | item (b) of | |
| | New Ahinsapuri, | column (6). | |
| | Panchratna | | |
| | complex, | (e) persons | |
| | Shantivan | being individuals | |
| | | deriving income | |
| | Navratna Complex, | U | |
| | New Navratna | from sources | |
| | Complex, Bedla | other than | |
| | Road, Bedla. | income from | |
| | | business or | |
| | 2. BadgaonTehsil | profession and | |
| | of Udaipur District. | • | |
| | | U | |
| | | the territorial | |
| | (b) All cases of | area mentioned | |
| | Addl. CIT/JCIT, | in item (b) of | |
| | Range -2, Udaipur | | |
| • | | | • |

| | 1 L. 41. C 11 | | г I |
|--|-----------------------|-------------|-----|
| | 1. In the following | column (4). | |
| | areas of Municipal | | |
| | Corporation of | | |
| | Udaipur city and | | |
| | Girwa Tehsil:- | | |
| | | | |
| | i) Right-hand side | | |
| | of the main road | | |
| | starting from | | |
| | Chetak Circle to | | |
| | Swaroop Sgar to | | |
| | Fatehsagar to | | |
| | Neemach Mata to | | |
| | | | |
| | Badi road limit of | | |
| | Girva Tehsil. | | |
| | ii) Left hand side of | | |
| | the main road | | |
| | starting from | | |
| | Chetak Circle to | | |
| | | | |
| | Sukhadia Circle to | | |
| | Fatehpura | | |
| | Chouraha to Pulla | | |
| | to R.K. Circle to | | |
| | Sukher to Amberi | | |
| | and upto limit of | | |
| | | | |
| | Girva Tehsil on | | |
| | NH-8. | | |
| | The aforesaid | | |
| | jurisdiction will | | |
| | broadly include | | |
| | following main | | |
| | _ | | |
| | areas: | | |
| | Chetak Bus | | |
| | Stand, Bhandari | | |
| | Darshak Mandap, | | |
| | Railway Colony, | | |
| | Panchwati, Daitya | | |
| | | | |
| | Magri, Moti Magri | | |
| | UIT office Area, | | |
| | New Fatehpura, | | |
| | Saheli Nagar, Polo | | |
| | Ground, Dewali | | |
| | Neemach Mata | | |
| | | | |
| | Scheme, Fatehpura | | |
| | Chouraha, Old | | |
| | Fatehpura, Kharol | | |
| | Colony Ahinsapuri, | | |
| | New Ahinsapuri, | | |
| | Panchratna | | |
| | | | |
| | complex, | | |
| | Shantivan | | |
| | Navratna Complex, | | |
| | New Navratna | | |
| | Complex, Bedla | | |
| | Road, Bedla. | | |
| | road, Doula. | | |
| | | | |
| | 2. BadgaonTehsil | | |
| | of Udaipur District. | | |
| | | | |
| | | | |
| | | | |

| | Pratap Nagar Circle (N.H. 8) to Debari to the starting limit of Vallabh Nagar Tehsil on N.H. 76. The aforesaid jurisdiction will broadly include following main areas: UIT Colony, Sindhi Colony, Meera Nagar, Roop Nagar, Maharana Pratap Khel Gaon, Dhinkli Talab, Dheekli, Rebarion Ka Gurha, Braham Puri, Nakoda Puram. | business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|--|---|---|---|
| Income Tax Officer, Ward-1 Rajsamand | ii) Mavli Tehsil of Udaipur District. (a) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Rajsamand, Deogarh, Bhim and Railmagra Tehsils of Rajsamand District. (b) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Rajsamand, Deogarh, Bhim and Railmagra Tehsils of Rajsamand District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) and cases of persons referred to in item (c) of column (c) (c) (c) and cases of persons referred to contex (c) (c) (c) (c) (c) (c) (c) (c) (c) (c) |

| | | 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | "Salary" |
|--|--|---|--|
| Income Tax Officer, Ward-2 Rajsamand | (a) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Nathdwara, Amet, Kumbhalgarh Tehsils of Rajsamand District. (b) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Nathdwara, Amet, Kumbhalgarh Tehsils of Rajsamand District. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

| | | (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|--|---|--|---|
| Additional Commissioner/ Joint Commissioner of Income Tax, Range- Chittoragarh | (a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Udaipur, falling in following territory:- I. Chittorgarh District (excluding Rawatbhata tehsil) II. Pratapgarh District III. Banswara District | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of |
| | (b) Area mentioned in (a) above. | (b) persons other than companies deriving income from business or profession and | individuals being managing director or director or |

| | | whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); | manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |
|--|--|--|---|
| | | (d) persons being individual referred to in item (b) of column (6). | |
| | | (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
| Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Chittorgarh | (a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Chittorgarh, falling in following territory:- i) Chittorgarh District (excluding Rawatbhata tehsil) | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 |

| | | in item (a) of | lakhs in the |
|--------------------------------|---|---------------------------------------|------------------------------------|
| | ii) Pratapgarh District | column (4); | case of non- corporate |
| | | (b) persons other | assesses and |
| | iii) Banswara District | than companies deriving income | Rs. 20 lakhs in the case of |
| | | from business or | corporate |
| | (b) All persons in the jurisdiction of | profession and whose principal | assesses, other than those |
| | Addl./Joint | place of business | having principal |
| | Commissioner of Income Tax, Range- | or profession is within the | source of income from |
| | Chittorgarh, falling in | territorial area | "Salary" |
| | following territory:- | mentioned in item (a) | (b) all cases of |
| | i) Chittorgarh District | of column (4); | individuals |
| | (excluding Rawatbhata tehsil) | (c) persons being | being managing director or |
| | | companies registered under | director or |
| | ii) Pratapgarh District | the Companies | manager or |
| | | Act, 2013 or under the | secretary in the companies |
| | iii) Banswara District | Companies Act, | referred to in |
| | | 1956 and having its registered | corresponding |
| | | office or having | entry in item (c) of column (5) |
| | | its principal place of business in | having |
| | | the area | income/loss |
| | | mentioned in item (a) of | greater than or equal to Rs. 15 |
| | | column (4); | lakhs |
| | | (d) persons | (c) all cases of |
| | | being individual | persons |
| | | referred to in item (b) of | referred to in |
| | | column (6). | item (e) of column (5) |
| | | (e) persons | whose principal source of |
| | | being individuals | income is from |
| | | deriving income from sources | "Salary" having |
| | | other than | income/loss greater than or |
| | | income from business or | equal to Rs. 15 |
| | | profession and | lakhs |
| | | residing within | |
| | | the territorial | |
| | | area mentioned in item (b) of | |
| | | column (4). | |
| | | | |
| Income Tax Officer, Ward-1, | (a) All cases of Addl. CIT/JCIT, Range - | (e) persons being individuals | (a) All cases of persons |
| Chittorgarh | Chittorgarh | being individuals | referred to in |

| i) In the territory of | - | corresponding |
|-------------------------|----------------------------------|-------------------|
| Municipal areas of | from sources | entries in items |
| Chittorgarh city:- | other than | (a), (b) and (c) |
| Right side area of | income from | of column (5) |
| road starting from | business or | other than those |
| Uparala Pada (Fort | | having principal |
| Boundary) to Gandhi | profession and | source of |
| Chowk to Old Cloth | residing within | income from |
| Market to Sadar | the territorial | "Salary" |
| Market to Nehru | area mentioned | (b) all cases of |
| Market to Bus Stand | in item (b) of | individuals |
| to State Bank of | column (4). | being managing |
| India, Main Branch to | | director or |
| Vinayak Complex | (a) Persons other | director or |
| (Collectrate Circle) to | than companies | manager or |
| Nagarpalika Office to | deriving income | - |
| under bridge (Near | from sources | secretary in the |
| BPCL petrol pump) to | other than | companies |
| Maharana Pratap | income from | referred to in |
| Circle to Senti Road | business or | corresponding |
| upto municipal limit | profession and | entry in item (c) |
| of Chittorgarh city. | residing within | of column (5). |
| ii) Inside area of | the territorial | (-) |
| Chittorgarh fort | area mentioned | (c) all cases of |
| parkota. | in item (a) of | persons |
| iii) The following | column (4); | referred to in |
| Patwar areas of | | item (e) of |
| Chittorgarh Tehsil: | (b) persons other | () |
| Songar, Palka, Bassi, | than companies | () |
| Ghosundi, | deriving income | whose |
| Anwalheda, Keljar, | from business or | principal |
| Pal, Nagari, Bijaypur, | profession and | source of |
| Sadi, Semalpura, | whose principal | income is from |
| Barodiya, Rolaheda, | place of business | "Salary". |
| Pandoli, Kashmor, | or profession is | |
| Odoond, Dhanet | within the | |
| Kallan, Narela, | territorial area mentioned in | |
| Tumbariya, Netawal | | |
| Maharaj, Abhaypura | item (a) of column (4); | |
| and Samari. | | |
| iv) All cases of | (c) persons being | |
| Range-Chittorgarh | companies | |
| which are not falling | registered under | |
| in the jurisdiction of | the Companies | |
| other wards of | Act, 2013 or | |
| Range-Chittorgarh. | under the | |
| | Companies Act, | |
| (b) All cases of Addl. | 1956 and having | |
| CIT/JCIT, Range - | its registered | |
| Chittorgarh | office or having | |
| i) in the territory of | its principal place | |
| Municipal areas of | of business in | |
| Chittorgarh city:- | the area | |
| Right side area of | mentioned in | |
| road starting from | item (a) of | |
| Uparala Pada (Fort | column (4); | |
| Boundary) to Gandhi | | |
| Chowk to Old Cloth | (d) persons | |
| | 1 | 1 |

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|---|--|--|---|
| | Market to Sadar Market to Nehru Market to Bus Stand to State Bank of India, Main Branch to Vinayak Complex (Collectrate Circle) to Nagarpalika Office to under bridge (Near BPCL petrol pump) to Maharana Pratap Circle to Senti Road upto municipal limit of Chittorgarh city. ii) Inside area of Chittorgarh fort parkota. iii) The following Patwar areas of Chittorgarh Tehsil: Songar, Palka, Bassi, Ghosundi, Anwalheda, Keljar, Pal, Nagari, Bijaypur, Sadi, Semalpura, Barodiya, Rolaheda, Pandoli, Kashmor, Odoond, Dhanet Kallan, Narela, Tumbariya, Netawal Maharaj, Abhaypura and Samari. iv) All cases of Range-Chittorgarh. | being individual referred to in item (b) of column (6). | |
| Income Tax Officer, Ward-2, Chittorgarh | (a) All cases of Addl. CIT/JCIT, Range - Chittorgarh i) In the territory of Municipal areas of Chittorgarh city:- Left side area of road starting from Uparala Pada (Fort boundary) to Gandhi Chowk to Old Cloth Market to Sadar Market to Sadar Market to Bus Stand to State Bank of India, Main Branch to Vinayak Complex (Collectrate Circle) to Nagarpalika to under | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or |

| 1 . 1 . (N | | |
|-------------------------|---------------------|-------------------|
| bridge (Near BPCL | profession and | secretary in the |
| petrol pump) to | whose principal | companies |
| Maharana Pratap | place of business | referred to in |
| Circle to Senti Road | or profession is | corresponding |
| upto municipal limit | within the | entry in item (c) |
| of Chittorgarh city. | territorial area | of column (5). |
| ii) The following | mentioned in | |
| Patwar areas of | item (a) | (c) all cases |
| Chittorgarh Tehsil: | of column (4); | of persons |
| Ghosunda, Satpura, | (c) persons being | |
| Devari, Sahanawa, | companies | referred to in |
| Semaliya, Ochhadi, | registered under | item (e) of |
| • • • | the Companies | column (5) |
| Eral, Netawalgarh | Act, 2013 or | whose |
| Pachhali, Amarpura, | under the | principal |
| Gilund, Ghatiyawali, | Companies Act, | source of |
| Araniya Panth, | 1956 and having | income is |
| Jalampura, Sawa, | its registered | from |
| Chikasi, | office or having | |
| Shambhupura and | its principal place | "Salary". |
| - | of business in | |
| Udapura. | the area | |
| (b) All cases of Addl. | mentioned in | |
| CIT/JCIT, Range - | item (a) of | |
| Chittorgarh | column (4); | |
| i) In the territory of | | |
| Municipal areas of | (d) persons | |
| Chittorgarh city:- | being individual | |
| Left side area of road | referred to in | |
| starting from Uparala | item (b) of | |
| Pada (Fort boundary) | . , | |
| to Gandhi Chowk to | column (6). | |
| Old Cloth Market to | | |
| Sadar Market to | (e) persons | |
| Nehru Market to Bus | being individuals | |
| Stand to State Bank | deriving income | |
| of India, Main Branch | from sources | |
| to Vinayak Complex | other than | |
| (Collectrate Circle) to | income from | |
| Nagarpalika to under | business or | |
| bridge (Near BPCL | profession and | |
| petrol pump) to | • | |
| Maharana Pratap | 0 | |
| Circle to Senti Road | the territorial | |
| upto municipal limit | area mentioned | |
| of Chittorgarh city. | in item (b) of | |
| ii) The following | column (4). | |
| Patwar areas of | | |
| Chittorgarh Tehsil: | | |
| Ghosunda, Satpura, | | |
| Devari, Sahanawa, | | |
| Semaliya, Ochhadi, | | |
| | | |
| Eral, Netawalgarh | | |
| Pachhali, Amarpura, | | |
| Gilund, Ghatiyawali, | | |
| Araniya Panth, | | |
| Jalampura, Sawa, | | |
| , | | |

| Income Tax Officer, Ward-3, Chittorgarh(a) All cases of Addl. CIT/JCIT, Range – Chittorgarh(a) Persons other than companies deriving income from sources other than income from Bashmi, Gangrar, Bengu, Kapasan, Bhadesar, Dungala, Nimbahera and Badi Sadari Tehsils of Chittorgarh District. (b) All cases of Addl. CIT/JCIT, Range –(a) Persons other than companies deriving income from sources other than profession and residing within the territorial area mentioned in item (a) of column (4);(a) All cases of persons referred to in corresponding entries in items other than those having principal source of income from (b) All cases of Addl. CIT/JCIT, Range – | | Chikasi, Shambhupura and Udapura. | | |
|--|------------------|---|--|---|
| Chittorgarh in territorial area of Rashmi, Gangrar, Bengu, Kapasan, Bhadesar, Dungala, Nimbahera and Badi Sadari Tehsils of Chittorgarh District. Chittorgarh District. (c) persons being registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal Jace of column (4); (d) persons being individual referred to in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income | Officer, Ward-3, | CIT/JCIT, Range – Chittorgarh in territorial area of Rashmi, Gangrar, Bengu, Kapasan, Bhadesar, Dungala, Nimbahera and Badi Sadari Tehsils of Chittorgarh District. (b) All cases of Addl. CIT/JCIT, Range – Chittorgarh in territorial area of Rashmi, Gangrar, Bengu, Kapasan, Bhadesar, Dungala, Nimbahera and Badi Sadari Tehsils of | than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies registered under the Companies registered under the Companies registered of under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). | persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from |

| | | from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
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| Income Tax Officer, Ward- Pratapgarh | (a) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Pratapgarh. (b) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Pratapgarh. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
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| Income Tax Officer, Ward- Banswara | (a) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Banswara. (b) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Banswara. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having | (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or director or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" |

| | | its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | |
|---|--|---|--|
| Additional Commissioner/ Joint Commissioner of Income Tax, Special Range, Udaipur | All areas in the territorial jurisdiction of Pr. CIT/CIT-Udaipur, Kota, Ajmer, Jodhpur-1, Jodhpur-2 and Bikaner. | (a) All persons other than companies residing within the territorial areas mentioned in column 4. (b) Persons being Companies registered under the Companies Act, 2013 or the Companies Act, 1956 and having its registered office or having its principal place of business in the areas mentioned in column 4. | All cases of persons referred to in item (a) and (b) of Column 5 assigned under section 127 of the I.T. Act, 1961. |